

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**MISCELLANEOUS APPLICATION NO.137/2024
IN
ORIGINAL APPLICATION NO.584/2022**

IN THE MATTER OF:

DURGA PRASAD YADAV

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

INDEX

S.N O	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE, AYODHYA, UTTAR PRADESH ALONG WITH THE SUPPORTING AFFIDAVIT.	6-16
2.	<u>ANNEXURE 1.</u> Photographs taken during the inspection of the Nano Filtration (Ultra Filtration) Unit of 300 KLD capacity at M/s Amrit Bottlers Pvt. Ltd., conducted by the Uttar Pradesh Pollution Control Board (UPPCB) on 18.01.2025.	17

3.	<u>ANNEXURE 2.</u> Commissioning Certificate issued by M/s ENE Fluidtech Pvt. Ltd., Kolkata, evidencing the operational trial of the Nano Filtration Unit at M/s Amrit Bottlers Pvt. Ltd.	18
4.	<u>ANNEXURE 3.</u> Flow Diagram of the 300 KLD Nano Filtration (Ultra Filtration) Unit, delineating the treatment process and operational parameters.	19
5.	<u>ANNEXURE 4.</u> Joint Inspection Report dated 22.02.2024, 27.02.2024, 28.02.2024, and 18.01.2025, prepared by UPPCB and the Uttar Pradesh Ground Water Department, Ayodhya, verifying the total annual recharge (~5,25,362.8 m ³) achieved by the Rain Water Harvesting (RWH) systems installed by M/s Amrit Bottlers Pvt. Ltd.	20-32
6.	<u>ANNEXURE 5.</u> Letter No. 2922/22-1, dated 27.01.2025, issued by the Divisional Forest Officer, Ayodhya, confirming the plantations (including Miyawaki afforestation) carried out by M/s Amrit Bottlers Pvt. Ltd. in the years 2021–22 and 2022–23.	33-36
7.	<u>ANNEXURE 6.</u> Compliance Report on CSR Activities undertaken by M/s Amrit Bottlers Pvt. Ltd. during the Financial Year 2024–2025, detailing various community-based initiatives and environmental awareness programs.	37-85
8.	<u>ANNEXURE 7.</u>	

	Copies of Khataunis and Naksha Nazri for Village-Ganga, reflecting the status of gata nos. 190, 274, 349, 356, 357, 386, 385, 378, 374, 655, 655/1042, 666, 665, 663, 661, 681, 684, 700, and 692 (including parcels recorded in the name of the Education Department, pond, banjar, Baha khata, and/or bhumidhar tenure).	86-104
9.	<u>ANNEXURE 8.</u> Copies of Khataunis for Village-Pura Hussain Khan, pertaining to gata nos. 496, 497, 514, and 609 (with references to Education Department/government property and privately held bhumidhar lands).	105-113
10	<u>ANNEXURE 9.</u> Copy of Khatauni and Naksha Nazri for Village-Ashapur, specifically gata no. 16 (0.1110 hectare) recorded as Nala.	114-115
11	<u>ANNEXURE 10.</u> Copies of Khataunis and Naksha Nazri for Village-Vasupur Sirsa alias Jaisinghpur , covering gata nos. 66, 73, 348, 350/1, 69, 70, 72, 56, 305, 21, and 308 (classified partly as "Tilai Nala" and partly as bhumidhar tenure).	116-129
12	<u>ANNEXURE 11.</u> Copies of Khataunis and Naksha Nazri for Village-Kazipur Chitawa , in respect of gata nos. 55, 181, 86, 64 Mi., 65, and 179 Va (recorded variably as "Tilai Nala" and bhumidhar).	130-137
13	<u>ANNEXURE 12.</u>	

	Copy of Khatauni for Village-Takapur, indicating that gata no. 56 is recorded as Nala.	138-139
14	<u>ANNEXURE 13.</u> Copies of Khataunis for Village-Haibatpur, reflecting the status of gata nos. 61Kha, 228, 59, 60, and 61Ka (with gata nos. 61Kha and 228 recorded as Nala, and the remainder as bhumidhar holdings).	140-143
15	<u>ANNEXURE 14.</u> Copies of Khataunis for Village-Shahnewazpur Manjha , covering gata nos. 287, 288Kha, and 769Ja (recorded under Soti and Nala classifications).	144-148
16	<u>ANNEXURE 15.</u> Copy of Khatauni for Village-Rampur Halwara Manjha , indicating that gata no. 311A is recorded as Jalmagna (immersed in water).	149
17	<u>ANNEXURE 16.</u> Letter No. 146/Ra.Ni.(Karya.)/NGT-Akhya/2023 dated 02.03.2023, issued by the Tahsildar Sadar, Ayodhya, and Joint Magistrate/SDM Sadar, Ayodhya, forwarding a comprehensive report to the District Magistrate, Ayodhya, regarding the drain alignment and related revenue records.	150-151
18	<u>ANNEXURE 17.</u> Letter No. 242/Si.Kh.Ayo./Airport dated 30.01.2025, from the Executive Engineer, Irrigation Division, Ayodhya, providing the status of the RCC drain construction on a 5.00 meter wide stretch	152-161

1285

	of land allocated by the airport, indicating approximately 90% completion and no reported waterlogging along the alignment.	
--	---	--

THROUGH

Priyanka Swami

Date: 31.01.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE
STANDING COUNSEL FOR STATE, UTTAR PRADESH
F-13, JANGPURA, NEW DELHI 110014
E-mail: advpriyankaswami@gmail.com

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**MISCELLANEOUS APPLICATION NO.137/2024
IN
ORIGINAL APPLICATION NO.584/2022**

IN THE MATTER OF:

DURGA PRASAD YADAV

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE,
AYODHYA, UTTAR PRADESH ALONG WITH THE SUPPORTING
AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH.

1. That the undersigned respectfully submits this Compliance Report pursuant to the directions issued by the Hon'ble National Green Tribunal (hereinafter "Hon'ble NGT"), Principal Bench, New Delhi, in its Order dated 17.12.2024 in M.A. No. 137/2024 in O.A. No. 584/2022 (titled "*Durga Prasad Yadav vs. State of Uttar Pradesh & Others*"). These directions supplement the earlier directives contained in the Order dated 22.12.2023 in the same Original Application, particularly those set out in Paragraphs 38 to 44, which encompass various environmental safeguards, plantation requirements, Corporate Social Responsibility (CSR) initiatives, and measures for the demarcation and rejuvenation of the River Trilodki Ganga.

2. That in furtherance of Direction No. 38, requiring *M/s Amrit Bottlers Pvt. Ltd.* (Respondent No. 5) to install and commission a 300 KLD Nano Filtration (Ultra Filtration) Unit by 28.02.2024, officials of the Uttar Pradesh Pollution Control Board (UPPCB) inspected the said industry on 18.01.2025. During this inspection, the Nano Filtration Unit of 300 KLD capacity was found installed and operational. It is reported that the unit's trial run and commissioning were undertaken by *M/s ENE Fluidtech Pvt. Ltd., Kolkata*. Photographs from the inspection, the commissioning certificate, and the flow diagram have been annexed herewith as **Annexure Nos. 1, 2 & 3**.
3. That with respect to Direction No. 39, mandating the verification of Rain Water Harvesting (RWH) Projects at 25 locations with a cumulative capacity of 4,98,999 cubic meters, the UPPCB and the Ground Water Department, Ayodhya, jointly inspected these RWH sites on 22.02.2024, 27.02.2024, and 28.02.2024, followed by a re-inspection on 18.01.2025. The Joint Inspection Report reveals that these structures collectively recharge approximately 5,25,362.8 cubic meters of water annually, which is around 150% of the total annual groundwater extracted by the industry (extraction figures for 2019 to 2022 being 3,46,510 m³, 1,93,406 m³, 2,65,030 m³, and 3,77,443 m³ respectively). A copy of the said Joint Inspection Report is annexed herewith as **Annexure No. 4**.
4. That with regard to the verification of the plantation activities (including Miyawaki afforestation) carried out by *M/s Amrit Bottlers Pvt. Ltd.* during 2021-22 and 2022-23, the Divisional Forest Officer, Ayodhya, along with UPPCB officials, conducted a joint verification on 21.01.2025. The Divisional Forest Officer, through Letter No. 2922/22-1 dated 27.01.2025, confirmed that 7,000 saplings had been planted in Village-Usru and Gosainganj Bandhanpur Hardoiya in 2021-22, including a

Miyawaki plantation over 150 sq. m. In 2022–23, the industry reportedly planted 11,000 saplings in Village-Gosainganj Bandhanpur Hardoiya, along with an additional Miyawaki plantation on 3,000 sq. m. A copy of the aforesaid letter is annexed herewith as **Annexure No. 5**.

5. That in compliance with Directions Nos. 42, 43, and 44, pertaining to the undertaking of plantation in the vicinity of the project premises and the filing of documentation concerning CSR activities conducted by Respondent No. 5, *M/s Amrit Bottlers Pvt. Ltd.* has submitted a detailed compliance report for Financial Year 2024–2025. This report outlines various CSR initiatives focusing on the welfare of local communities, including public awareness programs, skill development ventures, and contributions to regional organizations. The said report is annexed herewith as **Annexure No. 6**.
6. That in consonance with the further directives of 17.12.2024 issued by the Hon'ble NGT, seeking demarcation and rehabilitation/rejuvenation of the River Trilodki Ganga (including alignment details in various villages), the undersigned places on record the following information, as corroborated by revenue records:
 - a) **Village-Ganja:** The drain, referred to as part of River Trilodki Ganga, flows from *gata* nos. 190, 274, 349, 356, 357, 386, 385, 378, 374, 655, 655/1042, 666, 665, 663, 661, 681, 684, 700, and 692. Among these, *gata* nos. 274, 374, 655, 663, 666, 665, and 655/1042 are recorded in the name of the Education Department. *Gata* nos. 385Ka and 681Kha are recorded under a pond, *gata* no. 681Ka is recorded as *banjar*, *naveen parti*, and pond, while *gata* nos. 190 Mi., 349Ka, 356, and 692 stand in the *khata* of Baha. *Gata* nos. 700, 372, 349Kha, 357, 386, and 385Ka are recorded as *bhumidhar* with transferable rights,

belonging to tenure holders. Copies of the *Khataunis* and *Naksha Nazri* for Village-Ganja are annexed as **Annexure No. 7.**

- b) **Village-Pura Hussain Khan:** The drain passes through *gata* nos. 496, 497, 514, and 609, of which *gata* nos. 496Ka, 514, and 609 are recorded under the Education Department/government property, whereas *gata* no. 497 is reflected as *bhumidhar* with transferable rights in favor of Bechu Lal, Jokhu Lal, Ramdeen (son of Jhagroo), and others. Relevant *Khataunis* are annexed as **Annexure No. 8.**
- c) **Village-Ashapur:** The drain is recorded in *gata* no. 16 (0.1110 hectare) as *Nala*. The copy of the *Khatauni* and *Naksha Nazri* is annexed as **Annexure No. 9.**
- d) **Village-Vasupur Sirsa alias Jaisinghpur:** The drain traverses *gata* nos. 66, 73, 348, 350/1, 69, 70, 72, 56, 305, 21, and 308, with *gata* nos. 66, 73, 350/1, 56, 305, 21, and 308 recorded as "Tilai Nala," while *gata* nos. 69, 70, and 72 are recorded under various co-tenure holders, all as *bhumidhar* with transferable rights. Copies of the relevant *Khataunis* and *Naksha Nazri* are annexed as **Annexure No. 10.**
- e) **Village-Kazipur Chitawa:** The aforesaid drain passes through *gata* nos. 55, 181, 86, 64 Mi., 65, and 179 Va. Of these, *gata* nos. 55, 181, 64 Mi., 65, and 179 Va are recorded as "Tilai Nala," whereas *gata* no. 86 stands in the names of Ram Krishna (son of Ramasrey) and other co-tenure holders as *bhumidhar* with transferable rights. Copies of the *Khataunis* and *Naksha Nazri* form **Annexure No. 11.**

- f) **Village-Takapura:** The relevant drain flows through *gata* no. 56, recorded in the revenue records as a *Nala*. A copy of the *Khatauni* is annexed as **Annexure No. 12**.
- g) **Village-Haibatpur:** The drain flows through *gata* nos. 61Kha, 228, 59, 60, and 61Ka. Of these, *gata* nos. 61Kha and 228 are recorded as *Nala*, while the remaining *gata* nos. belong to tenure holders as *bhumidhar* with transferable rights. Relevant *Khataunis* are annexed as **Annexure No. 13**.
- h) **Village-Shahnewazpur Manjha:** In this village, the drain flows from *gata* nos. 287, 288Kha, and 769Ja, with *gata* nos. 287 and 288Kha recorded in the *khata* of Soti, whereas *gata* no. 769Ja is recorded as *Nala*. Copies of the *Khataunis* are annexed as **Annexure No. 14**.
- i) **Village-Rampur Halwara Manjha:** The drain flows from *gata* no. 311A, which is recorded as *Jalmagna* (immersed in water). A copy of the *Khatauni* is enclosed herewith as **Annexure No. 15**.
7. That in the revenue records of District Ayodhya, there exists no record of any river by the name of *Trilodki Ganga*. That archival research and field investigations have established that a drain flows through the district which, in various villages, is known by different names—referred to as *Baha* or *Nali* in some, as *Soti* in others, and as *Tilai Nala* in yet other localities; furthermore, in certain villages, the drain is associated with lands recorded as *Abadi* or held by transferable landholders. Copy of the Letter No. 146/Ra.Ni.(Karya.)/NGT-Akhya/2023 dated 02.03.2023, issued by the Tahsildar Sadar, Ayodhya, and Joint Magistrate/SDM Sadar, Ayodhya is enclosed herewith as **Annexure No. 16**.

8. That due to the expansion of the airport, the natural drainage patterns in the surrounding areas have been adversely affected, thereby necessitating the construction of an alternative drain to ensure proper drainage. That as per the latest status report, approximately 90% of the construction work for this alternative drainage system has been completed, with the remaining work progressing in coordination with the concerned authorities.
9. That the Hon'ble NGT has also directed the completion of the subject drain and adoption of suitable remedial measures to avoid any waterlogging in adjacent lands. In this context, the Executive Engineer, Irrigation Division, Ayodhya, through Letter No. 242/Si.Kh.Ayo./Airport dated 30.01.2025, has reported that an RCC drain of 5.00 meters width is under construction on land provided by the airport. Approximately 90% of this work has already been completed, with the remaining 10% in progress in coordination with concerned departments. As per the said communication, there have been no instances of waterlogging in the drain's alignment or within airport premises during the rainy season. A copy of the aforementioned letter is annexed as **Annexure No. 17**.
10. That the undersigned hereby submits this Compliance Report to the Hon'ble NGT, detailing the status of implementation of directives pronounced in the Orders dated 22.12.2023 and 17.12.2024. The enclosed annexures provide documentary evidence of the steps taken by the concerned authorities and Respondent No. 5, *M/s Amrit Bottlers Pvt. Ltd.*. It is most humbly prayed that the Hon'ble Tribunal may be pleased to take this report on record and may pass any further orders as deemed just and proper in the interest of justice and environmental protection.

1292

THROUGH

Priyanka

Date:31.01.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

STANDING COUNSEL FOR STATE, UTTAR PRADESH

F-13, JANGPURA, NEW DELHI 110014

E-mail:advpriyankaswami@gmail.com



सत्यमेव जयते

1293
INDIA NON JUDICIAL



IN-UP76971139705475X

Government of Uttar Pradesh

e-Stamp



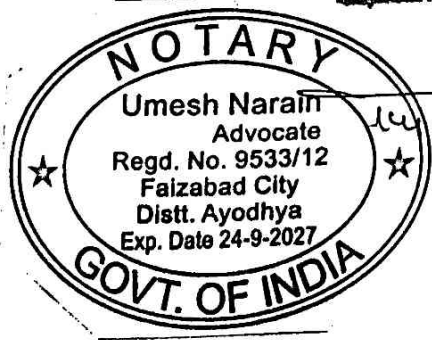
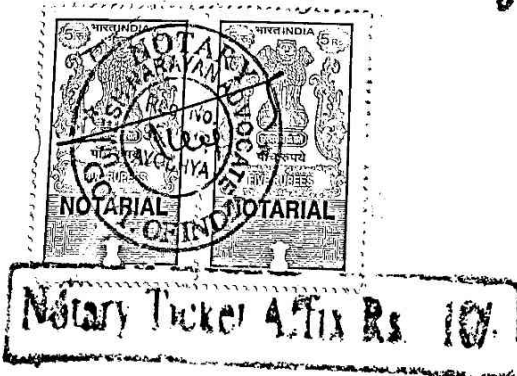
Certificate No. : IN-UP76971139705475X
 Certificate Issued Date : 01-Feb-2025 11:44 AM
 Account Reference : IMPACC (SH)/ upshimp17/ AYODHAYA SADAR/ UP-FZB
 Unique Doc. Reference : SUBIN-UPUPSHIMP1751068291331369X
 Purchased by : CHANDRA VIJAY SINGH SO RAM KISHAN MANIK
 Description of Document : Article 4 Affidavit
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : CHANDRA VIJAY SINGH SO RAM KISHAN MANIK
 Second Party : Not Applicable
 Stamp Duty Paid By : CHANDRA VIJAY SINGH SO RAM KISHAN MANIK
 Stamp Duty Amount(Rs.) : 10
 (Ten only)

01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM 01-Feb-2025 11:44 AM



Certified by Notary

Please write or type below this line



01-02-2025

CHANDRA VIJAY SINGH SO RAM KISHAN MANIK CHANDRA VIJAY SINGH SO RAM KISHAN MANIK CHANDRA VIJAY SINGH SO RAM KISHAN MANIK CHANDRA VIJAY SINGH SO RAM KISHAN MANIK

Statutory Alert:
 1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
 2. The onus of checking the legitimacy is on the users of the certificate.
 3. In case of any discrepancy please inform the Competent Authority.



IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

MISCELLANEOUS APPLICATION NO.137/2024
IN
ORIGINAL APPLICATION NO.584/2022

IN THE MATTER OF:

DURGA PRASAD YADAV

...APPLICANTS

VERSUS

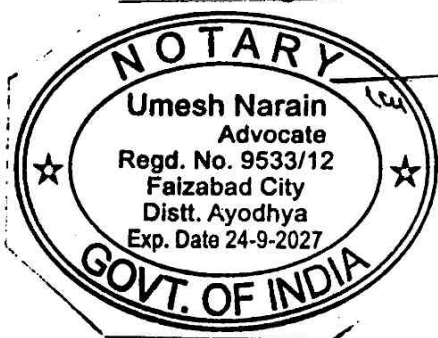
STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

AFFIDAVIT


I, CHANDRA VIJAY SINGH, aged about 38 years s/o Sh.RAM KISAN MANIK is presently posted as District Magistrate, Ayodhya, Uttar Pradesh having an office at Ayodhya, Uttar Pradesh.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal. ✓
2. That the accompanying Compliance report has been drafted by our counsel upon my instructions. ✓
3. That the contents of the accompanying Compliance report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom. ✓




01-02-2025

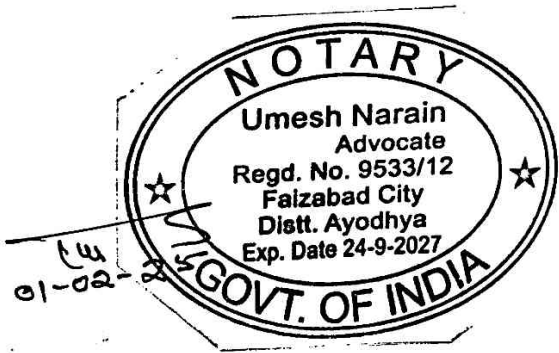
Certified by Notary


✓ _____
DEPONENT

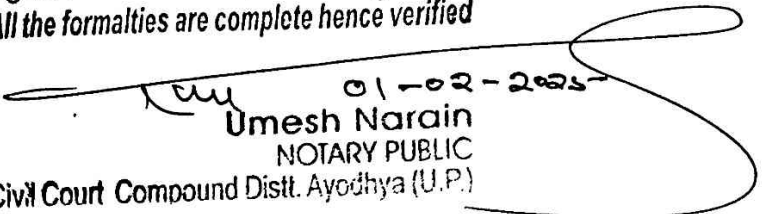
VERIFICATION

Verified on solemn affirmation at Ayodhya on this 01 day of 02 2025 that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.


✓ _____
DEPONENT



Nature of Affidavit :
Name of Deponent: Chandra Vijay Singh
Verification Date: 01-02-2025
Verification Time: 9:30 A.M.
Signature Identified by: Self
All the formalities are complete hence verified


Umesh Narain
NOTARY PUBLIC
Civil Court Compound Distt. Ayodhya (U.P.)

Certified by Notary

प्रेषक,

जिलाधिकारी,
अयोध्या।

सेवा में,

प्रियंका स्वामी,
स्थायी अधिवक्ता,
मा0 राष्ट्रीय हरित अधिकरण,
नई दिल्ली।

संख्या /वि0भू0अ0अ0/2025

दिनांक 01/ फरवरी, 2025

विषय: मा0 एन0जी0टी0, नई दिल्ली में योजित O.A. No. 584/2022 दुर्गा प्रसाद यादव व अन्य बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 17 दिसम्बर, 2024 के सम्बन्ध में।

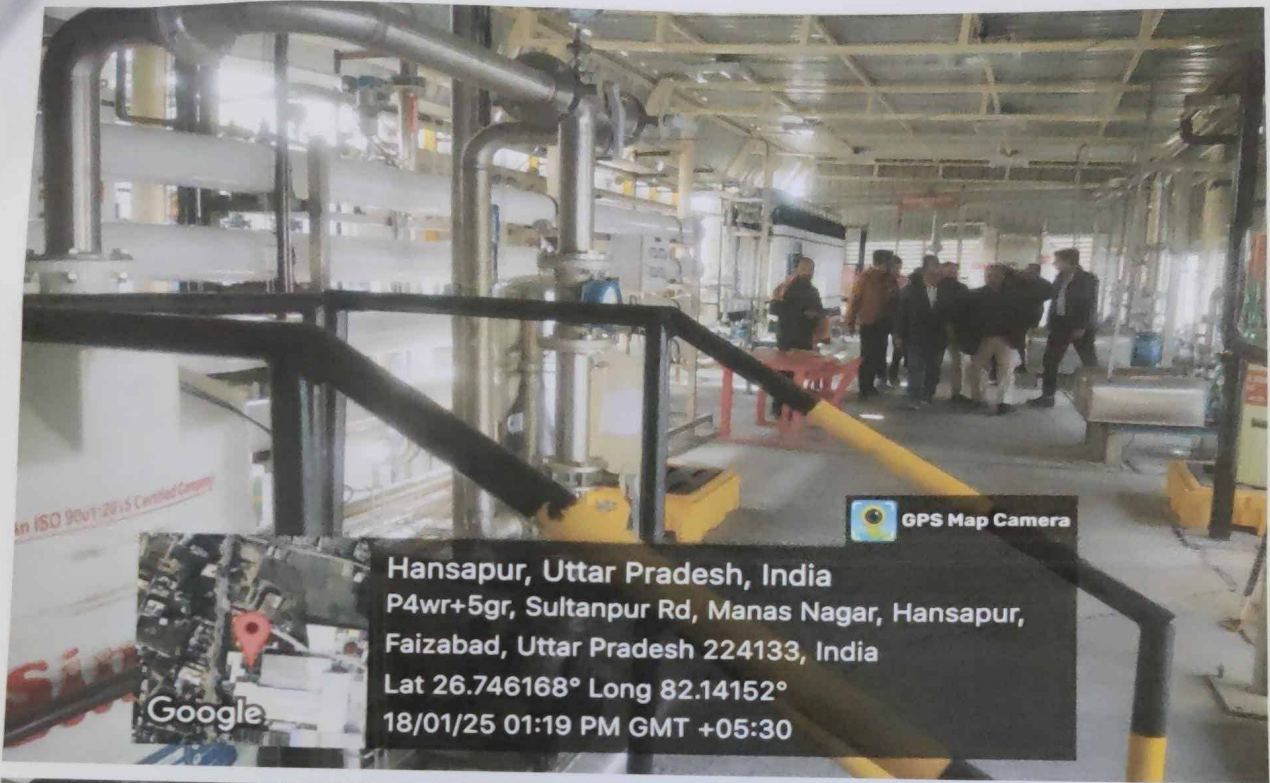
महोदया,

कृपया उपर्युक्त विषयक मा0 अधिकरण के आदेश दिनांक 17.12.2024 के अनुपालन में प्रतिवादी संख्या-4 (जिलाधिकारी, अयोध्या) की ओर से Response/ Compliance report दाखिल किया जाना है, जिसके सम्बन्ध में Response/ Compliance report तैयार कर संलग्न किया जा रहा है।

अतः अनुरोध है कि मा0 अधिकरण में अधोहस्ताक्षरी की ओर से Response/ Compliance report दाखिल कराने का कष्ट करें।

संलग्नक: यथोपरि।

भवदीय
(चन्द्र विजय सिंह)
जिलाधिकारी,
अयोध्या।





ENE FLUIDTEK PVT. LTD.

To,
AMRIT BOTTLE PVT. LTD.
CHANDPUR HARBANS DABHASEMAR FAIZABAD UP - 224133

Date: 27.02.24

Kind Attn.: Mr. Ram Bharosa
Sub. : ETP UF-RO Installation-commissioning completion.
AMENDMENT NO. : ABHO-PO52400257-1
P.O NO. : ABHO-PO52400257, dtd.- 20.09.23

To Whom So Ever It May Concern

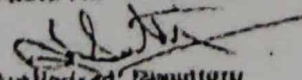
This is to certify that we have successfully commissioned UFRO (Ultra filtration) plant of capacity 300KLD against PO ABHO-PO52400257 dated 20.09.23 at Amrit bottlers Pvt. Ltd. and it is ready to use.

Thanking You,

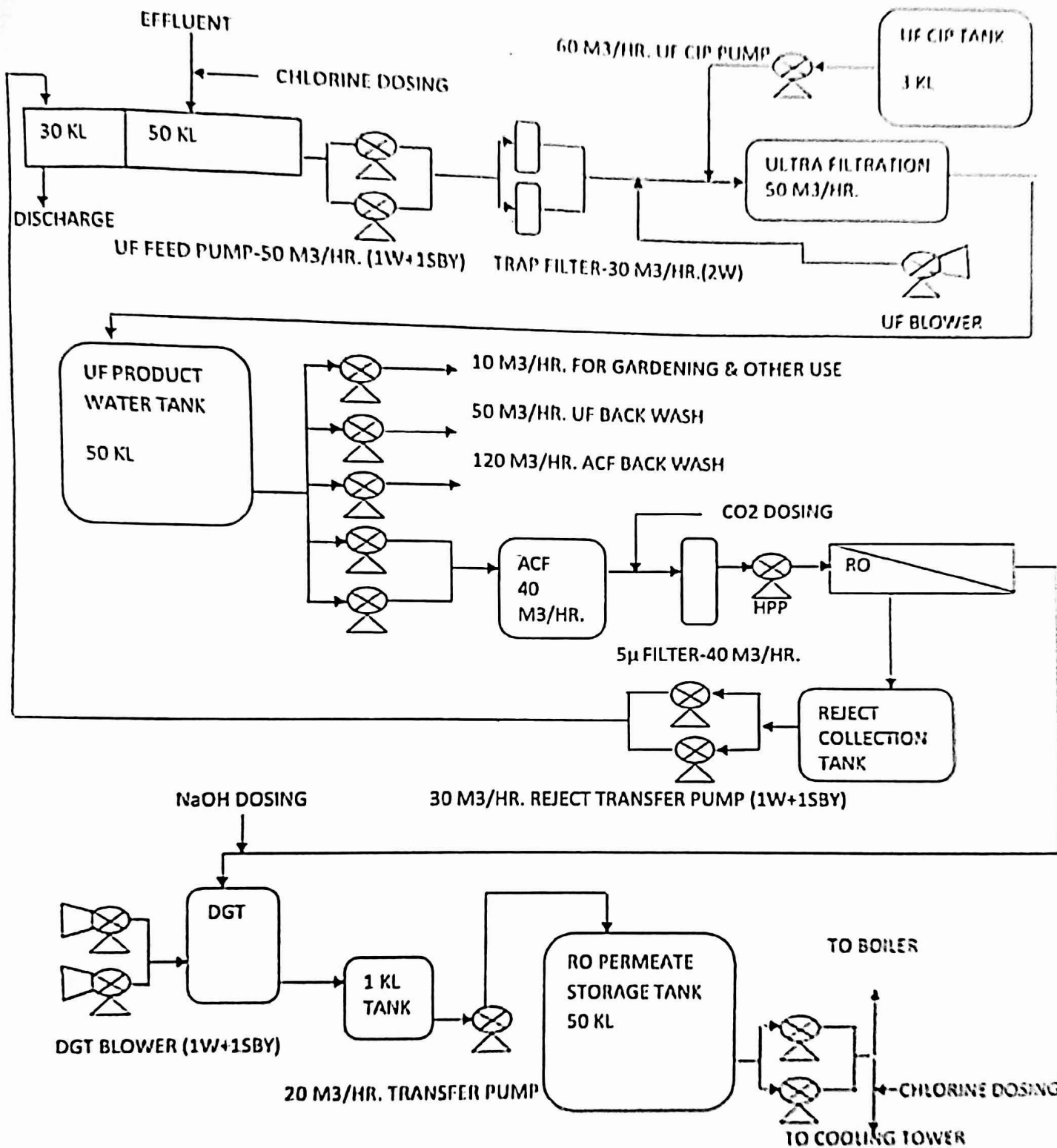
Yours truly

BAPIDEBNATH

For ENE FLUIDTEK PVT. LTD.


Authorized Representative

LOW DIAGRAM



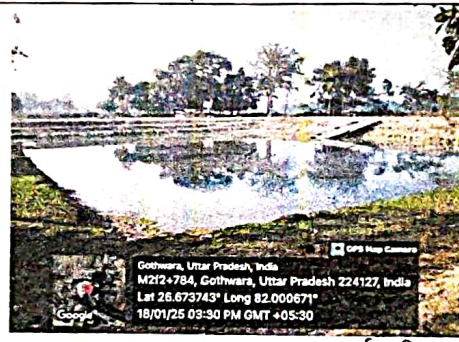
माननीय एन0जी0टी0 नई दिल्ली में योजित M.A. No.-137/2024 In O.A. No.-584/2022 दुर्गा प्रसाद यादव बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश दिनांक 17 दिसम्बर, 2024 के सम्बन्ध में मेसर्स अमृत बॉटलर्स प्रा0 लि0, अयोध्या में की गई दिनांक 18.01.2025 के निरीक्षण की आख्या।

सादर अवगत कराना है कि माननीय एन0जी0टी0-नई दिल्ली में योजित संख्या-584/2022 दुर्गा प्रसाद यादव बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 22 दिसम्बर 2023 के सन्दर्भित आदेश में उ0प्र0 प्रदूष नियंत्रण बोर्ड, अयोध्या एवं भूगर्भ जल विभाग, अयोध्या को उद्योग मेसर्स अमृत बॉटलर्स प्रा0 लि0, हरिवंशपुर जनपद-अयोध्या द्वारा 25 स्थानों पर कुल 498999 घनमीटर वर्षा जल संचयन हेतु स्थापित किए गए रेनवॉटर हार्वेस्ट सिस्टम की स्थापना का सत्यापन एवं औद्योगिक प्रक्रिया हेतु भूगर्भ जल दोहन का 150% वर्षा जल संचयन के सत्यापन आदेश प्राप्त थे। तत्क्रम में 25 रेनवॉटर हार्वेस्टिंग स्थलों का निरीक्षण दिनांक 22, 27, 28 फरवरी 2024 को भूगर्भ जल विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अयोध्या द्वारा किया गया एवं सत्यापन सम्बन्धित रिपो पत्रांक-673/भू0ज0वि0खं0यां0/एन0जी0टी0/अयोध्या दिनांक 16 मार्च 2024 के द्वारा कार्यालय भूगर्भ जल विभाग उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अयोध्या को प्रेषित किया गया। पूर्व में प्रेषित रिपोर्ट पुनः समस्त संलग्नकों के साथ प्रेषित है (संलग्नक-1)

माननीय एन0जी0टी0 नई दिल्ली में योजित M.A. No.-137/2024 In O.A. No.-584/2022 दुर्गा प्रसाद यादव बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश दिनांक 17 दिसम्बर, 2024 के सन्दर्भित आदेश के अनुपालन के क्रम अद्यतन निरीक्षण दिनांक 18 जनवरी 2025 को उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अयोध्या एवं भूगर्भ जल विभाग, अयोध्या द्वा मेसर्स अमृत बॉटलर्स प्राइवेट लिमिटेड, हरिवंशपुर अयोध्या परिसर एवं उद्योग द्वारा स्थापित रिचार्ज स्थलों का निरीक्षण किया गया। निरीक्षण के दौरान लिए गए फोटोग्राफस निम्नवत् है-



धारा तालाब, ग्राम-सारी, अयोध्या



जयराम बाबा तालाब, ग्राम-अर्मारूपी पुर



मियन तारा तालाब, ग्राम-भदरसा



वाली तालाब, ग्राम-सारी, अयोध्या



जलालपुरमाफी चेकडैम, मड़हा नदी, अयोध्या



अमृत बॉटलर्स प्लांट बोरिंग, अयोध्या



अमृत बॉटलर्स प्लांट बोरिंग, अयोध्या



अमृत बॉटलर्स प्लांट फिल्टरेशन चैम्बर, अयोध्या


निरीक्षण आख्या निम्नवत् है-


(Handwritten signature)

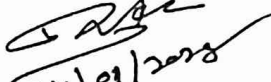
1- उद्योग द्वारा उ0प्र0 भूगर्भ जल अधिनियम के तहत वर्तमान तक कुल 4 बोरिंग हेतु अनापत्ति प्रमाण पत्र लिया गया जिसके तहत कुल स्वीकृत भूजल निष्कर्षण प्रति वर्ष 1050000 घनमीटर है तथा उपयोगकर्ता को प्रति वर्ष 525000 घनमीटर रिचार्ज करना अनिवार्य है।

2- 25 रिचार्ज स्थलों के निरीक्षणोपरान्त तथा गणनानुसार सन्दर्भित उद्योग द्वारा कुल 525362.8 घनमीटर रिचार्ज प्रति वर्ष हो रहा है जो उद्योग द्वारा वर्ष 2019 से 2022 में बोरवेल द्वारा प्रति वर्ष कुल भूजल निष्कर्षण (क्रमशः 346510 घनमीटर, 193406 घनमीटर, 265030 घनमीटर, 377443 घनमीटर,) का लगभग 150% है। (वॉटर ऑडिट रिपोर्ट-2023, अमृत बॉटल प्रा0 लि0, पृष्ठ संख्या-17 संलग्नक-2)

संलग्नक:- उपरोक्तानुसार।


हाइड्रोलॉजिस्ट,
भूगर्भ जल विभाग,
अयोध्या।


29/01/2023
सहायक पर्यावरण अभियन्ता,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
अयोध्या।


24/01/2023
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
अयोध्या।

प्रेषक,

हाइड्रोलॉजिस्ट,
भूगर्भ जल विभाग,
खण्ड (यां०)अयोध्या।

सेवा मे,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश, प्रदूषण नियंत्रण बोर्ड,
जनपद- अयोध्या।

पत्रांक:- 673 /भू०ज०वि०खं०या / (एन०जी०टी०) /अयोध्या/ ::दिनांक :: मार्च 16 2024

विषय:- माननीय एन०जी०टी० नई दिल्ली मे योजित ओ०ए० संख्या-584 /2022 दुर्गा प्रसाद यादव व अन्य बनाम स्टेट ऑफ उ०प्र० व अन्य में पारित आदेश दिनांक 22 दिसम्बर, 2023 के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय के पत्र संख्या-943/OANO-584/2022/2023, दिनांक 03.02.2024 के संदर्भ में माननीय एन०जी०टी० नई दिल्ली के सन्दर्भित आदेश में उ०प्र० प्रदूषण नियंत्रण बोर्ड एवं भूगर्भ जल विभाग, को उद्योग मेसर्स अमृत बाटलर्स प्राइवेट लिमिटेड, हरिवंशपुर, जनपद अयोध्या द्वारा 25 स्थानों पर कुल 4,98,999 घन मीटर वर्षा जल संचयन हेतु स्थापित किए गये 25 रेन वाटर हार्वेस्टिंग सिस्टम की स्थापना का सत्यापन एवं औद्योगिक प्रक्रिया हेतु भूगर्भ जल दोहन का 150% वर्षा जल संचयन के भी सत्यापन के आदेश प्राप्त है। सादर अवगत कराना है कि चैक डैम एवं तालाबों को गोद लेने, रिचार्ज गणना संबंधित कार्य कार्यालय श्रम रोजगार/संयुक्त जिला कार्यक्रम समन्वयक, ग्राम्य विकास अभिकरण (मनरेगा) तथा लघु सिंचाई विभाग द्वारा किया जाता है। उद्योग मेसर्स अमृत बाटलर्स प्राइवेट लिमिटेड, हरिवंशपुर, जनपद अयोध्या द्वारा गोद लिये गये तालाबों संबंधित सूचना हेतु इस कार्यालय के पत्रांक-605 /भू०ज०वि०खं०या / (एन०जी०टी०) /अयोध्या / ::दिनांक:: 1 मार्च 2024 द्वारा कार्यालय श्रम रोजगार/संयुक्त जिला कार्यक्रम समन्वयक, ग्राम्य विकास अभिकरण (मनरेगा) अयोध्या एवं बाराबंकी एवं लघु सिंचाई विभाग अयोध्या एवं बाराबंकी को सूचना प्राप्ति हेतु अनुरोध किया गया है। माननीय एन०जी०टी० नई दिल्ली के आदेश के क्रम में संदर्भित उद्योग के 25 रेन वाटर हार्वेस्टिंग स्थलों का स्थलीय निरीक्षण दिनांक 22, 27 एवं 28 फरवरी 2024 को भूगर्भ जल विभाग एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड अयोध्या द्वारा किया गया तथा फर्म द्वारा वर्णित स्थलों पर तालाब यथावत पाया गया। वर्णित 25 रेन वाटर हार्वेस्टिंग स्थलों के रिचार्ज संबंधित गणना केन्द्रीय भूमि जन बोर्ड के उत्तरी क्षेत्र, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, जल शक्ति मंत्रालय भारत सरकार द्वारा प्रकाशित उ०प्र० के गतिशील भूजल संसाधन (मार्च 2022 तक) में वर्णित बिन्दु 4.1. 6 अन्य स्रोतों से पुनर्भरण के अनुसार किया गया। गणना अनुसार संदर्भित उद्योग द्वारा कुल 525362.8 घन मीटर रिचार्ज किया जा रहा है तथा संबंधित उद्योग द्वारा स्थापित फ्लो मीटर डाटा के अनुसार कुल भूजल निष्कर्षण का लगभग 150 प्रतिशत रिचार्ज किया जा रहा है।

संलग्नक- उपरोक्तानुसार।

01 हाइड्रोलॉजिस्ट / नोडल अधिकारी-वेब पोर्टल,
जिला भूगर्भ जल, प्रबंधन परिषद
जनपद-अयोध्या

Inspection Photographs and recharge calculation of 25 Rainwater Harvesting Recharge Structure of Amrit Bottlers Pvt. Ltd., Ayodhya.

<p>Bauna talab, Alipur khajuri, Ayodhya</p>  <p>Lat.& Long. – 26.613384, 81.879766 Area = 115 x 65 sq.mt. Recharge = Gross storage x Recharge factor = 26910 Cum</p>	<p>Dhara talab, Sari, Ayodhya</p>  <p>Lat.& Long. – 26.75487, 82.132772 Area = 50 x 40 sq.mt. Recharge = Gross storage x Recharge factor = 7200 Cum</p>	<p>Kaithanwa talab, Tendha, Ayodhya</p>  <p>Lat.& Long. – 26.56239, 81.867402 Area = 6000 sq.mt. Recharge = Gross storage x Recharge factor = 21600 Cum</p>
<p>Bhokri talab, Sindhauna, Ayodhya</p>  <p>Lat.& Long. – 26.553232, 81.870857 Area = 72 x 62 sq.mt. Recharge = Gross storage x Recharge factor = 16070.4 Cum</p>	<p>Khoncha talab, Sindhauna Ayodhya</p>  <p>Lat.& Long. – 26.56067, 81.8666159 Area = 60 x 60 sq.mt. Recharge = Gross storage x Recharge factor = 12960 Cum</p>	<p>Khulastara-1 talab Sindhauna Ayodhya</p>  <p>Lat.& Long. – 26.54812, 81.860141 Area = 60 x 60 sq.mt. Recharge = Gross storage x Recharge factor = 12960 Cum</p>
<p>Khulastara-2 talab Sindhauna Ayodhya</p>  <p>Lat.& Long. – 26.547465, 81.860053 Area = 60 x 50 sq.mt. Recharge = Gross storage x Recharge factor = 10800 Cum</p>	<p>Kuberi talab, Urva vaishya-haringtongunj, Ayodhya</p>  <p>Lat.& Long. – 26.569025, 82.012763 Area = 6723 sq.mt. Recharge = Gross storage x Recharge factor = 20169 Cum</p>	<p>Achar ka talab,, Urva vaishya – haringtongunj, Ayodhya</p>  <p>Lat.& Long. – 26.558878, 82.011591 Area = 27 x 53 sq.mt. Recharge = Gross storage x Recharge factor = 5151.6 Cum</p>

Handwritten signature

Shukul ka talab, Niyamadpur –
haringtongunj ,Ayodhya



Lat. & Long. – 26.626741 , 82.138691
 Area = 75 x 65 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 17550 Cum

Panbharla talab, Niyamadpur –
haringtongunj ,Ayodhya



Lat. & Long. – 26.579496, 82.040682
 Area = 2100 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 7560 Cum

Banjani talab, Parsawa- milkypur,
Ayodhya



Lat. & Long. – 26.607059, 81.873483
 Area = 3360 sq.mt.
 Recharge = Gross storage x Recharge fac
 = 12096 Cum

Tara talab, Parsawa- milkypur, Ayodhya



Lat. & Long. – 26.607059, 81.873483
 Area = 100 x 85 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 30600 Cum

Mahadevan talab, Parsawa- milkypur,
Ayodhya



Lat. & Long. – 26.607059, 81.87343
 Area = 57 x 42 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 8618.4 Cum

Sagera talab, Sagara, Ayodhya



Lat. & Long. – 26.6252, 81.993192
 Area = 3350 sq.mt.
 Recharge = Gross storage x Recharge fact
 = 12060 Cum

Marha River Checkdam, Jalapur Mafi-
Bikapur, Ayodhya



Lat. & Long. – 26.626695, 82.138617
 Area = 1M x 15M Bund
 Recharge = 182565 Cum

Jairambaba talab ,Urmarpipur,
Ayodhya



Lat. & Long. – 26.673765, 82.000751
 Area = 60 x 60 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 12960 Cum

Holtara talab,Severa, Ayodhya



Lat. & Long. – 26.649801 , 81.938508
 Area = 80 x 75 sq.mt.
 Recharge = Gross storage x Recharge fact
 = 21600 Cum

Handwritten signature

Miyatara talab, Bhadosara, Ayodhya



Lat. & Long. – 26.647693, 81.9961
 Area = 80 x 60 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 17280 Cum

Vali talab, sari, Ayodhya



Lat. & Long. – 26.652786, 82.00962
 Area = 15300 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 45910 Cum

Amila Talab, Makdumpur, Barabanki



Lat. & Long. – 26.965068, 81.207248
 Area = 38 x 33.5 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 3819 Cum

Bharwa talab, Bhaigani, Barabanki



Lat. & Long. – 27.20269, 80.986116
 Area = 39 x 32 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 5241.6 Cum

Tajan Talab, Sarvan, Barabanki



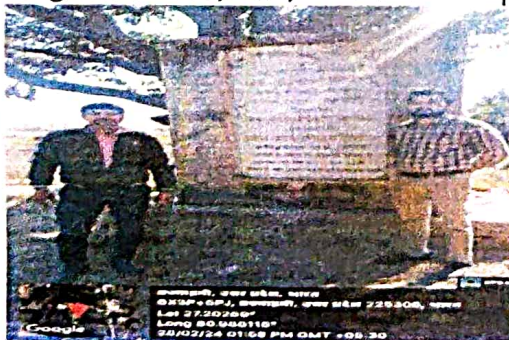
Lat. & Long. – 27.170302, 81.010096
 Area = 40.5 x 29 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 4228.2 Cum

Khudwa talab Bhaigani, Barabanki



Lat. & Long. – 27.199026, 80.979432
 Area = 39 x 32 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 5990.4 Cum

Bargadhia talab, Palla, Barabanki



Lat. & Long. – 27.164303, 81.013966
 Area = 37 x 26 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 3463.2 Cum

Data computation methodology

Recharge due to Water Conservation Structures is estimated based on the following formula:

$$RWCS = GS \times RF$$

Where:-

RWCS = Recharge due to Water Conservation Structure

GS = Gross Storage = Storage Capacity x No. of Fillings

RF = Recharge Factor (As per GEC 2015 recommendations, RF = 40% of Gross Storage during a year which means 20% during monsoon season and 20% during non-monsoon Season)

REPORT OF R.W.H.SITES OF AMRIT BOTTLEERS PVT LTD AYODHYA

S.NO	DISTRICT	POND 'sNAME	VILLAGE NAME	TYPE OF STRUCTURE	LAT	LONG	AREA(Sq.m)	RECHARGE(cub.m)
1		Amila TALAB	MAKDAMPUR	POND	26.965068	81.207248	38X33.5	3819
2		BHARWA TALAB	BHAIGANI	POND	27.20269	80.986116	39X32	5241.6
3	BARABANKI	TAJAN TALAB	SARWAN	POND	27.170302	81.010096	40.5X29	4228.2
4		KHUDWA TALAB	BHAIGANI	POND	27.199026	80.979432	39X32	5990.4
5		BARGADHIA TALAB	PALIA	POND	27.164303	81.013966	37X26	3463.2
6		VALI TALAB	SARI	POND	26.652786	82.00962	15300	45910
7		JAIRAMBABA TALAB	URMARUPIPUR	POND	26.673765	82.000751	60X60	12960
8		MIYATARA TALAB	BHADOSARA	POND	26.647693	81.9961	80X60	17280
9		HOLTARA TALAB	SEVERA	POND	26.649801	81.938508	80X75	21600
10		BAUNA TALAB	ALIPUR KHAIJURI	POND	26.613384	81.879766	115X65	26910
11		DHARA TALAB	SARI	POND	26.75487	82.132772	50X40	7200
12		KAITHANWA TALAB	TENDHA	POND	26.56239	81.867402	6000	21600
13		BHOKRI TALAB	SINDHAUNA	POND	26.553232	81.870857	72X62	16070.4
14		KHONCHA TALAB	SINDHAUNA	POND	26.56067	81.8666159	60X60	12960
15	AYODHYA	KHULASTARA -1TALAB	SINDHAUNA	POND	26.54812	81.860141	60X60	12960
16		KHULASTARA-2TALAB	SINDHAUNA	POND	26.547465	81.860053	60X50	10800
17		KUBERI TALAB	URVA VAISHYA-HARINGTONGUNJ	POND	26.569025	82.012763	6723	20169
18		ACHAR KA TALAB	URVA VAISHYA-HARINGTONGUNJ	POND	26.558878	82.011591	27X53	5151.6
19		SHUKAL KATALAB	NIYAMATPUR- HARINGTONGUNJ	POND	26.626741	82.138691	75X65	17550
20		PANBHARIA TALAB	NIYAMATPUR-HARINGTONGUNJ	POND	26.579496	82.040682	2100	7560
21		BANJANI TALAB	PARSAWA- MILKYPUR	POND	26.607059	81.873483	3360	12096
22		TARA TALAB	PARSAWA- MILKYPUR	POND	26.607059	81.873483	100X85	30600
23		MAHADEVAN TALAB	PARSAWA- MILKYPUR	POND	26.607059	81.873483	57X42	8618.4
24		SAGERA TALAB	SAGERA	POND	26.6252	81.993192	3350	12060
25		MARHA RIVER CHECK DAM	JALAPUR MAFI- BIKAPUR	RIVER BUINDING,RECHARGE TRENCH&RECHARGE SHAFTS	26.626695	82.138617	TOTAL	182565
							TOTAL	525362.8

नोट:- अमृत बॉटलर्स प्रा० लि० द्वारा अधिगृहित आर०डब्ल्यू०एच० स्थलों का निरीक्षण किया गया जिसमें 24 तालाबों का परीक्षण एवं गणना अनुसार कुल रिचार्ज 342797.8 घनमीटर पाया गया तथा उक्त उद्योग द्वारा मड़हा नदी पर बनाए गए रिवर बन्द रिचार्ज ट्रेन्च, शापट का उपलब्ध रिचार्ज रिपोर्ट (छायाप्रति संलग्नक-3) के अनुसार 182565 घनमीटर रिचार्ज प्रति वर्ष किया जा रहा है।



**Summary Report on Rain Water Harvesting Review and Verification
of Replenish Projects as of the exit year 2021**

This is to inform you that, M/s Mainstay Development Consultants Pvt. Ltd., have been retained by M/s Amrit Bottler's Pvt Limited, Faizabad (ABPL- Faizabad) to conduct reassurance for various Water Replenish projects.

Further to the above, this activity has been undertaken during the year 2021 as per the criteria provided by Coca-Cola India and southwest Asia Operational Unit (OU) and TCCC applicable to Benefits Estimation of Water Replenishment projects and are as per reference document is known as "KORE document for water replenish OU-SR-035." During this exercise, conducted a detailed review of all available documents related to project ownership, design documents, present efficacy of the project and current maintenance status, stringent quality control norms, and applicable scientific tools were used to arrive at benefits estimation.

In the year 2021, the Twenty-Five projects are assessed and were found to be reportable (Annexure-I), and Factsheets are presented in Annexure-II as a separate file.

CERTIFICATION

By signing, I certify that the information contained in this Summary Report for Water Replenishment Reassurance for M/s Amrit Bottler's Pvt Limited, Faizabad (ABPL- Faizabad), is accurate and complete to the best of my knowledge, information, and belief. This report has been prepared in fulfillment of the requirements of Standard (OU-SR-035), and OU-RQ-035-PRG Water replenish assurance process requirements. I hereby approve it for submission.

Certified and signed on 01st February 2022
for Mainstay Development Consultants Pvt. Ltd.

Dr Vijay
Bhaskar

Digitally signed by
Dr Vijay Bhaskar
Date: 2022.02.01
17:44:28 +05'30'

Dr. Vijay Bhaskar
Chief Executive Officer



WATER REPLENISHMENT REASSURANCE SUMMARY REPORT -2021

Annexure – I

List of Projects Assessed (Exit-2021)

Sl.No	Project ID	Project's Name	Location	Design Recharge Potential in (m ³ /yr)	3P validated Recharge potential (m ³ /yr)
1	UPS123(a)	Amila Talab	Makdampur	2,311	2,311
2		Bharwa Talab	Bhaigani	1,554	1,554
3		Tajan Talab	Sarwan	2,110	2,110
4		Khudwa Talab	Bhaigani	11,940	11,940
5		Bargadhia Talab	Palia	1,695	1,695
6	UPS401	Vali Talab	Sari	33,915	33,915
7	UPS402	Jairambaba Talab	Urmarupipur	10,260	10,260
8	UPS403	Miyatara Talab	Bhadosara	13,680	13,680
9	UPS404	Holtara Talab	Severa	17,100	17,100
10	UPS405	Bauna Talab	Alipur Khajuri	21,304	21,304
11	UPS406	Dhara Talab	Sari	5,700	5,700
12	UPS408	Kaithanwa Talab	Tendha	20,550	20,550
13	UPS409	Bhokri Talab	Sindhauna	13,462	13,462
14	UPS410	Khoncha Talab	Sindhauna	14,808	14,808
15	UPS411	Khulastara-I Talab	Sindhauna	9,300	9,300
16	UPS412	Khulastara-II Talab	Sindhauna	9,300	9,300
17	UPS415_F(c)	Kuberi Talab	Urva Vaishya-Haringtongunj	20,169	20,169
18	UPS415_F(d)	Achar Ka Talab	Urva Vaishya-Haringtongunj	27,456	27,456
19	UPS415_F(e)	Shukal Ka Talab	Niyamatpur-Haringtongunj	14,625	14,625
20	UPS415_F(f)	Panbharla Talab	Sohan Saloni-Haringtongunj	6,300	6,300
21	UPS415_F(g)	Banjani Talab	Parsawa-Milkyapur	10,080	10,080
22	UPS415_F(h)	Tara Talab	Parsawa-Milkyapur	25,500	25,500
23	UPS415_F(i)	Mahadevan Talab	Parsawa-Milkyapur	9,576	9,576
24	UPS415_F(b)	Sagara Talab	Jamuha-Milkyapur	10,050	10,050
25	UPS416	Marha Nadi	Jalapur Mafi-Bikapur	1,82,565	1,82,565

Water Consumption Data From All 3 Borewells		
Year	Month	Total
2022	Jan	20463
	Feb	42728
	Mar	47594
	Apr	47758
	May	63921
	Jun	50768
	Jul	33126
	Aug	14690
	Sep	24020
	Oct	9229
	Nov	10726
	Dec	12419
Total		377442





उत्तर प्रदेश के गतिशील भूजल संसाधन (मार्च, 2022 तक)



केन्द्रीय भूमि जल बोर्ड
उत्तरी क्षेत्र
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
जल शक्ति मंत्रालय
भारत सरकार



भूगर्भ जल विभाग
नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग
उत्तर प्रदेश सरकार

लखनऊ
दिसम्बर, 2022

4.1.5 अन्य स्रोतों से पुनर्भरण - टैंक और तालाब

मानसून के मौसम के दौरान, टैंक और तालाबों में पानी जमा हो जाता है। यह संग्रहीत पानी भूजल पुनर्भरण में योगदान देता है, जो पानी की मात्रा के आधार पर और दिनों की संख्या के आधार पर पुनर्संरचनाओं में संग्रहीत होता है।

प्रयुक्त डाटा तत्व

अवयव	पैरामीटर	इकाई
टैंको से रिचार्ज और तालाब	जल फैलाव क्षेत्र	हेक्टेयर
	दिनों की संख्या	संख्या

डेटा संगणना पद्धति

टैंकों और तालाबों के कारण पुनर्भरण का अनुमान निम्न सूत्र के आधार पर लगाया जाता है:

$$\text{आरटीपी} = \text{एडब्ल्यूएसए} * \text{आर} * \text{आरएफ}$$

जहाँ पे:

RTP = टैंकों और तालाबों के कारण पुनर्भरण
AWSA = औसत जल फैलाव क्षेत्र

N = टैंक/तालाब में कितने दिन पानी उपलब्ध है

आरएफ = रिचार्ज फैक्टर (जीईसी 2015 के अनुसार, अनुशंसित आरएफ = 1.4 मिमी / दिन)

4.1.6 अन्य स्रोतों से पुनर्भरण - जल संरक्षण संरचनाएं

इसी तरह, टैंक और तालाबों की तरह, जल संरक्षण के लिए कृत्रिम संरचनाएं मानसून के मौसम में पानी का भंडारण करती हैं जो तब भूजल पुनर्भरण में योगदान देती हैं

प्रयुक्त डाटा तत्व

अवयव	पैरामीटर	इकाई
पानी के कारण रिचार्ज संरक्षण संरचना	सकल भंडारण	हेक्टेयर मीटर
	रिफिल की संख्या	संख्या

डेटा संगणना पद्धति

जल संरक्षण संरचना के कारण पुनर्भरण का अनुमान निम्न सूत्र के आधार पर लगाया जाता है $RWCS = GS * RF$

जहाँ पे:

आरडब्ल्यूसीएस = जल संरक्षण संरचनाओं के कारण रिचार्ज जीएस = सकल भंडारण = भंडारण क्षमता * भरावों की संख्या

आरएफ = रिचार्ज फैक्टर (जीईसी 2015 की सिफारिशों के अनुसार, आरएफ = एक वर्ष के दौरान सकल भंडारण का 40% जिसका अर्थ है मानसून के मौसम के दौरान 20% और गैर-मानसून के मौसम के दौरान 20%)

4. Assessment of Present Water Usage

4.1 Plant Water Consumption Trends

The source of water for the plant is borewells. Currently there are 3 borewells inside the plant which are operational. The plant has recently drilled 1 more borewell to cater to the increasing water demand due to plant expansion. This borewell is presently not operational as pipeline and fittings are yet to be installed.

The water consumption varies from 14690 m³/month to 63921 m³/month for the period April 2022 to March 2023.

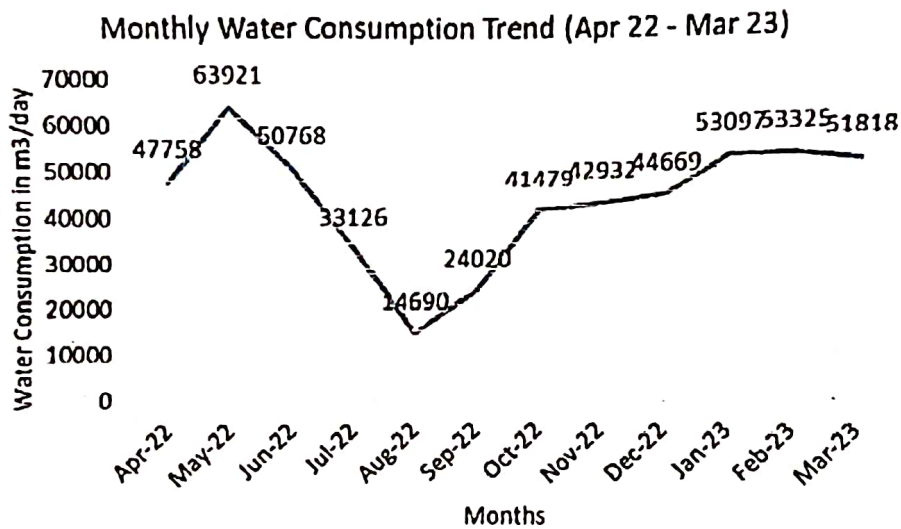


Figure 4.1 Monthly Water consumption trend April 2022 – March 2023

Water Consumption Trend for last 4 years:

The average water consumption for the last Four Financial years from 2019 to 2022 is 949.3 m³/day, 529.9 m³/day, 726.1 m³/day & 1034.1 m³/day respectively. It has been observed that water consumption was maximum in year 2022. Refer Table 4.1 and Figure 4.2.

The total water consumption for past Four years is as follows:

Table 4.1 Water consumption trends for past 4 years

Year	2019		2020		2021		2022	
	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day
Water Consumption	346510	949.3	193406	529.9	265030	726.1	377443	1034.1

कार्यालय प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या।

(दूरभाष/फैक्स- 05278-201740, ई-मेल- dtofotzabnd@rediffmail.com, dtofotzabnd@gmail.com)

पत्रांक १९१२ /२२-१, दिनांक:अयोध्या: २७-०१-२०२५

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियन्त्रण बोर्ड,
अयोध्या।

विषय:-

मा०एन०जी०टी०, नई दिल्ली में योजित ओ०ए० संख्या 584/2022 दुर्गा प्रसाद यादव व अन्य वनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 17.12.2024 के सम्बन्ध में।

आप अवगत हैं कि मा०एन०जी०टी०, नई दिल्ली में योजित ओ०ए० संख्या 584/2022 दुर्गा प्रसाद यादव व अन्य वनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में दिनांक 22.12.2023 को पारित आदेश जिसका कुछ अंश निम्नवत् है:-

40. Respondent no. 3 and Divisional Forest Officer, Ayodhya are directed to verify plantation of 7000 plants and 11000 plants in year 2022-23, Miyawaki afforestation on 150 sq.mtr. in year 2021-22, 11000 plants in year 2022-23 by respondent no. 5 and file report regarding survival and maintenance thereof. के कम में मेसर्स अमृत वॉटलर्स प्रा०लिमिटेड, चांदपुर हरवंश, डाभासेमर, अयोध्या, उ०प्र० द्वारा रोपित पौधों के सत्यापन हेतु तत्कालीन प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या द्वारा वन विभाग तथा उ०प्र० प्रदूषण नियन्त्रण बोर्ड, अयोध्या की संयुक्त टीम का गठन किया गया था।

जिसके कम में टीम द्वारा मेसर्स अमृत वॉटलर्स प्रा०लिमिटेड, चांदपुर हरवंश, डाभासेमर, अयोध्या, उ०प्र० द्वारा रोपित पौधों का सत्यापन करते हुए रिपोर्ट प्रस्तुत की गयी थी। जिसके कम में उप प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या द्वारा अपने पत्रांक-183/22-1, दिनांक 19.03.2024 के माध्यम से आपको रिपोर्ट मा०एन०जी०टी० के समक्ष दाखिल किये जाने हेतु प्रेषित की गयी थी।

मा०एन०जी०टी०, नई दिल्ली में योजित ओ०ए० संख्या 584/2022 दुर्गा प्रसाद यादव व अन्य वनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 17.12.2024, जिसका कुछ अंश निम्नवत् है:-

3. Reports have been filed by UPPCB and respondent no 5 vide email dated 21.03.2024. However, no Reports have been filed by Uttar Pradesh Ground Water Department and Divisional Forest Officer, Ayodhya before this Tribunal. On the other hand copies of letters received from them by UPPCB have been attached by UPPCB with its report... में स्पष्ट किया गया है कि प्रभागीय वनाधिकारी द्वारा रिपोर्ट दाखिल नहीं की गयी है। जांच रिपोर्ट एवं मौके के वर्तमान फोटोग्राफ पत्र के साथ संलग्न कर पुनः आपको इस आशय से प्रेषित है कि उपरोक्त प्रस्तर के कम में मा०एन०जी०टी० के समक्ष नियमानुसार रिपोर्ट दाखिल कराने का कष्ट करें।

संलग्नक:-उपरोक्तानुसार।



(प्रखर गुप्ता)

प्रभागीय वनाधिकारी,

वन प्रभाग, अयोध्या।

पत्रांक / उक्तदिनांकित।

प्रतिलिपि:-1. जिलाधिकारी महोदय, अयोध्या को सादर सूचनार्थ प्रेषित।



(प्रखर गुप्ता)

प्रभागीय वनाधिकारी,

वन प्रभाग, अयोध्या।

कार्यालय उप प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या।

सेवा नं. पत्रांक 163 /22-1, दिनांक:अयोध्या: 24/01 | 2025

प्रभागीय वनाधिकारी,
वन प्रभाग, अयोध्या।

विषय:- मा0एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 संख्या 584/2022 दुर्गा प्रसाद यादव व अन्य वनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 17.12.2024 के सम्बन्ध में।

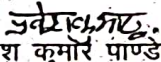
सन्दर्भ:- प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या का पत्रांक 2786/22-1, दिनांक 17.01.2025।


महोदय,

उपरोक्त विषयक काम में दिनांक 21.01.2025 को समिति के सदस्यों के साथ मेसर्स अमृत वॉटलर्स प्रा0लिमिटेड, चांदपुर हरवंश, डांगारोगर, अयोध्या, उ0प्र0 द्वारा रोपित पौधों का निरीक्षण किया गया। उल्लेख करना है कि इस कार्यालय के पत्रांक 183/22-1, दिनांक 19.03.2024 द्वारा इस प्रकरण में रिपोर्ट प्रेषित की जा चुकी है। पुनः निरीक्षण करने पर रोपण की स्थिति पूर्ववत् पायी गयी, जिसका विवरण निम्नवत् है:-

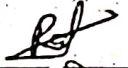
क्र0सं0	वर्ष	स्थल का नाम	मा0 एन0जी0टी0 को सूचित की गयी पौध	गणना में पायी गयी जीवित पौध।	अभ्युक्ति
1	2	3	4	5	6
1	2021-22	उसुरु	7000	540	उक्त क्षेत्र में 7000 पौधों का रोपण किया गया था किन्तु 540 पौधे ही जीवित बचे थे। रोप पौधे बरसात में पानी में डूब कर मृत हो गये थे। उनके स्थान पर गोसाईगंज बंधनपुर हरदोइया में पुनः पौधों का रोपण किया गया है। उक्त स्थल पर 150 वर्ग मीटर क्षेत्र में मियावाकी पद्धति से वृक्षारोपण किया गया है।
2	2022-23	गोसाईगंज बंधनपुर हरदोइया	11000	11000	3000 वर्ग मीटर में मियावाकी पद्धति से वृक्षारोपण किया गया है।

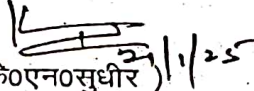
उपरोक्तानुसार रिपोर्ट महोदय की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


(प्रवेश कुमार पाण्डेय)
वनरक्षक, मया रेंज।

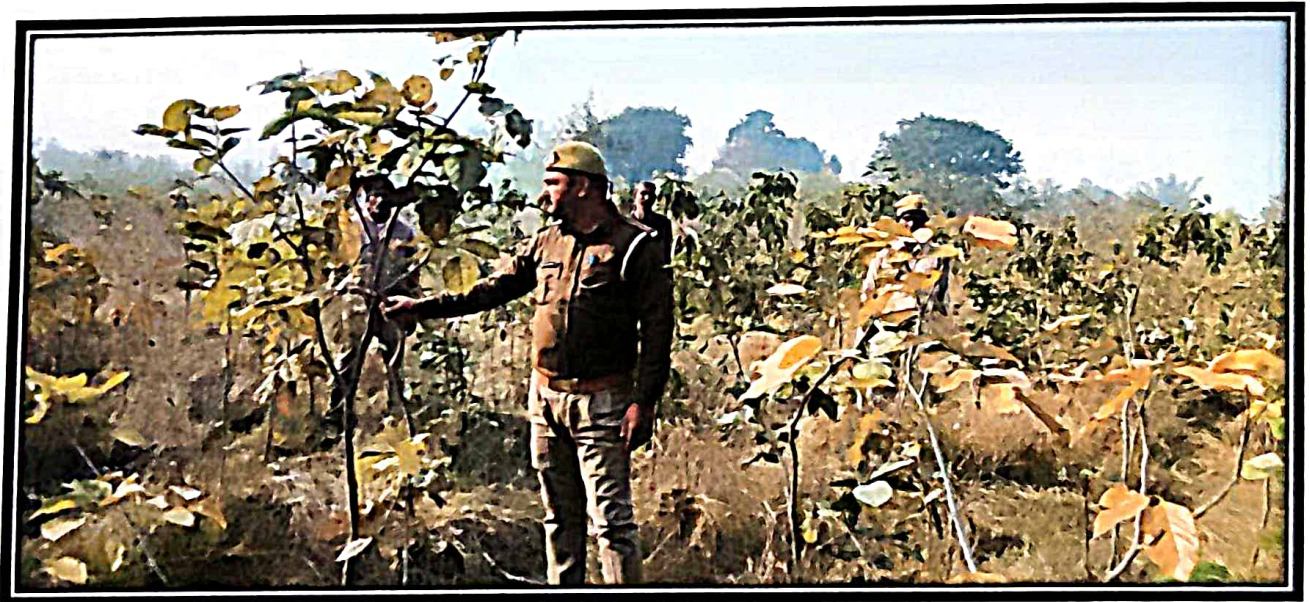

(पन्नालाल)
वनदरोगा, अयोध्या रेंज।


(रविशंकर प्रसाद)
उप क्षेत्रीय वनाधिकारी, मया रेंज।

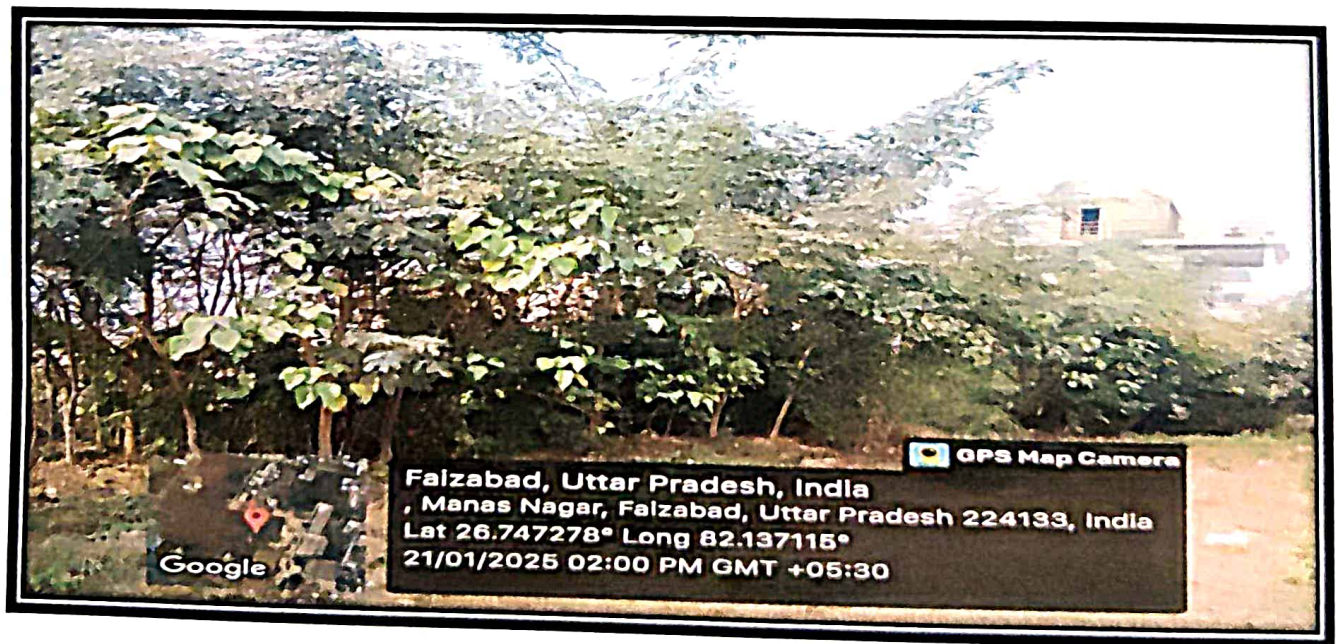
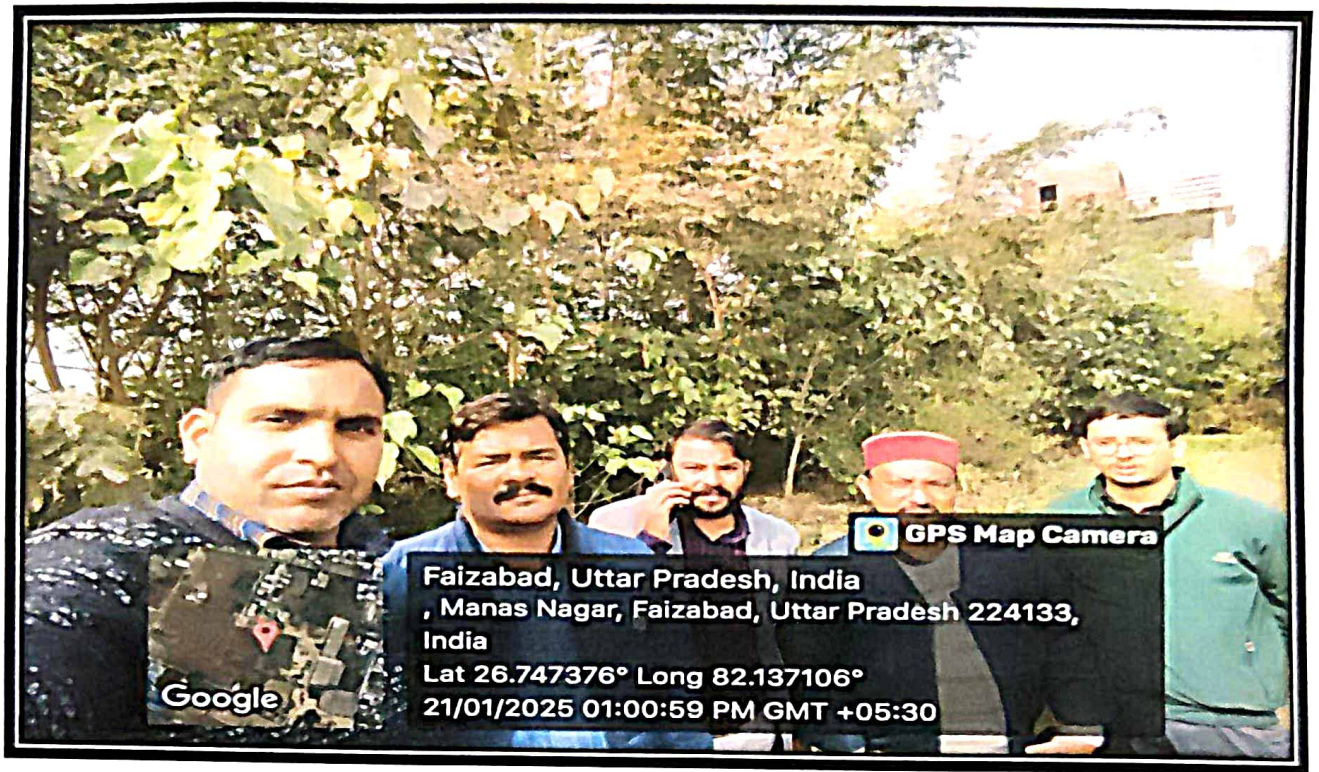

(रत्नेन्द्र कुमार त्रिगुणायत)
क्षेत्रीय वनाधिकारी,
अयोध्या रेंज।


(के0एन0सुधीर) 21/1/25
उप प्रभागीय वनाधिकारी,
वन प्रभाग, अयोध्या।

गोसाईगंज बन्धनपुर हरदोईया 1315 किलो गये वृक्षारोपण के फोटोग्राफ



1316
उसुरु में कराये गये वृक्षारोपण के फोटोग्राफ



9

Eye camp.

ट्रक ड्राइवरों के लिए निःशुल्क मोतियाबिंद शिविर का आयोजन

श्रीमान जी,

आपसे सादर निवेदन है कि अमृत बॉटलर्स प्रा लि की ओर से आगामी दिनांक **14.12.2024**, दिन-शनिवार को **ट्रक ड्राइवरों हेतु आंखों की मोतियाबिंद शिविर** का आयोजित किया जा रहा है। इस शिविर का उद्देश्य गरीब और जरूरतमंद लोगों के लिए मोतियाबिंद का इलाज उपलब्ध कराना है, ताकि वे अपनी दृष्टि को सुधार सकें और जीवन की गुणवत्ता में सुधार हो सके।

हमारे पास अयोध्या आई हॉस्पिटल के विशेषज्ञों/डॉक्टरों/स्वास्थ्य कर्मियों की एक टीम है जो इस शिविर में योगदान देंगे। हम इस शिविर में **लगभग 150 मरीजों** की जांच और ऑपरेशन करने का लक्ष्य रखते हैं।

कृपया इस शिविर के आयोजन के लिए आवश्यक अनुमति देने की कृपा करें, ताकि हम इस कार्य को सफलता पूर्वक पूर्ण कर सकें।

आभार

Shashank
4.12.2024.

शशांक शेखर पाण्डेय

Ajay Chaur

संलग्नक: आई कैम्प - बजट कॉपी

Expense Summery-Eye Camp

Sir,

Kindly approve the expenses for the Eye Camp organized on 14.12.2024 (Saturday).
The details of the expenses are as follows:

Sl. No.	Particular	Expense (in Rs.)
1.	Breakfast and Lunch	6600.00
2.	Snacks	1180.00
3.	Stationary	180.00
	Total	7960.00

Kindly Approve the Same.

Enclosure:

1. Approval Note of Eye Camp
2. Bill of Sl. No. 1,2, & 3
3. Report of Eye Camp.

Regards,

Shashank

Shashank Shekhar Pandey
CSR

No. 4578 Date 14/12/24
 Sold to M/s Amrit Bottlers Pvt. Ltd.
 M/s

QTY.	PARTICULARS	RATE	AMOUNT	TOTAL	P.
1	Samosa-250	10	2500		
2	Tea -200	10	2000		
3	Lunch-20	60	1200		
4	sandwich-20	35	700		
5	Tea -20	10	200		
THANK YOU E. & O. E. TOTAL			6600		

Eye camp Under CSR
 Shastri

Goods once sold will not taken back
 Interest @ 18% P.A. be charged if not paid on presentation

Sachin

No. 4578 Date 14/12/24
 Sold to M/s Amrit Bottlers Pvt. Ltd.
 M/s

QTY.	PARTICULARS	RATE	AMOUNT	TOTAL	P.
1	Ribbon	40	40		
2	tape (double)	40	40		
3	flower	70	70		
4	Gum	30	30		
THANK YOU E. & O. E. TOTAL			180		

Eye camp Under CSR
 Shastri

Goods once sold will not taken back
 Interest @ 17% P.A. be charged if not paid on presentation.

Sachin

GSTIN: 09DYWPR8800121 Bill of Supply Mo: 727583312 7007135298
GOOD DAY
 Bakers & Confectionery
 S.No. 676 Date 13/12/24
 Vrindawan Garden, Naka Chungi, Near Bank of Baroda, Ayodhya 224001
 Mr. BHAGWANI DEVI SOJIM SERVICE FOUNDATION
 Address AYODHYA

S.No.	Product Name	Qty	Rate	Rs. Amount	P.
①	KAJU BURFI	500 gm	500	500	-
②	Jam. COOKIES	1	90	90	-
③	CHOWCHIP COOKIES	1	130	130	-
④	JEERA COOKIES	1	110	110	-
⑤	PANCHRATN NAMKEEN	1	195	195	-
⑥	A100 BHUJIA (400gm)	1	103	103	-
⑦	A100 BHUJIA (200gm)	1	55	55	-
TOTAL				1180	-

Paid by me Shastri

For: **GOOD DAY**
 Bakers & Confectionery

Note: E.O.E. All disputes subject to Patna jurisdiction only

Report on Eye CampDated :16.12.2024

Amrit Bottlers Pvt. Ltd. successfully organized an Eye Camp on dated 14.12.2024 under its Corporate Social Responsibility (CSR) initiative focused on health, providing much-needed eye care services to the community. The camp was inaugurated by the Chief Guest, Mr. Costin Mandrea, CEO of ABPL, who commenced the event with a ribbon cutting ceremony followed by the lighting of the lamp, symbolizing the commencement of the camp. The event was attended by key members of the ABPL team, including Mr. Ajay Ratnani (General Manager - HR) and Mr. Ram Bharosa (General Manager - Operations).

CEO's Address:

During his address, Mr. Costin Mandrea, CEO of ABPL, expressed his appreciation for the efforts of the CSR team in organizing this impactful event. He emphasized the importance of community well-being and assured continued support for initiatives that positively impact the lives of those in need.

Beneficiaries: The Eye Camp aimed to reach out to underserved individuals, especially truck drivers and community members from nearby villages. A total of 141 beneficiaries were provided with essential eye care services. These individuals underwent a comprehensive 5-step eye test procedure designed to identify and address various vision-related issues.

5-Step Eye Check-up Process:

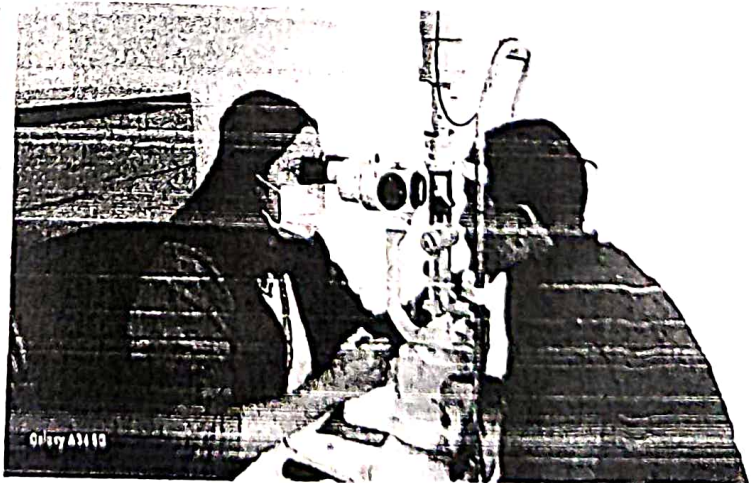
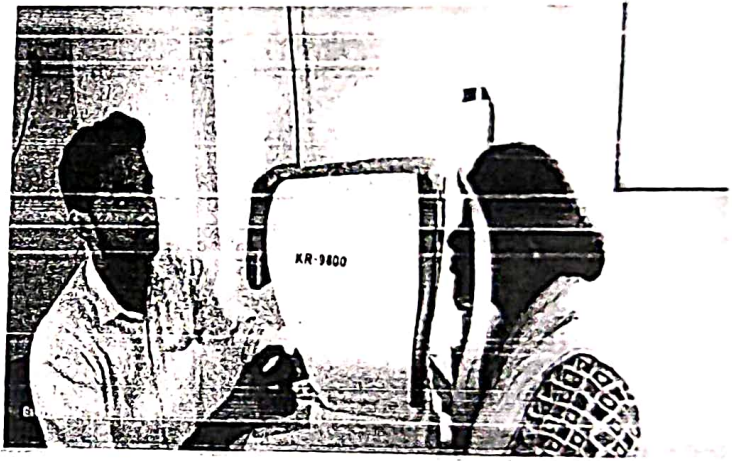
1. **Registration:** Beneficiaries were registered for the camp, ensuring all personal details and health information were recorded.
2. **Eye Sight Test:** A general eye sight test was conducted to assess the visual acuity of the beneficiaries.
3. **Vision Test:** Detailed testing to examine the clarity and overall quality of vision.
4. **Cataract Test:** A specialized test was conducted to detect any signs of cataracts or other eye conditions.
5. **Spectacles and Medicine Distribution:** Those who required corrective eyewear were provided with spectacles. Additionally, necessary medicines were distributed to those in need.

Conclusion:

The Eye Camp was a resounding success, with a significant number of individuals benefiting from the services provided. Amrit Bottlers Pvt. Ltd. continues to uphold its commitment to community welfare and health through its CSR initiatives, and the company plans to organize similar events in the future.



Guest



शहर 30



अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये

नेत्रशिविर में 150 मरीज पंजीकृत

अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये। अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये। अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये।



शिविर में डेट सी लोगों का नेत्र परीक्षण

अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये। अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये। अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये।

शिविर में लोगों के नेत्र का हुआ परीक्षण



Janmorcha

नेत्र परीक्षण शिविर का शुभारंभ करते मुख्य अधिकारी

अमृत बाटलर्स प्रा. लि. के तत्वावधान में अर्धेच्या आर्योच्या अर्धे मरीज पंजीकृत किये गये। अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये। अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये।

शिविर में अर्धेच्या आर्योच्या अर्धे मरीज पंजीकृत किये गये। अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये। अमृत बाटलर्स के आर्योच्या अर्धे मरीज पंजीकृत किये गये।

Report on Health Camp**Dated 18.01.2025****Location- Block campus- Masaudha**

Introduction: A free health camp was organized on 18.01.2025 at block campus-Masaudha with the aim of providing essential healthcare services to the community. The health camp offered free medical consultations and treatments to individuals in need, especially those who may not have access to regular healthcare services. This initiative was supported by various medical professionals and organizations, including Amrit Bottlers Pvt. Ltd., and local government bodies.

The camp was graced by the presence of distinguished guests, including Miss Swati Shukla, the Block Development Officer (BDO), who was the Chief Guest, along with Arjun Das, an Administrative Officer, and Shashank Shekhar Pandey from the CSR Division of Amrit Bottlers Pvt. Ltd. Additionally, renowned doctors, including Dr. Noopur Pandey, a Gynaecologist, and Dr. Alok Pandey, an Orthopaedist, played a crucial role in providing healthcare services during the camp.

Objectives of the Health Camp:

1. To provide free medical consultations to underserved members of the community.
2. To offer free health screenings, diagnoses, and treatments for common ailments.
3. To raise awareness about the importance of preventive healthcare and regular check-ups.
4. To foster collaboration between local authorities, medical professionals, and corporate organizations in supporting community health.

Participants:

- **Chief Guest:** Miss Swati Shukla (BDO)
- **Medical Experts:**
 - Dr. Noopur Pandey (Gynecologist)
 - Dr. Alok Pandey (Orthopedic Specialist)
- **Other Attendees:**
 - 64 registered patients
 - Local volunteers and community members

Event Highlights:

1. **Inauguration of the Health Camp:** The event was formally inaugurated by Miss Swati Shukla, the Block Development Officer. In her address, she highlighted the significance of healthcare outreach initiatives and praised the collaborative efforts of Amrit Bottlers Pvt. Ltd., local authorities, and medical professionals in making the camp a reality. She stressed the importance of community health and encouraged more such programs to be organized in the future.
2. **Opening Remarks by Shashank Shekhar Pandey:** Shashank Shekhar Pandey from the CSR Division of Amrit Bottlers Pvt. Ltd. spoke about the company's commitment to social responsibility and how initiatives like this health camp are part of their

ongoing effort to contribute to the well-being of society. He reiterated the importance of corporate partnerships in supporting public health initiatives.

3. **Medical Consultations:** The camp offered free medical consultations in the following areas:
 - **Gynecology:** Dr. Noopur Pandey provided consultations and guidance on women's health issues, including reproductive health, prenatal care, and common gynecological concerns. She also emphasized the importance of regular screenings and preventive care.
 - **Orthopedics:** Dr. Alok Pandey addressed various orthopedic issues, including joint pain, fractures, arthritis, and mobility concerns. He offered personalized treatment advice and referred patients for further diagnostic tests when necessary.
4. **Health Screenings and Awareness:** In addition to consultations, health screenings were conducted for blood pressure, blood sugar, and general health check-ups. The medical team also educated patients on preventive health measures, healthy lifestyle practices, and proper nutrition. Informational pamphlets and materials were distributed to further enhance community awareness.
5. **Registration and Treatment:** A total of **64 patients** were registered during the camp, with many receiving immediate medical advice, prescriptions, and referrals. The majority of patients attended for consultations on common ailments, gynaecological concerns, and orthopaedic issues. For those in need of further treatment, follow-up consultations and referrals to specialized healthcare centres were provided.

Medical Team:

- **Dr. Noopur Pandey (Gynaecologist):** Provided consultations for women's health issues, offering advice on menstrual health, pregnancy care, and family planning.
- **Dr. Alok Pandey (Orthopaedics):** Provided expertise on musculoskeletal issues such as back pain, joint pain, fractures, and mobility problems.
- **Nursing and Support Staff:** Assisted in the registration process, providing patients with initial health screenings and helping distribute educational materials.

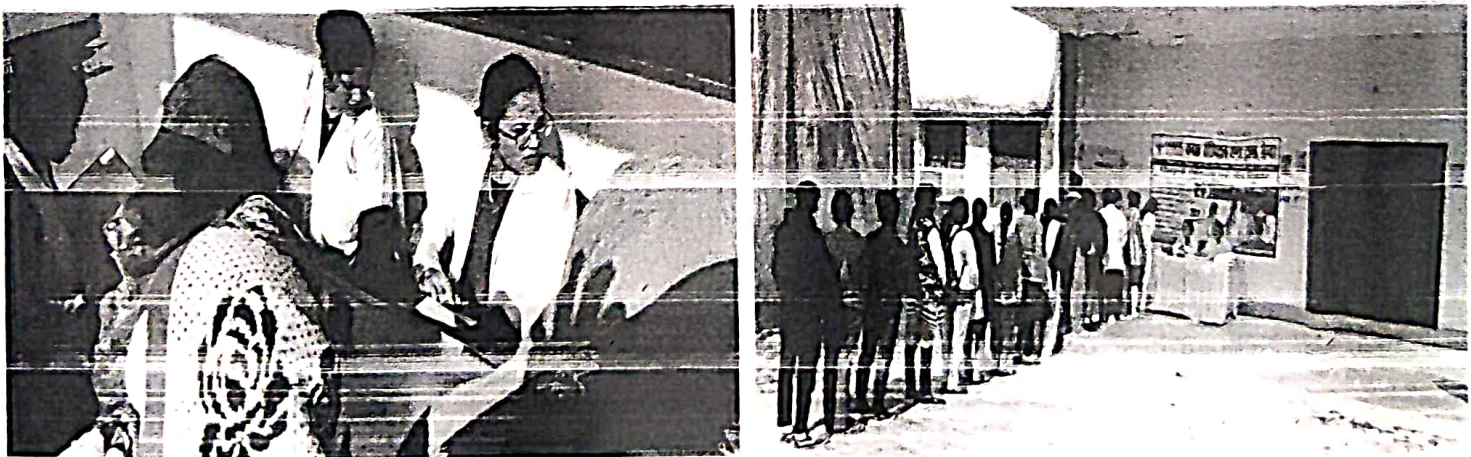
Photos from the Event:

1 Inauguration of the Health Camp by Miss Swati Shukla (BDO):



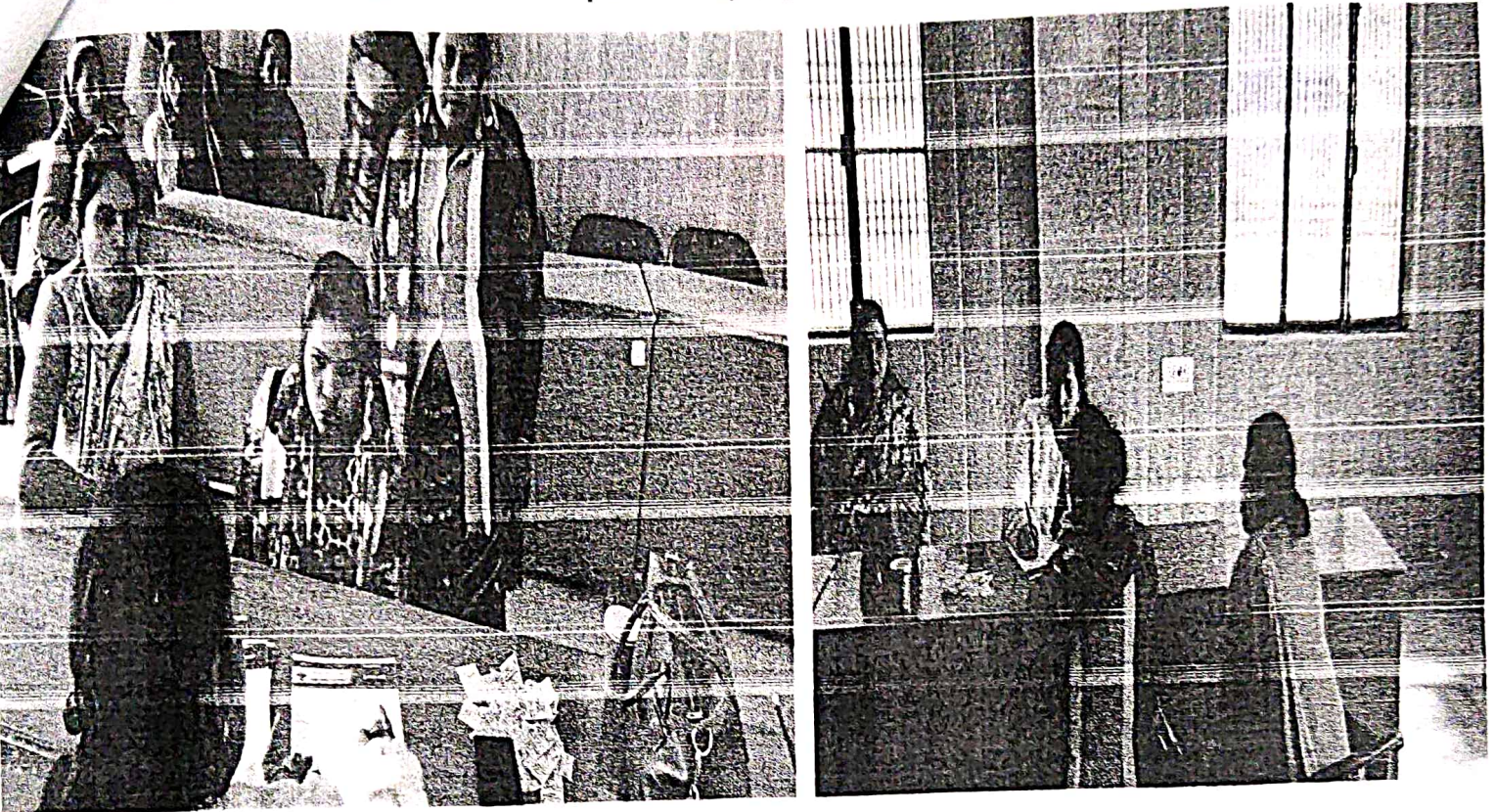
Miss Swati Shukla, the Chief Guest, inaugurates the health camp and emphasizes the importance of healthcare accessibility in rural areas.

2. Medical Staff Assisting Patients During Health Screening:



Patients undergo health screenings to check for vital signs like blood pressure and blood sugar levels.

3. Consultations with Dr. Noopur Pandey (Gynaecologist)



Dr. Noopur Pandey providing expert consultations to women on various health issues.

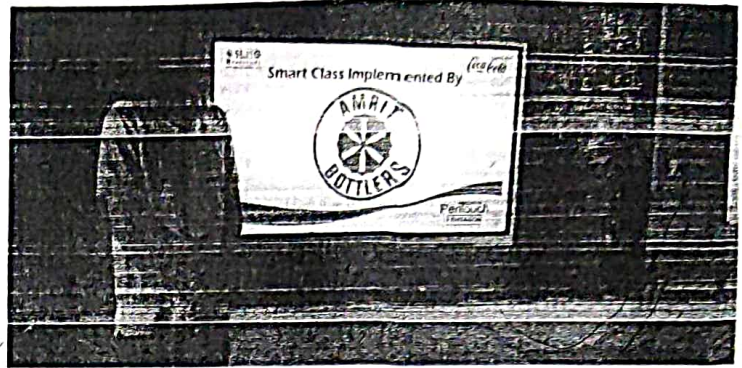
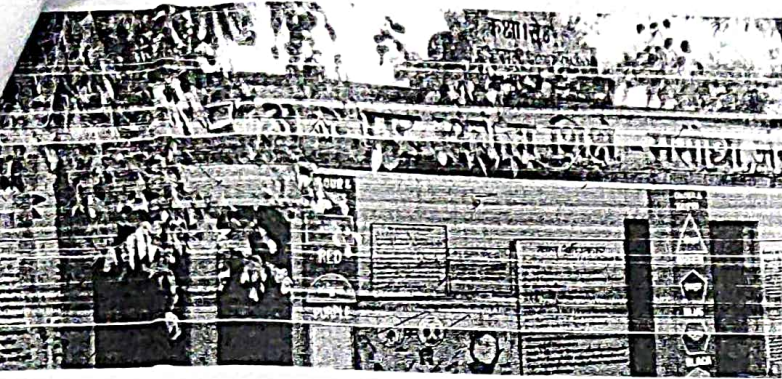
Outcomes of the Health Camp:

1. **Health Education:** Many participants gained valuable knowledge about maintaining their health and preventing common health issues through proper lifestyle choices.
2. **Medical Referrals:** Several patients who required specialized care were referred for further treatment, ensuring they receive appropriate medical attention.
3. **Community Engagement:** The camp fostered a sense of unity and collaboration between local authorities, corporate sponsors, and healthcare professionals, demonstrating the importance of community-driven health initiatives.
4. **Successful Outreach:** The registration of 64 patients indicated a significant interest in healthcare services, emphasizing the ongoing need for such outreach efforts.

Conclusion: The health camp proved to be a successful event, providing essential healthcare services to individuals in need and enhancing public awareness of the importance of regular health check-ups. The presence of distinguished guests, including Miss Swati Shukla, Mr Arjun Das, Shashank Shekhar Pandey, and the invaluable contributions of medical professionals like Dr. Noopur Pandey and Dr. Alok Pandey, ensured that the camp reached its goals of providing quality healthcare and information to the community.

Smart-classes (With Bill Invoice).

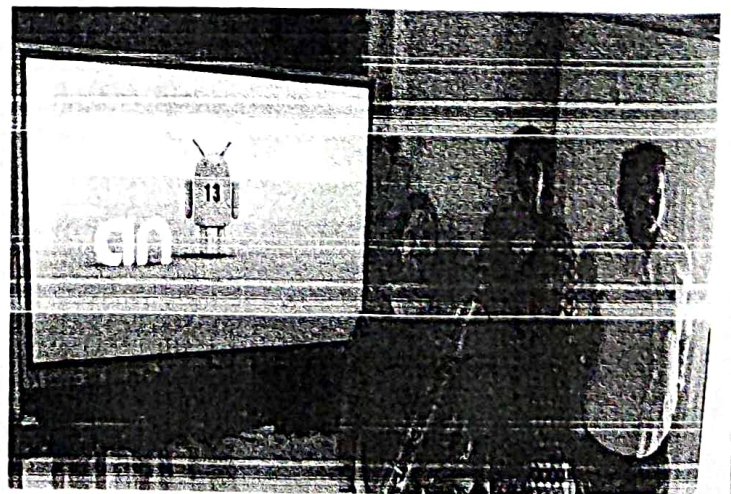
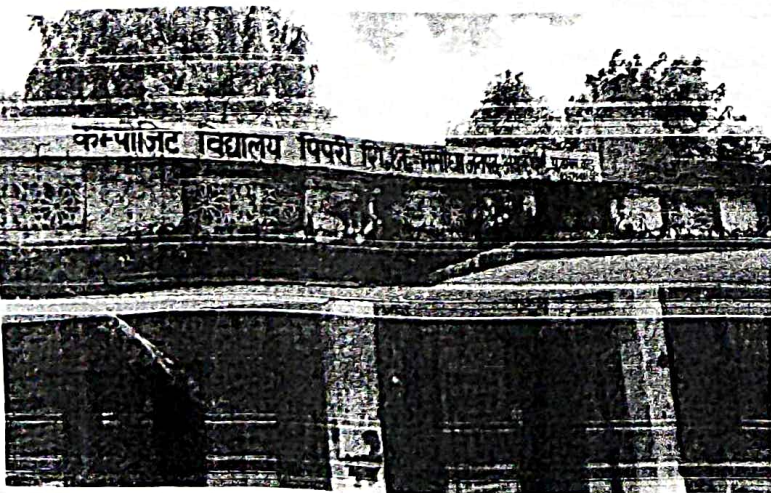
Composite School-Abanpur Saroha



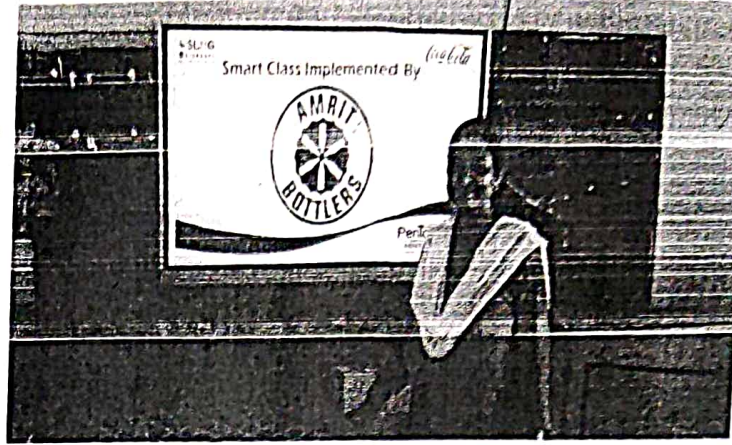
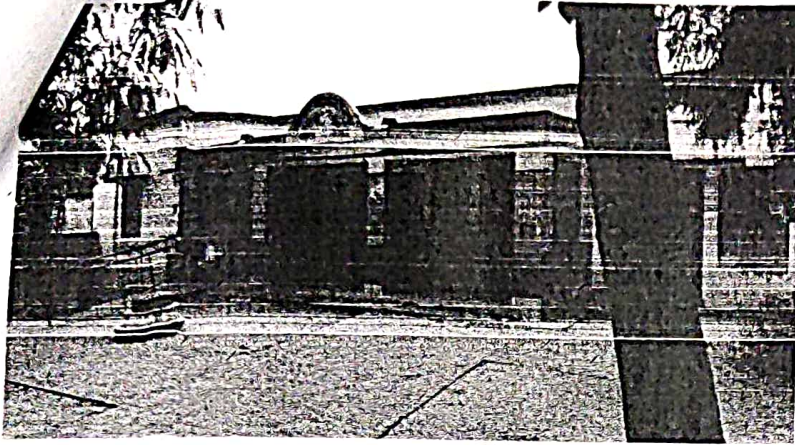
Composite School- Para Kail



Composite School-Pipri



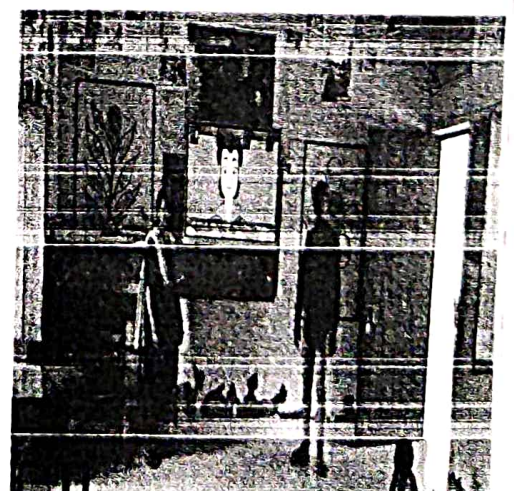
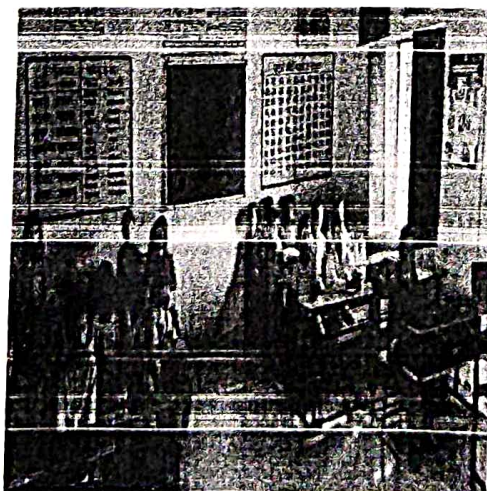
Primary School- Antpur



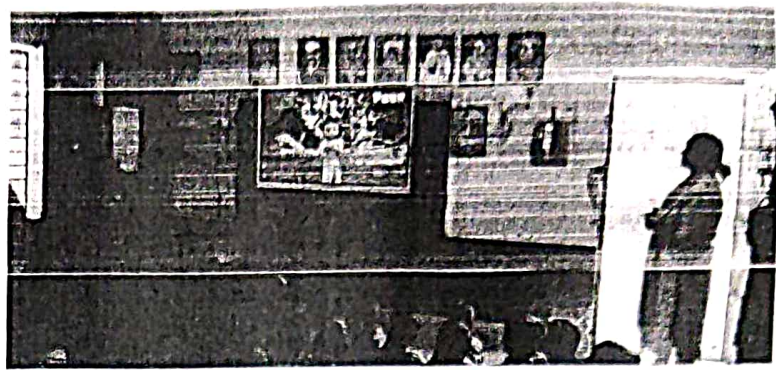
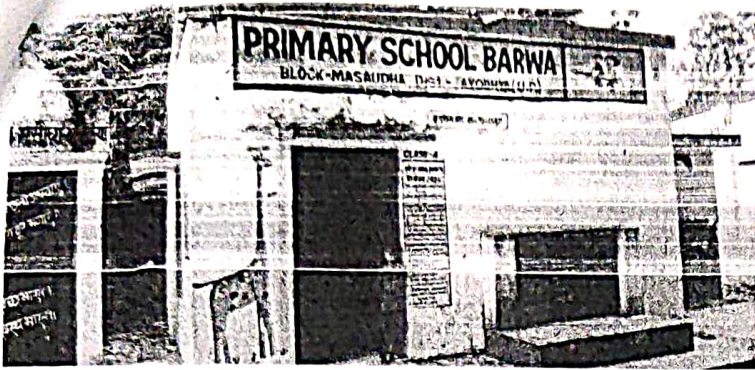
PS- Babhangawan



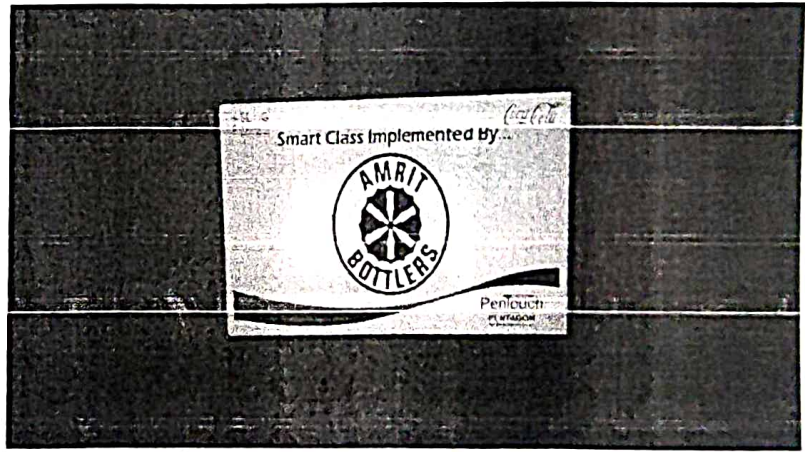
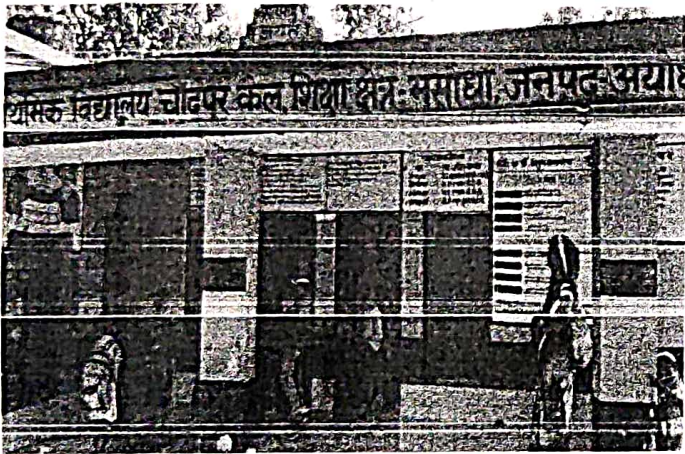
Primary School-Bargadhiya



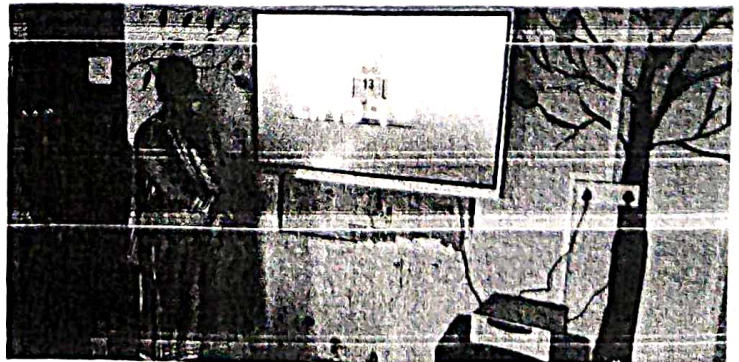
Primary School- Barwa



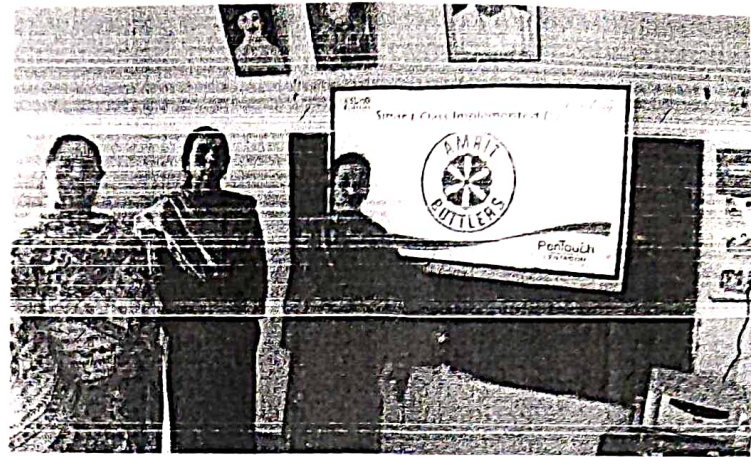
Primary School-Chandpur Kail



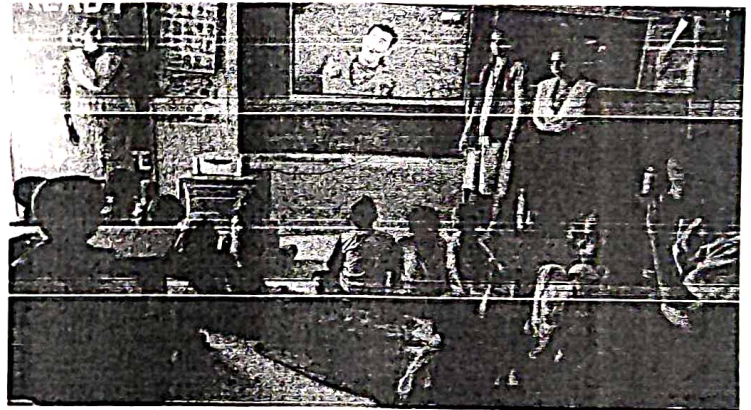
PS- Chaudhary Ka Purwa



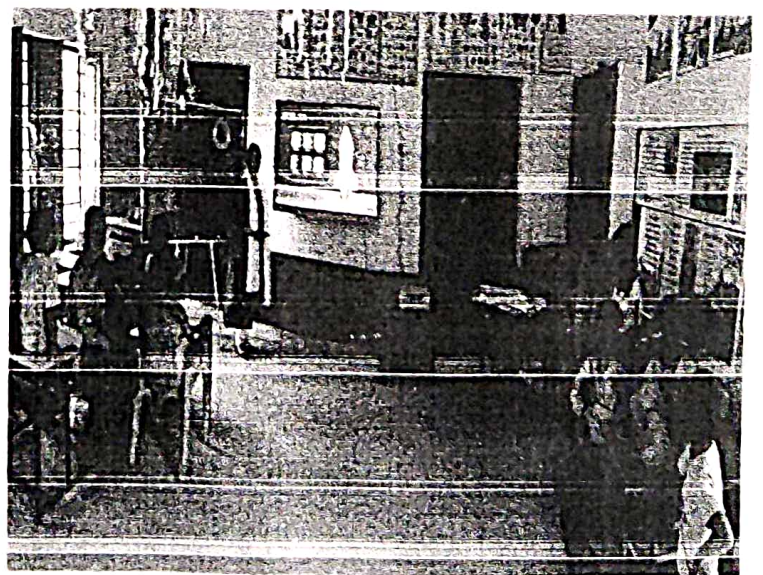
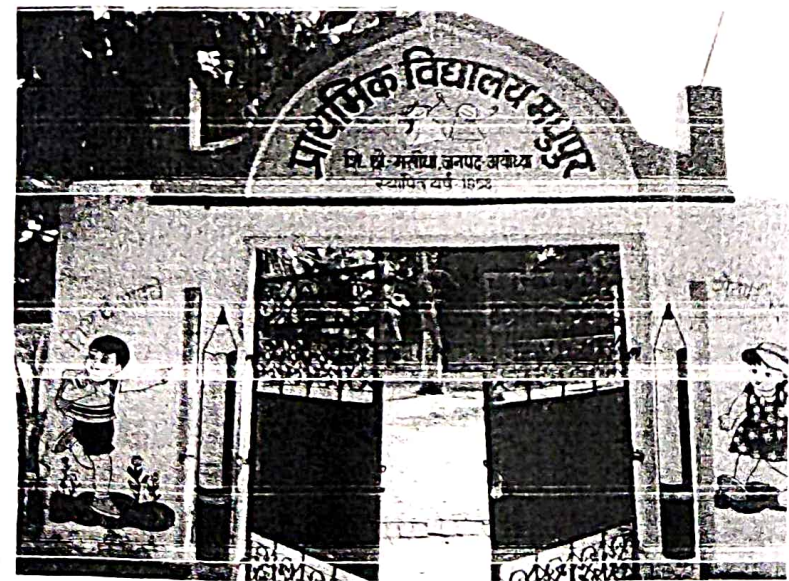
PS- Gopalpur



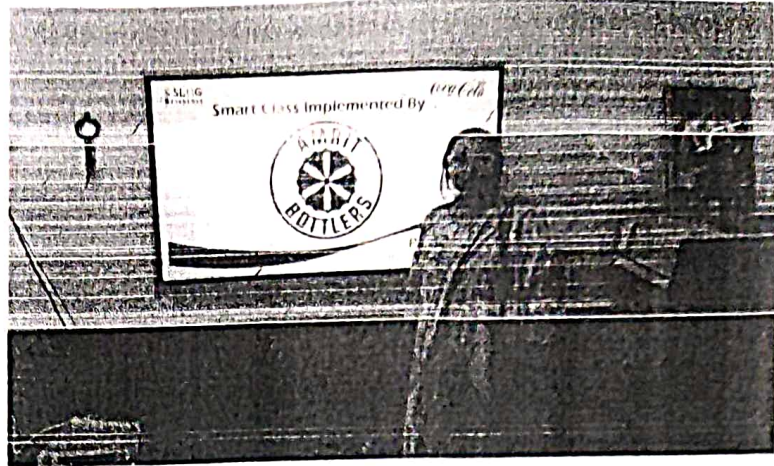
PS-Jeevpur Bhadarsa



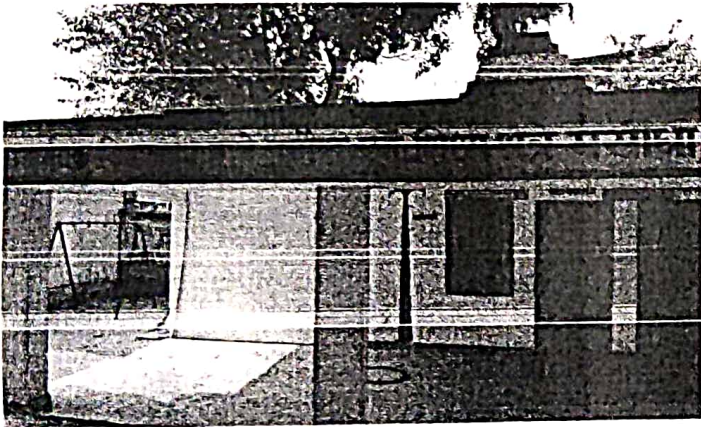
PS-Madhupur



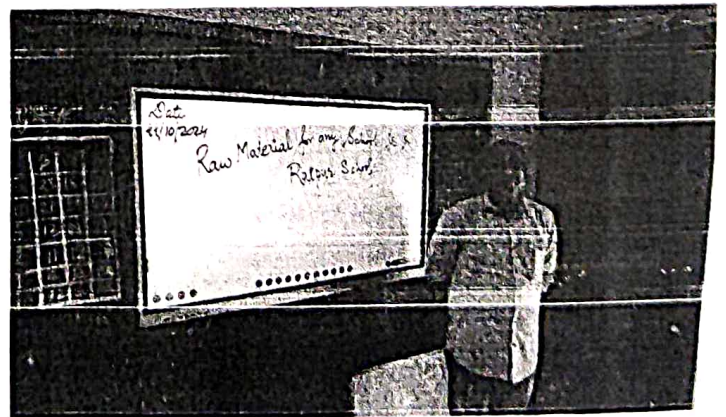
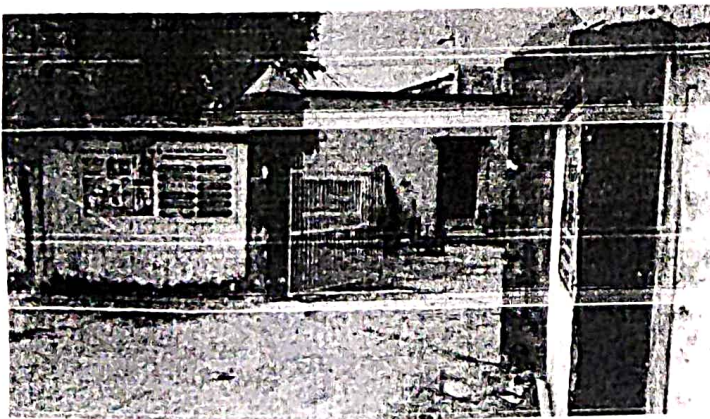
PS- Naipura



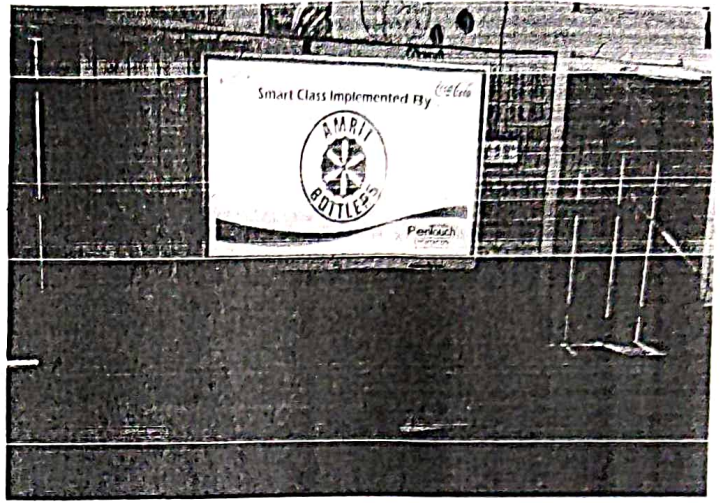
PS-Pure Hussain Khan



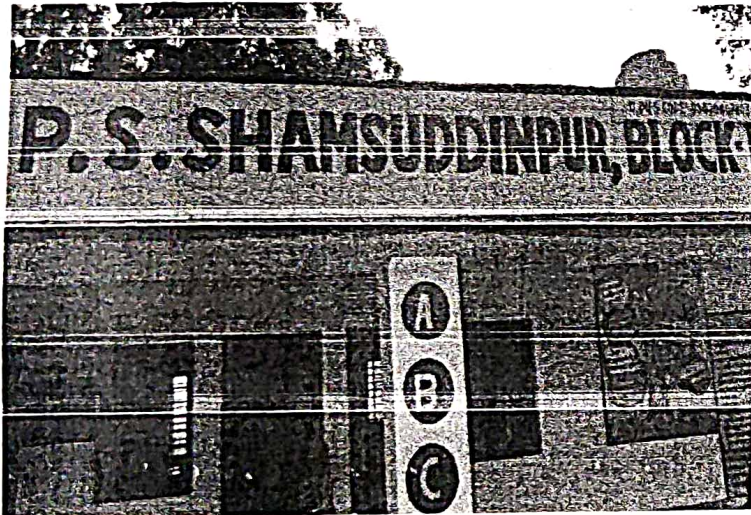
PS-Raipur



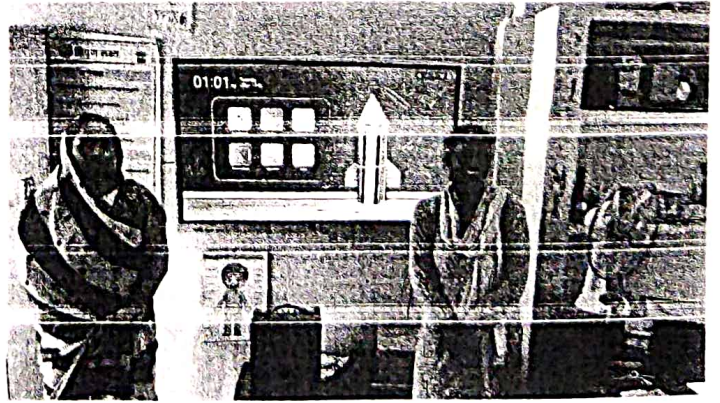
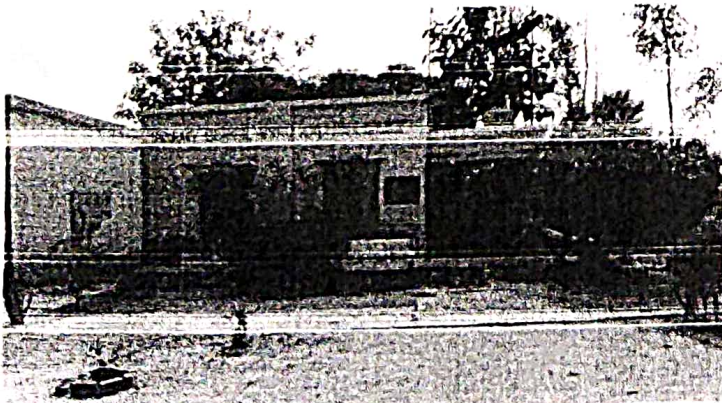
PS-Raithua



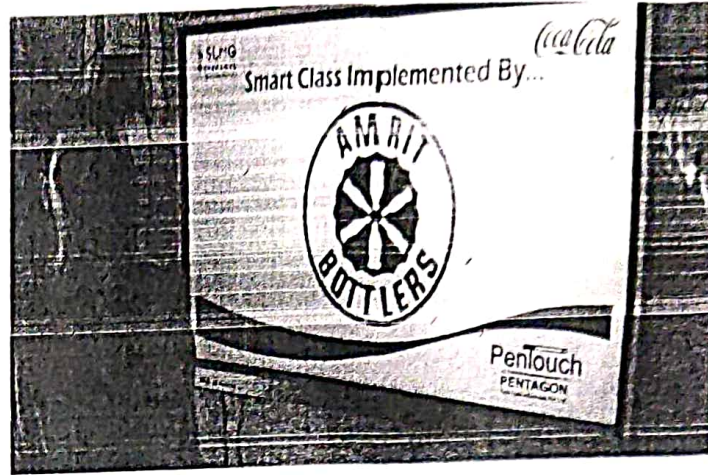
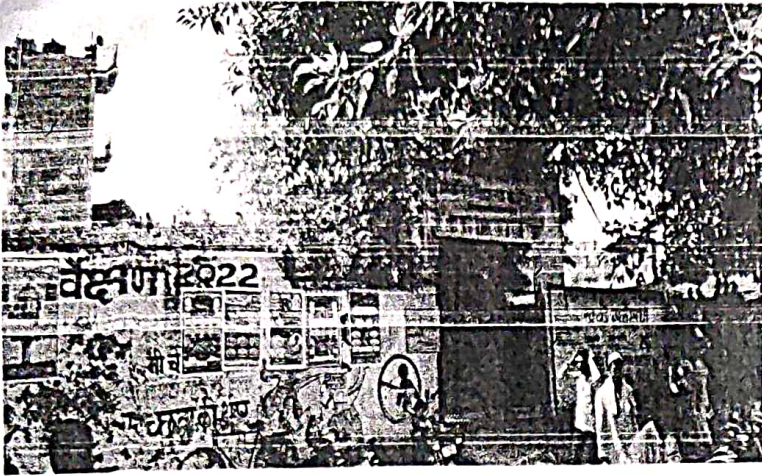
PS-Samsuddinpur



PS- Usroo Amauna



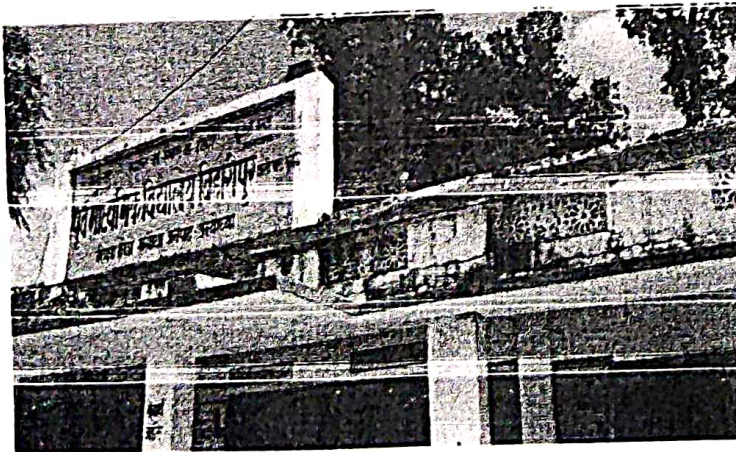
PS-Bhadarasa



Composite School-Majhkaia

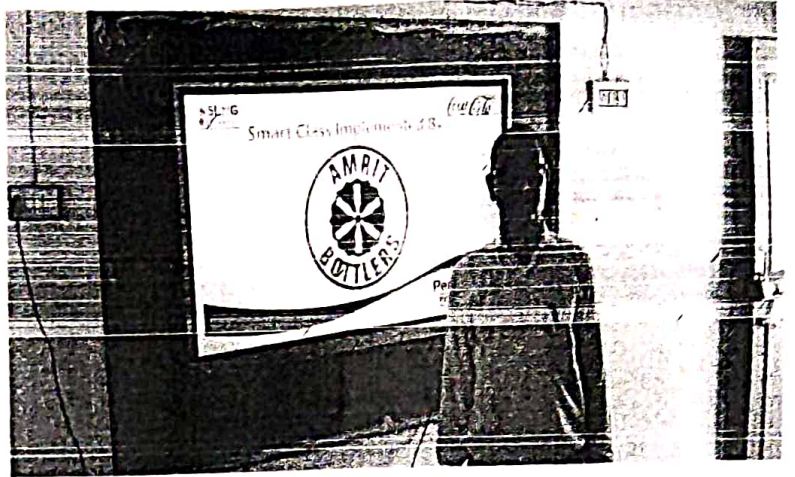
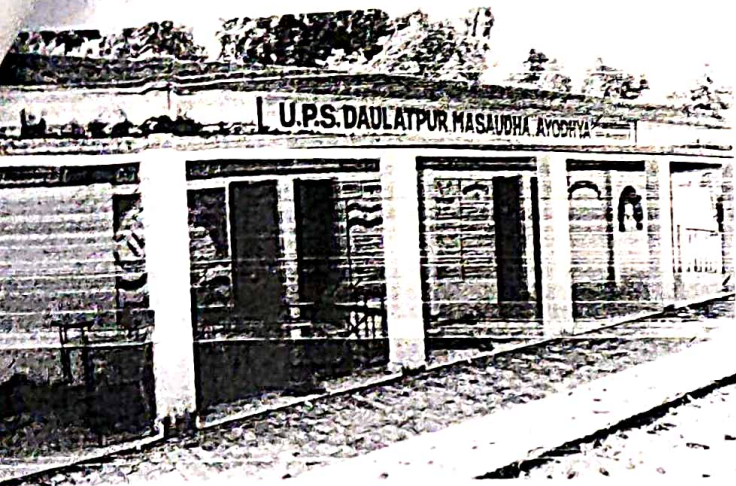


UPS- Biharipur



1334

PS-Dauiatpur



1335

SMART CLASSES.

Original For Recipient

TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K



Invoice No. : PTGST064/2024-25
 Dated : 13-05-2024
 Place of Supply : Uttar Pradesh (09)
 Reverse Charge : N
 GR/RR NO. :
 Transport : By Local Transport
 Vehicle No. : DL01LW2374
 Station : UTTAR PRADESH

E-Way Bill No. : 781427688968
 Transport :
 Payment Terms :
 PO No. : ABHOPO32500220
 PO Dated : 24-APR-2024
 Road Permit No :
 Ser Tax :
 Vehicle No :

Billed to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133

Shipped to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133
 Mr. CB Verma-9554953189

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

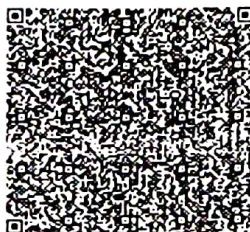
IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67bdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661 Ack. Date : 13-05-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()	
1.	Rack PVC TROLLY	73262090	22.00	Pcs.	466.00	18.00 %	1,845.36	12,097.36	
2.	INVERTER BATTERY BATTERY MICROTEK 13SAH TUBULAR BATTERY	85072000	22.00	NOS	6,953.00	28.00 %	42,830.48	1,95,796.48	
3.	INVERTER POWER INVERTER MICROTEK 800VA/ 12V SINE WAVE INVERTER	85044010	22.00	NOS	3,813.00	18.00 %	15,099.48	98,985.48	
Totals c/o								66.00 Units	3,06,879.32

Terms & Conditions

E. & O.E.
 1. Goods once sold will not be taken back.
 2. Interest @ 18% p.a. will be charged if the payment is not made with in the stipulated time.
 3. Subject to 'Delhi' Jurisdiction only
 4. Bank: ICICI, A/C No. 135705000217, IFSC/RTGS: ICIC0003489

E-Invoice QR Code

Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K

Invoice No : PTGST064/2024-25
 Dated : 13-05-2024
 Place of Supply : Uttar Pradesh (09)
 Reverse Charge : N
 GR/RR No. :
 Transport : By Local Transport
 Vehicle No. : DL01LW2374
 Station : UTTAR PRADESH

E-Way Bill No. : 781427688968
 Transport :
 Payment Terms :
 PO No. : ABHOPO32500220
 PO Dated : 24-APR-2024
 Road Permit No :
 Ser Tax :
 Vehicle No :

Billed to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133

Shipped to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133
 Mr.CB Verma-9554953189

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67bdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661 Ack. Date : 13-05-2024

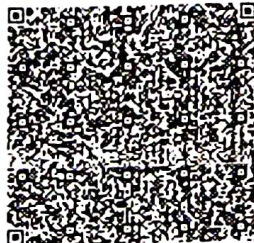
S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
4.	Pentagon Pentoudi P1w 55 8 OPS-15,8GB RAM,128GB SSD WITH WIN 10 LICENSE KEY	b/d 84/14190	66.00	Units	61,908.48	18.00 %	2,45,157.58	3,06,879.32
			22.00	NOS				16,07,144.14
Grand Total			88.00	Units				19,14,023.46

HSN/SAC	Tax Rate	Taxable Amt.	IGST Amt.	Total Tax
73262090	18%	10,252.00	1,845.36	1,845.36
84714190	18%	13,61,986.56	2,45,157.58	2,45,157.58
85044010	18%	83,886.00	15,099.48	15,099.48
85072000	28%	1,52,966.00	42,830.48	42,830.48
Total		16,09,090.56	3,04,932.90	3,04,932.90

Terms & Conditions

- E & O.E.
- Goods once sold will not be taken back.
 - Interest @ 18% p.a. will be charged if the payment is not made within the stipulated time
 - Subject to 'Delhi' Jurisdiction only.
 - Bank: ICICI, A/C No.135705000217, IFSC/RTGS: ICIC0003489

E Invoice QR Code



Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN - AAFCP9876K

Invoice No. : PTGST064/2024-25	E-Way Bill No. : 781427688968
Dated : 13-05-2024	Transport :
Place of Supply : Uttar Pradesh (09)	Payment Terms :
Reverse Charge : N	PO No. : ABHOPO3250022O
GR/RR NO. :	PO Dated : 24-APR-2024
Transport : By Local Transport	Road Permit No :
Vehicle No. : DL01LW2374	Ser Tax :
Station : UTTAR PRADESH	Vehicle No :

Billed to :
AMRIT BOTTLERS PRIVATE LIMITED
CHANDPUR HARBANS DABHASEMAR FAIZABAD
U.P-224133

Shipped to :
AMRIT BOTTLERS PRIVATE LIMITED
CHANDPUR HARBANS DABHASEMAR FAIZABAD
U.P-224133
Mr. CB Verma-9554953189

Party E-Mail ID :
Party Mobile No :
GSTIN / UIN : 09AACCA4794J1ZA

Party E-Mail ID :
Party Mobile No :
GSTIN / UIN : 09AACCA4794J1ZA

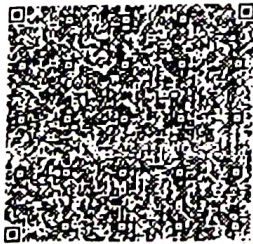
IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fbdce31f746f6c21f8b2b75cac8 Ack.No. : 172414982380661 Ack. Date : 13-05-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
------	----------------------	--------------	------	------	-------	-----------	-------------	------------

Rupees Nineteen Lakh Fourteen Thousand Twenty Three and Paise Forty Six Only

Terms & Conditions**E & O.E.**

- Goods once sold will not be taken back.
- Interest @ 18% p.a. will be charged if the payment is not made within the stipulated time.
- Subject to 'Delhi' Jurisdiction only.
- Bank: ICICI, A/C No. 135705000217, IFSC/RTGS: ICIC0003489

E-Invoice QR Code**Receiver's Signature :**

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

1338

Duplicate For Transporter



TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.
IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K

Invoice No. : PTGST064/2024-25 Dated : 13-05-2024 Place of Supply : Uttar Pradesh (09) Reverse Charge : N GR/RR NO. : Transport : By Local Transport Vehicle No. : DL01LW2374 Station : UTTAR PRADESH	E-Way Bill No. : 781427688968, Transport Payment Terms : ABHOPO32500220 PO No. : PO Dated : 24-APR-2024 Road Permit No Ser Tax : Vehicle No
--	--

Billed to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133

Shipped to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133
 Mr.CB Verma-9554953189

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661 Ack. Date : 13-05-2024

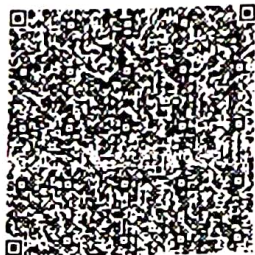
S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
1.	Rack	73262090	22.00	Pcs.	466.00	18.00 %	1,845.36	12,097.36
2.	PVC TROLLY INVERTER BATTERY	85072000	22.00	NOS	6,953.00	28.00 %	42,830.48	1,95,796.48
3.	BATTERY MICROTEK 135AH TUBULAR BATTERY INVERTER POWER INVERTER MICROTEK 800VA/ 12V SINE WAVE INVERTER	85044010	22.00	NOS	3,813.00	18.00 %	15,099.48	98,985.48
Totals c/o								3,06,879.32
								66.00 Units

Terms & Conditions

E & O.E.

1. Goods once sold will not be taken back.
2. Interest @ 18% p.a. will be charged if the payment is not made within the stipulated time.
3. Subject to 'Delhi' Jurisdiction only.
4. Bank: ICICI, A/C No 135705000217, IFSC/RTGS: ICIC0003489

E-Invoice QR Code



Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

1339

Duplicate For Transporter

TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K



Invoice No. : PTGST064/2024-25 Dated : 13-05-2024 Place of Supply : Uttar Pradesh (09) Reverse Charge : N GR/RR No. : Transport : By Local Transport Vehicle No. : DL01LW2374 Station : UTTAR PRADESH	E-Way Bill No. : 781427688968 Transport : Payment Terms : PO No. : ABHOPO32500220 PO Dated : 24-APR-2024 Road Permit No : Ser Tax : Vehicle No :
Billed to : AMRIT BOTTLERS PRIVATE LIMITED CHANDPUR HARBANS DABHASEMAR FAIZABAD U.P-224133 Party E-Mail ID : Party Mobile No : GSTIN / UIN : 09AACCA4794J1ZA	Shipped to : AMRIT BOTTLERS PRIVATE LIMITED CHANDPUR HARBANS DABHASEMAR FAIZABAD U.P-224133 Mr.CB Verma-9554953189 Party E-Mail ID : Party Mobile No : GSTIN / UIN : 09AACCA4794J1ZA
IRN : 66e2154ed3812c3309ffd622857a1ba0a6e67fdce31f746f6c21f8b2b75cac8	
Ack.No. : 172414982380661 Ack. Date : 13-05-2024	

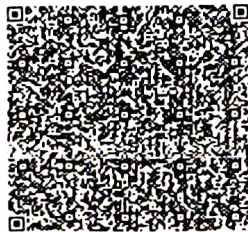
S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
4.	Pentagon Pentouch Piw 55 B.OPS-15,8GB RAM,128GB SSD WITH WIN 10 LICENSE KEY	b/d 84714190	66.00	Units	61,908.48	18.00 %	245157.58	3,06,879.32 16,07,144.14
Grand Total							88.00 Units	19,14,023.46

HSN/SAC	Tax Rate	Taxable Amt.	IGST Amt.	Total Tax
73262090	18%	10,252.00	1,845.36	1,845.36
84714190	18%	13,61,986.56	245157.58	2,45,157.58
85044010	18%	83,886.00	15,099.48	15,099.48
85072000	28%	1,52,966.00	42,830.48	42,830.48
Total		16,09,090.56	304932.90	3,04,932.90

Terms & Conditions

E. & O. E.

1. Goods once sold will not be taken back.
2. Interest @ 18% p.a. will be charged if the payment is not made with in the stipulated time
3. Subject to 'Delhi' Jurisdiction only.
4. Bank: ICICI, A/C No.135705000217, IFSC/RTGS: ICIC0003489

E-Invoice QR Code**Receiver's Signature** :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

1340

Duplicate For Transporter



TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K

Invoice No. : PTGST064/2024-25
 Dated : 13-05-2024
 Place of Supply : Uttar Pradesh (09)
 Reverse Charge : N
 GR/RR No. :
 Transport : By Local Transport
 Vehicle No. : DL01LW2374
 Station : UTTAR PRADESH

E-Way Bill No. : 781427688968
 Transport :
 Payment Terms :
 PO No. : ABHOPO32500220
 PO Dated : 24-APR-2024
 Road Permit No :
 Ser Tax :
 Vehicle No :

Billed to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133

Shipped to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133
 Mr.CB Verma-9554953189

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fbdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661

Ack. Date : 13-05-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
------	----------------------	--------------	------	------	-------	-----------	-------------	------------

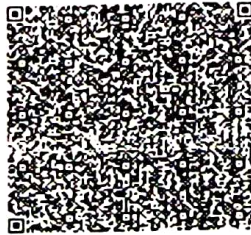
Rupees Nineteen Lakh Fourteen Thousand Twenty Three and Paise Forty Six Only

Terms & Conditions

E. & O.E.

1. Goods once sold will not be taken back.
2. Interest @ 18% p.a. will be charged if the payment is not made with in the stipulated time.
3. Subject to 'Delhi' Jurisdiction only.
4. Bank: ICICI, A/C No. 135705000217, IFSC/RTGS: ICIC0003489

E-Invoice QR Code



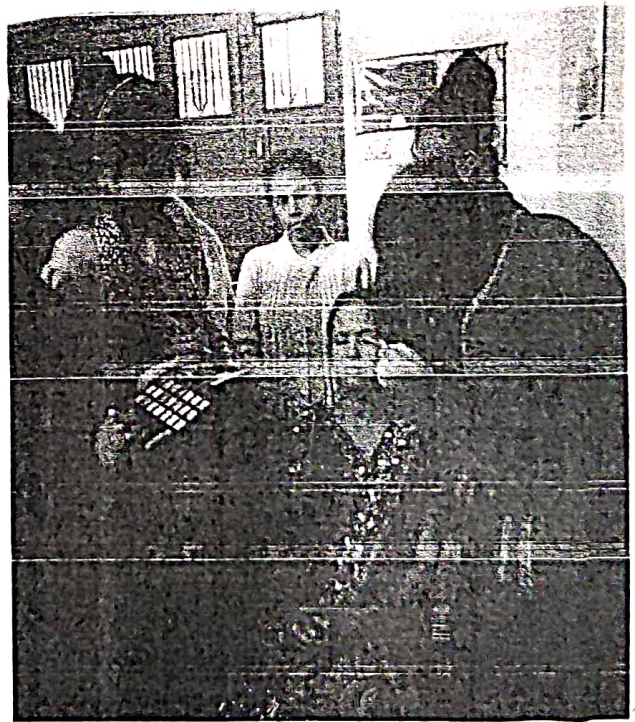
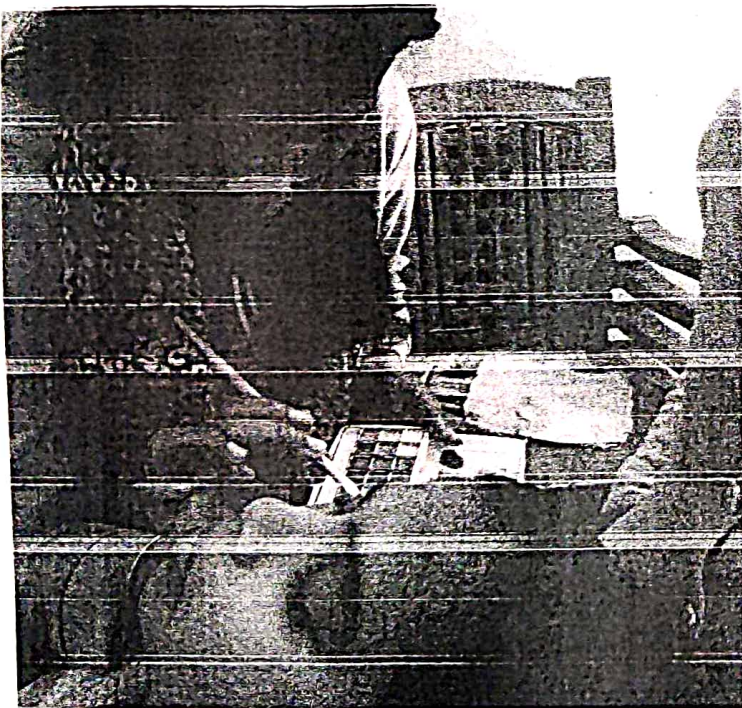
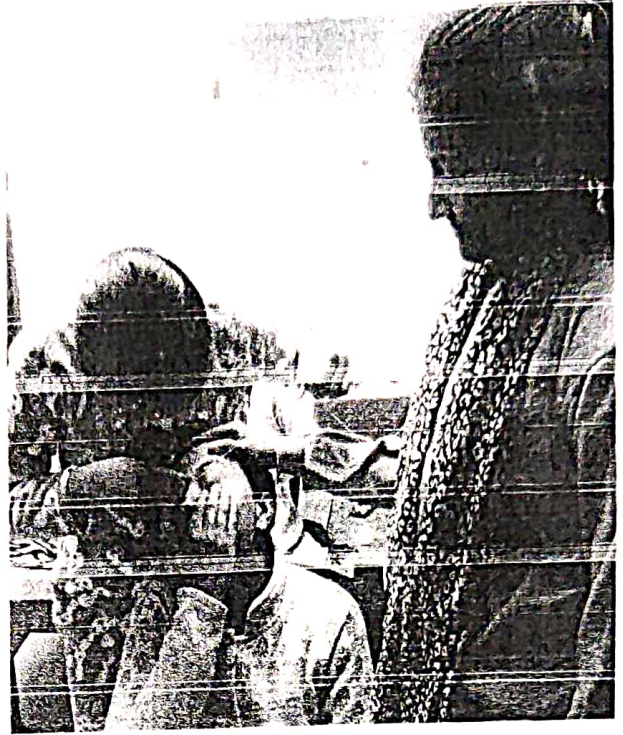
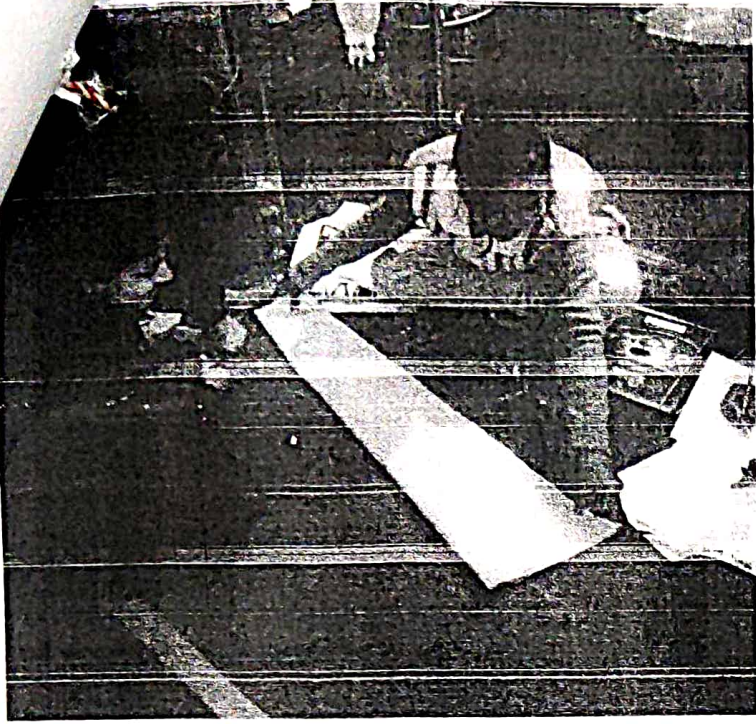
Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

Gxhfgcjkhj

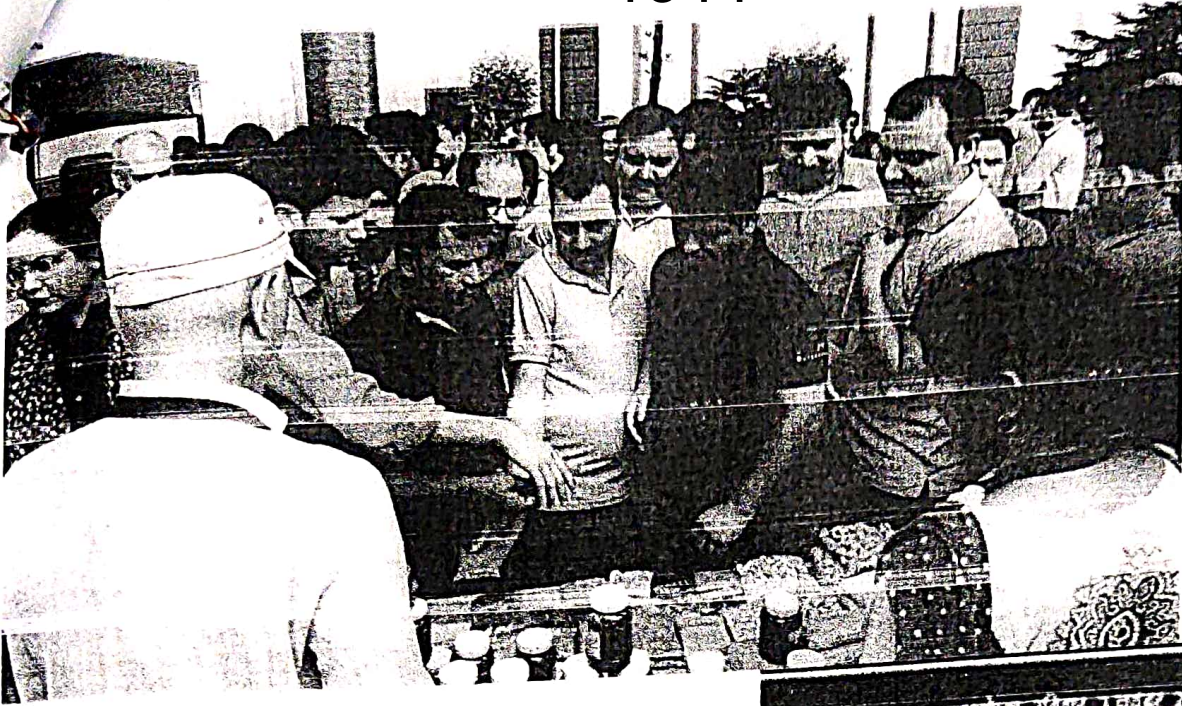
Shanti Development Foundation		
Detail of Programme/Activity	Month	Amount
Women Empowerment	April	66000
	May	66000
	June	66000
	July	67200
	August	68970
	September	69198
	October	77750
	November	67532
	December	68280
	Total	



13 1343
HASTI SHILP MELA

Deewali Mela





अयोध्या, राधिका, 3 नवंबर 2021 05

शीतल पेय उत्पादक कम्पनी ने आयोजित की हस्तशिल्प प्रदर्शनी

मृग बॉटलर्स प्रा. लि. के कॉर्पोरेट सामाजिक उत्तरदायित्व के अन्तर्गत शान्ति डेवेलपमेंट फाउंडेशन द्वारा आयोजित एक दिवसीय हस्तशिल्प प्रदर्शनी का उद्घाटन जनरल मैनेजर मानव ससाधन अजय कुमार रतनानी ने पीता काटकर किया।

इस मौके पर उन्होंने कहा कि हस्तशिल्प प्रदर्शनी का मुख्य उद्देश्य महिलाओं की प्रगति में योगदान देना है। जिसके परिणाम में अमृत बॉटलर्स द्वारा प्रत्येक वर्ष टिकवली हस्तशिल्प मेले का आयोजन सशक्त है। प्रदर्शनी में शक्ति डेवेलपमेंट फाउंडेशन की महिलाओं द्वारा निर्मित जूट बैग, वाल्व हैंडल, अचार मुक्का, गोबर एवं हवन सामग्री से निर्मित दीये का स्टल लगाया गया। इस अवसर पर डूड क्रेप्रियम स्वयं



सहयता समूह से ममाले तथा आचार का एच बैक ऑफब्रैण्ड के आर स्टो बाजार के तरफसे टैडी बीयर का स्टल भी लगाया गया।

प्रदर्शनी में शक्ति डेवेलपमेंट फाउंडेशन की चेयरमैन मेनका सिंह ने बताया कि अमृत बॉटलर्स के मौजूदा

मे चलाने जा रहे महिला सशक्तिकरण कार्यक्रम से एस अयोजन से प्रत्येक वर्ष 500 महिलाएं लाभान्वित हो रही हैं। कार्यक्रम में बॉटलर्स के मुख्य वित्त प्रबन्धक जय अहूजा, वीपी संतोषपती, सीएसआर से शशांक शेखर पांडेय मौजूद रहे।

शहर 30s



हस्तशिल्प प्रदर्शनी का हुआ आयोजन

अयोध्या। मृग बॉटलर्स प्रा. लि. के कॉर्पोरेट सामाजिक उत्तरदायित्व के अन्तर्गत शान्ति डेवेलपमेंट फाउंडेशन द्वारा आयोजित एक दिवसीय हस्तशिल्प प्रदर्शनी का उद्घाटन जनरल मैनेजर मानव ससाधन अजय कुमार रतनानी ने पीता काटकर किया। इस मौके पर उन्होंने कहा कि हस्तशिल्प प्रदर्शनी का मुख्य उद्देश्य महिलाओं की प्रगति में योगदान देना है। जिसके परिणाम में अमृत बॉटलर्स द्वारा प्रत्येक वर्ष टिकवली हस्तशिल्प मेले का आयोजन सशक्त है। प्रदर्शनी में शक्ति डेवेलपमेंट फाउंडेशन की महिलाओं द्वारा निर्मित जूट बैग, वाल्व हैंडल, अचार मुक्का, गोबर एवं हवन सामग्री से निर्मित दीये का स्टल लगाया गया। इस अवसर पर डूड क्रेप्रियम स्वयं

(14)
S.L. W.M.

Report on Solid and Liquid Waste Management Drive at Government School - Pure Hussain Khan and with Community Members

Dated: 18 Dec 2024

Location: PS- Pure Hussain Khan

Introduction: Waste management is an essential component of ensuring a clean and healthy environment for all. The Government School in Pure Hussain Khan, in collaboration with local community members, organized a comprehensive Waste Management Drive. This initiative aimed to educate students, teachers, and community members on proper methods for handling both solid and liquid waste. The goal was to foster a sense of environmental responsibility and encourage sustainable practices in both the school and local area.

Objectives:

1. To educate students and community members about the significance of proper waste management.
2. To promote segregation of waste at the source to facilitate recycling and reduce environmental harm.
3. To demonstrate sustainable practices for managing solid and liquid waste.
4. To create a cleaner, healthier environment in both the school and surrounding community.

Participants:

- School Students (from various grades)
- Teachers
- Local Community Members
- Volunteers
- Environmental Experts

Activities Conducted:

1. **Educational Session on Waste Segregation:** The day began with an educational session for students, teachers, and community members. Experts explained the importance of segregating waste into different categories such as biodegradable, recyclable, and non-recyclable waste. They emphasized the impact of improper disposal of both solid and liquid waste on the environment, health, and water bodies.
2. **Solid Waste Collection and Sorting:** Volunteers and participants were divided into teams to clean up designated areas in and around the school. They collected waste materials such as plastic, paper, glass, and metal, ensuring that recyclables were sorted from non-recyclables. This helped in raising awareness about recycling and reducing landfill waste.



- 3 **Liquid Waste Disposal Education:** A specific session was dedicated to the safe disposal of liquid waste, including wastewater from households, oils, and chemicals. Participants were educated on safe disposal methods, such as using proper drainage systems for wastewater and recycling oil for use in biofuels or other sustainable processes.



4 **Composting Demonstration:** A composting workshop was organized to show how organic waste like food scraps and plant material can be converted into nutrient-rich compost. The session aimed to educate both students and community

members about home-based composting techniques, which reduce waste sent to landfills and can be used to improve soil health.

5. **Clean-up Campaign:** Students and community members participated in a clean-up campaign where they picked up litter, cleaned the school campus, and cleared the surrounding neighborhood streets. The clean-up helped to directly improve the aesthetics of the area while also reinforcing the importance of waste management.
6. **Recycling and Reuse Workshop:** Experts conducted a hands-on workshop demonstrating how to recycle everyday items such as plastic bottles, cans, and paper. Participants were taught how to repurpose these materials to reduce waste and encourage creative reuse.

Impact and Outcomes:

- **Enhanced Awareness:** The drive successfully raised awareness about proper waste segregation and the importance of recycling. Both students and community members left the event with a better understanding of how to manage waste effectively.
- **Active Participation:** The school students and local residents participated eagerly in the clean-up activities, waste sorting, and educational sessions, fostering a spirit of community collaboration.
- **Sustainability Practices:** Several attendees expressed a commitment to adopting waste management practices at home, such as composting organic waste, recycling, and reducing the use of single-use plastics.
- **Cleaner Environment:** The drive led to a noticeable improvement in the cleanliness of both the school and the surrounding community, with waste being properly managed and disposed of.

Conclusion: The Solid and Liquid Waste Management Drive at Government School - Pure Hussain Khan, along with the involvement of community members, was an overwhelming success. Through educational workshops, hands-on demonstrations, and collaborative efforts in waste collection, the event empowered individuals to make environmentally conscious decisions and take responsibility for waste management in their daily lives. We are optimistic that the knowledge gained during the drive will lead to lasting positive changes in waste management practices in the community.

(16) Donation to Needy people

CSE Expenses against Needy people					
Date	Description	Debit Amount			
03-04-2024	PAID TO RAMAKRISHNA MISSION FOR HOSPITAL PAYMENT PATIENT NAM	1,00,000.00	14-09-2024	PAID TO MR. SHASHANK PANDEY FOR SNACKS & BANNER	1,350.00
05-04-2024	PAID FOR CHETI CHAND MELA	31,000.00	19-11-2024	PAID TO MR. SHASHANK PANDEY FOR BANNER	620.00
05-04-2024	PAID FOR BHAKT PRAHLAD SEWA MANDAL	51,000.00	30-12-2024	PAID TO MR. SHASHANK SHEKHAR PANDEY FOR FOODING & STATIONARY	7,960.00
11-04-2024	PAID TO MR. JAU RAM FOR THE M/O OF MARCH 2024	1,000.00			
13-04-2024	PAID TO MR. ARUN KR. PANDEY FOR FOODING ON HOLI	190.00			
15-04-2024	PAID TO ANIL SARASWATI SCHOOL FOR ADMISSION FEES OF DIVYA AH	10,000.00			
16-04-2024	PAID TO ANIL SARASWATI SCHOOL FOR ADMISSION FEES OF DIVYA AH	1,250.00			
25-04-2024	PAID TO REKHA DEVI (NEEDY PEOPLE)	25,000.00			
26-04-2024	PAID TO GAURAV VADHYANI AGAINST CSR EXPS FOR BOOK SET FOR D	1,706.00			
30-04-2024	PAID TO CRICKET ASSOCIATION	2,00,000.00			
09-05-2024	PAID TO MR. JAU RAM FOR THE M/O OF APRIL 2024	1,000.00			
17-05-2024	PAID TO RAKESH PAL SINGH (NEEDY PEOPLE)	50,000.00			
21-05-2024	PAID TO R B INTER COL	10,500.00			
26-05-2024	PAID TO LITTLE FLOWER SCHOOL AGAINST CSR	51,560.00			
29-05-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF APRIL 2024	2,000.00			
31-05-2024	PAID TO CRICKET ASSOCIATION	3,00,000.00			
31-05-2024	PAID TO KIDDY KINGDOM ACADEMY	46,600.00			
03-06-2024	PAID TO SHYAMJI RASTOGI	10,000.00			
10-06-2024	PAID TO TAEKWONDO FEDERATION	50,000.00			
11-06-2024	PAID TO MR. JAU RAM FOR THE M/O OF MAY 2024	1,000.00			
13-06-2024	PAID TO MR. ASHUTOSH PRAKASH TIWARI FOR SCHOOL FEES	13,000.00			
20-06-2024	PAID TO REKHA DEVI	25,000.00			
27-06-2024	PAID FOR BCA 6TH SEMESTER FEES OF NIKITA YADAV	4,250.00			
29-06-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF MAY 2024	2,000.00			
04-07-2024	PAID TO MR. JAU RAM FOR THE M/O OF JUNE 2024	1,000.00			
04-07-2024	PAID TO MR. MAHESH SADHWANI FOR THE M/O OF JUNE 2024	2,000.00			
04-07-2024	PAID TO MR. RAJNESH KANT DIGGING HOLE AT MILKIPUR	3,420.00			
12-07-2024	PAID TO MR. PPUNEET KRISHA MISHRA THROUGH NITIN RAWLANI FOR	2,100.00			
16-07-2024	PAID TO KAILASH KHER FOUNDATION	3,00,000.00			
19-07-2024	PAID TO NEW WAY JUNIOR HIGH FOR CSR	42,500.00			

Training

Herstship Mela

Eye camp.

	PAID TO SAHAKAR BHARTI FOR CSR	1,00,000.00
25-07-2024	BEING CASH RECEIVED BY DR. SHYAM JI RASTOGI	0.00
26-07-2024	PAID TO RAMMANOHAR LOHIA FOR CSR	21,000.00
26-07-2024	PAID TO PUNEET KR MISHRA FOR PHYSIOTHERAPY OF MAHESH SAI	3,300.00
31-07-2024	BEING AMT. CR. AGAINST CSR AS PER CHIRAG	1,00,000.00
01-08-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	2,100.00
09-08-2024	PAID TO MR. JAU RAM FOR THE M/O OF JULY 2024	1,000.00
09-08-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF JULY 2024	2,000.00
10-08-2024	PAID TO DR. DEVENDAR FOR BADRINATH TREATMENT	5,000.00
13-08-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	3,300.00
16-08-2024	PAID TO UTTAR PRADESH UDYOG VYAPAAR	21,000.00
17-08-2024	PAID TO SINDHU SANSKRITI AYODHYA	11,000.00
29-08-2024	PAID TO BABU BANARASI DAS UNIV FOR MUSKAN SAILANI COLLEGE FE	90,700.00
30-08-2024	PAID TO MS. SUSHILA DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. SARASWATI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. NAWALDAS AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. MAHESH KR. SADHWANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. PUTALI DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. TEK CHANDRA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. MAMTA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. LAXMI DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. KAVITA KHATRI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. POOJA DEVI ATHWANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MR. MANOJ KR. AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. KANTA DEVI. AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. ANKITA AHUJA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. NIRMALA DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. VIDYA DEVI AHUJA AGAINST CSR FOR NEEDY PEOPLE	10,000.00

	PAID TO MS. THAKUR DAS AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. ASHA SAHETA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. NISHA DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MR. RAJ KR. KHATRI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. PUSHPA DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. ANJU KUMARI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. MOHIT SHARMA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MR. PRADEEP SHARMA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MR. LAKSHMAN DAS AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. SEEMA MOTWANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	SALARY DUE FOR THE M/O AUG-2024	20,323.00
31-08-2024	SALARY DUE FOR THE M/O AUG-2024	26,735.00
31-08-2024	PAID TO RAM MANOHAR LOHIA FOR SCHOOL FEES OF AMIT YADAV	23,100.00
01-09-2024	PAID TO SINDHU SEWA SAMITI	1,51,000.00
02-09-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	4,800.00
05-09-2024	PAID TO SAJJAD HUSSAIN FOR AYODHYA FOOTBALL ASSOCIATION	1,00,000.00
05-09-2024	PAID TO KALI BARI TEMPLE TRUST	3,00,000.00
05-09-2024	PAID TO JAGRAN PRAKASHAN LTD	2,00,600.00
06-09-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	600.00
06-09-2024	PAID TO MR. JAU RAM FOR THE M/O OF AUGUST 2024	1,000.00
06-09-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF AUGUST 2024	2,000.00
09-09-2024	PAID TO MS. MADHURI LAKHMANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
09-09-2024	PAID TO MS. JYOTI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
09-09-2024	PAID TO MS. CHITRA AHUJA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
09-09-2024	PAID TO MR. KAILASH KR. AGAINST CSR FOR NEEDY PEOPLE	10,000.00
09-09-2024	PAID TO MS. MAYA ANDANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
14-09-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	2,100.00
24-09-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	3,300.00

	SALARY DUE FOR THE M/O SEP-24	51,800.00
04-10-2024	PAID TO MR. KAMLI DEVI FOR MEDICAL TREATMENT	14,878.00
05-10-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF SEPT 2024	2,000.00
07-10-2024	PAID TO RASHTRIYA PARV EVAM U	50,000.00
08-10-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	3,600.00
08-10-2024	PAID TO MR. JAU RAM FOR THE M/O OF SEPT. 2024	1,000.00
15-10-2024	PAID TO MEDANTA HOLDING PRIVATE FOR	51,000.00
04-11-2024	PAID TO BHARAT KUND MAHOTSAV	80,000.00
06-11-2024	PAID TO MR. MAHESH SADHWANI FOR THE M/O OF OCT 2024	2,000.00
06-11-2024	PAID TO MR. JAU RAM FOR THE M/O OF OCT 2024	1,000.00
11-11-2024	PAID TO MR. ASHOK KR FOR DIWALI SWEETS TO MAHESH SAI	500.00
20-11-2024	PAID TO RITESH VISHNANI FOR MEDICAL TREATMENT	50,000.00
20-11-2024	PAID TO MR. ANISH VISHNANI THROUGH ROHAN TIWARI	30,000.00
25-11-2024	PAID TO MR. RITESH VISHNANI FOR CHILD TREATMENT	15,000.00
26-11-2024	PAID TO SHRI RAM GLOBAL SCHOOL	50,000.00
30-11-2024	PAID TO MANESHA VALECHA FOR HEALTH ISSUE	5,000.00
03-12-2024	PAID TO MR. JAU RAM FOR THE M/O OF NOV -2024	1,000.00
03-12-2024	PAID TO MR. MAHESH SADHWANI FOR THE M/O OF NOV -2024	2,000.00
13-12-2024	paid to mr. sushil kr pandey needy people	40,000.00
17-12-2024	BEING PAID TO MR SHASHANK SHEKHAR PANDEY FOR CSR EXPENSE	3,224.00
20-12-2024	PAID TO MR. RITESH VISHNANI FOR CSR	25,000.00
23-12-2024	PAID TO MR. SUBHASH CHAND JI FOR MEDICAL TREATMENT OF MIS. M	40,693.00
26-12-2024	PAID TO MIS. EKTA KESHWANI	11,000.00
30-12-2024	PAID TO GURDAS MAAN	5,00,000.00
04-01-2025	PAID TO MR. MAHESH SADHWANI FOR THE M/O OF DEC 2024	2,000.00
04-01-2025	PAID TO MR. JAU RAM FOR THE M/O OF DEC 2024	1,000.00
04-01-2025	PAID TO MR. SHIKHA HIRDWANI THROUGH ROHAN TIWARI FOR CSR	21,000.00
	Total	1,538,129.00

1351



President
MR AMIT PATHAK
Ayodhya
09415023399

(AFFILIATED TO U.P. FOOTBALL ASSOCIATION (VARANASI))

AYODHYA FOOTBALL ASSOCIATION

AYODHYA

Reg. No. FAI-09762
Acting Secretary
MR SAJJAD HUSAIN
09415055447

Ref. डी.एफ.ए.ए. / अयोध्या / जिनो 10 / 2024-2025
सेवा में,

Date 11-09-2024

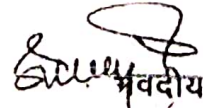
मा० साकेश राधा नि जी,
डायरेक्टर
अमृत बॉटलर्स प्राइवेट लि०
अयोध्या, उ०प्र०

महोदय,

साहर्ष अवगत कराना है कि अयोध्या फुटबॉल एसोसिएशन, अयोध्या द्वारा प्रथम अन्तर्जनपदीय ओपन पुरुष फुटबॉल लीग/प्रतियोगिता का आयोजन दिनांक 15 सितम्बर 2024 से 20 सितम्बर 2024 के मध्य स्थान जॉ० भीमराव अम्बेडकर अन्तर्राष्ट्रीय स्पोर्ट्स स्टेडियम, अयोध्या में कराये जाने का निर्णय लिया गया है।

उक्त प्रतियोगिता के आयोजन व खिलाड़ियों के उज्ज्वल भविष्य हेतु आपके द्वारा एक लाख रुपये की अमूल्य सहायता धनराशि दी गई है उससे समस्त खिलाड़ियों व खेल प्रेमियों में एक नई ऊर्जा का संचार हुआ है। जिसके लिए अयोध्या फुटबॉल एसोसिएशन, अयोध्या के समस्त पदाधिकारी व खिलाड़ीगण आपके सदैव आभारी रहेंगे।

धन्यवाद।


भवदीय

सज्जाद हुसैन
अभियंता
अयोध्या फुटबॉल एसोसिएशन
अयोध्या

AMRIT BOTTLEPS PRIVATE LIMITED



Amrit Bottles Private Limited
Plot No. 10, Sector 10, Gurgaon, Haryana

To,
The
Government of India

Subject: Request for CSR support for the CSR project titled "Health and Wellness" for the year 2024.

Amrit Bottles Private Limited is a leading manufacturer of plastic bottles in India. We are committed to social responsibility and have been supporting various CSR projects since inception in September 2021. Our company's CSR projects are aimed at improving the health and wellness of the community and promoting sustainable development.

Our CSR support will be in the form of financial support. The details of the same are as under:

Srl No.	Date	RTGS Details	Amount (RS.)
1	05-09-2024	AXCOR 21950251412	5,00,000

We request you to please approve the CSR support for our company for the year 2024. We will ensure a positive impact on the community.

Thank you for considering our support.

Handwritten signature and date: 05/09/2024

Yours faithfully,

For Amrit Bottles Private Limited

Registered Office : P-18, Dobson Lane 7th Floor No A-3, Madhusudan Apartment, Gurgaon, Haryana (WB)
Factory : Chandpur Harbans P.O. Dabhasemar Distt Ayodhya Uttar Pradesh

D 201 MANDAR ACHHE KANAK
OFF JP ROAD SEVEN BUNGLOWS
ANDHERI WEST MUMBAI (400072)

Register Public Trust: E-035078(GBR)
PAN: AADTK6937H
SNG NO: 011/11/Reg/1316/2019-20

Donation Receipt

Receipt No: 08

Date: 16/07/2024

Donor Name: AMRIT BOTTLERS PVT LTD

PAN: AACCA4794J

Email:

Address: Chandpur Harbans Dabhasema Faizabad

City: Faizabad State: Uttar Pradesh

224001

Amount: Rs.3,00,000/- Mode: NEFT

Date: 16/07/2024

(Rs. Three Lakh only)

Description of Donation: CSR

Received by: Ashish Chaturvedi

Ashish Chaturvedi
Signature



THANK YOU!

1354

Babu Banarasi Das University

Sector 1, Dr. Akhilesh Das Nagar, Lucknow
Contact No.: +91(522)6196222, 6196223

Ref: CR/2024-25/29911

RECEIPT

Dated: 03/09/2024

Regn. No: BBDU/BCA-DS-AI/2022/00302
Program: BCA (DS&AI) - Computer Application - 3rd Year
Seat Type: Normal
Student Type: Regular

Session: 2024-25
Category: GEN
University Roll No:
1220258166

Received with thanks from:

Student Name: MUSKAN SAILANI
Father's Name: MUKESH SAILANI

Description	Amount
TUITION FEE	32,500.00
IBM COLLABORATION CHARGES (O)	10,000.00
EXAMINATION FEE	7,500.00
Training and Placement by Learnovate (O)	2,500.00
INSURANCE CHARGES (O)	350.00
Total Due	52,850.00

Amount Received (in figures):	90,700.00
In words: Rupees Ninety Thousand Seven Hundred Only	
Narration: Being amount received via NEFT/RTGS (24276956928 dt 29/08/2024,). Received Against: Academic Fee [Previous Balance: 50,350.00] [Paid: 90,700.00] [Current Balance: (-) 40,350.00]	
Academic Balance : 0.00	
All disputes to Lucknow Jurisdiction Only. E. & O.E. , Fees/Charges are Non Refundable	

Printed on 03/09/2024 4:01:25 PM by Mukesh Kumar Saxena


Casher/Accountant



भक्त प्रह्लाद सेवा समिति

शमनगर कालोनी, अयोध्या (फै०)

1355

दिनांक. ०६. १२. ५०.....

217

नं.

श्री. AMRITI BOTTLES LTD.....

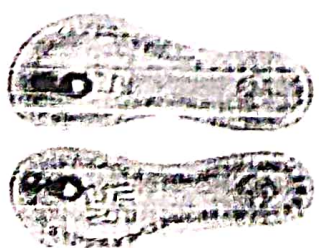
पता... Chhapra, Bihar... AYOODHYA.....

सहयोग राशि (शब्दों में)... fifty one thousand.....

सधन्यवाद प्राप्त किया।

₹ 51,000/-

ह. प्राप्तकर्ता



भरतकुण्ड महोत्सव न्यास

कार्यालय : प्रज्ञा मार्केट, नंदिग्राम, भरतकुंड-अयोध्या-224202
मो. 9415389239, 9919989239

दिनांक 06/11/24

1356

क्र.स. 22 श्री राकेश लक्ष्मी जी
नाम श्री राकेश लक्ष्मी जी
पता भारत बाइपास आ. बि. रो.

मोबाइल नं. 95524953180

धनराशि नकद / चेक ₹ 1000

सहयोग हेतु प्राप्त किया।
ह. प्राप्तकर्ता

₹ 10000



CRICKET ASSOCIATION LUCKNOW

B.B.D. Badminton Academy, Vipin Khan, Gorninagar, Lucknow

E-MAIL : cricketassociationlucknow@gmail.com

CASH/CHEQUE/ONLINE RECEIPT

2194

Receipt No.

Date : 30/04/2024

Received with thanks from Mr./Mrs. **ANRIT BOTTILERS PRIVATE LIMITED**

1357

Sum of RS. **TWO LAKH ONLY**

by cash/cheque/draft **NET** drawn on dated **30/04/2024**

onwards **SPONSORSHIP BY ALLIANCE SPORTS & WOMEN'S CRICKET FOUNDATION**
5084

₹ **200,000/-**

Claneshan
(Authorised Signatory)



CRICKET ASSOCIATION LUCKNOW

B.B.D. Badminton Academy, Vipin Khan, Gorintinagar, Lucknow

E-MAIL: cricketassociationlucknow@gmail.com

CASH/CHEQUE/ONLINE RECEIPT

06/06/2024

2195

1110

AMRIT BOTTLEERS PRIVATE LIMITED

with thanks from Mr./Mrs.

LAKH ONLY

SUM OF RS. THREE

NEFT

by cash/cheque/draft

drawn on

dated

HILTON'S CUP T-20 WOMEN'S CRICKET TOURNAMENT 2024

IN FAVOR OF SHRI. SURESH K. SHARMA

Copy

(Authorised Signatory)

NOTE: Cheque dishonoured

बनवारी लाल कंधल जिंदागाद

PAN NO : AAAAU2259E

बापापारी एकता जिंदागाद



उत्तर प्रदेश उद्योग व्यापार प्रतिनिधि मंडल



उत्तर प्रदेश के औद्योगिक एवं व्यावसायिक संगठनों का केन्द्रीय मंडल

3956/77 71 नवीनीकरण स 1168 दिनांक 21.03.2016 तक

मुख्यालय : 255/103, एकाबगंज कुण्डरी, शास्त्रीनगर, लखनऊ

फोन व फैक्स : 0522-4042685, ई-मेल : upudhyogvyaparmandal@gmail.com

दिनांक 16/08/2024

1359

10376

श्री अमृत वाटलर (प्रा) लिमिटेड

या चांदपुर, अयोध्या

पुलिया शपेन्स वाटलर, राखारिह दि 9 सदप्रोग

सदस्यता वर्ष 2024 हेतु रुपये दस हजार रुपये

(BYNET... AX01C22934748381)

Signature

21000/-

हस्ताक्षर प्रापकर्ता

[Back to Results](#)

1360

Reference ID 823244752	Frequency Type One Time	Transaction Type Non axis transfers(NEFT)	Transaction Tag FundTransferIDP
Transaction Date 30 DEC'24	Payee Name GURDAS MAAN	Payee Type Personal Payees	Transaction Amount ₹ 5,00,000.00
Remarks	Status Success and Credited		

Transaction Details

Number 9127000

Phone 2528114

KALI BARI TEMPLE TRUST

KALI BARI MARG, SHASIVARI MANDI

LUCKNOW - 226 001

24251

PAN AAEEA4794J

05/09/24

Received with thanks from Sri / Smt. Mrs Anurita Boddara Puri & Lt

1361

Rs. Three

Lakh only

Donation for Musical evening.

Cash / Cheque No. UTR AX01024950253371 Date 05/09/24

₹ 3,00,000/-

[Signature]
Conceptor

[Signature]
Secretary

Donation to Kali Bar Temple Trust (FAN-AAJTK5097R) is duly approved (S. No. 15/2014) under Section 11(1)(d) of Income Tax Act, 1961 vide registration No. F.No. 1/2011-LK/2806/R (11/14) (S. No. 15/2014)

K. K. ACADEMY

Indira Nagar, Lucknow.

Class VIII & VI

Bill No.

Name Aanchal & Mehak Gupta

Month April 2024 - March 2025

(12 months)

Admission Fee

Caution Deposit

Tuition Fee @ 3,750 x 12

Day Boarding

Exam Fee

~~Late Fee~~ @ 400 x 4

Misc fee

TOTAL

Rs.	P.
45,000	00
1,600	00
46,600	00

Van Charges

Date 31/5/2024

Received with thanks

NEFT - UTIB/AXOIC15258570076

1363



Medanta Lucknow
SSH-1, POCKET-1, SECTOR-A
SUSHANT GOLF CITY

ORIGINAL

RECEIPT

Patient Id	: ML10117053	Encounter Id	: 21689439
Patient Name	: Mr Nishant Gupta	Receipt No	: MLIPRC/25021198
Patient Address	: Balkhandi Naka, Banda U.P. Banda H.O	Receipt Date	: 18/10/2024 18:50
		Episode Id	: 21689439

S NO	Mode of Payment	Amount
	Cheque (AXOIC28928698251 Drawn on State Bank of India (SBI))	51000.00
	Total	51000.00

NR Fifty One Thousand And Paise Zero Only

Received With Thanks From Mr Nishant Gupta Sum of INR 51000/- towards Patient Deposit (Patient deposit).

For Medanta Holdings Pvt. Ltd.

Ashish

PATIENT DEPOSIT

Read by



For Emergency & Ambulance: Dial @ 1068

Medanta - Lucknow
Medanta - Gurugram
Medanta - Gurgaon
Medanta - Delhi

Medanta - A. Pocket - 1, Sushant Golf City, Near Shaheed Path, Lucknow
Medanta - 2B, Gurugram, Haryana, India
Medanta Holdings Private Limited, E-18, Defence Colony, New Delhi - 110024, India

022 222 2222
0124 4141 414
011 011 222 2222

www.medanta.org
Medanta Medway, Gurugram | Delhi | Lucknow | Patna | Jaipur | Hyderabad | Bangalore

Paid on 19.07.24.
New Way Junior High School

Nirala Nagar, Lucknow

No.

6091

Date

20/7/24.

Received from

Sham Pandey

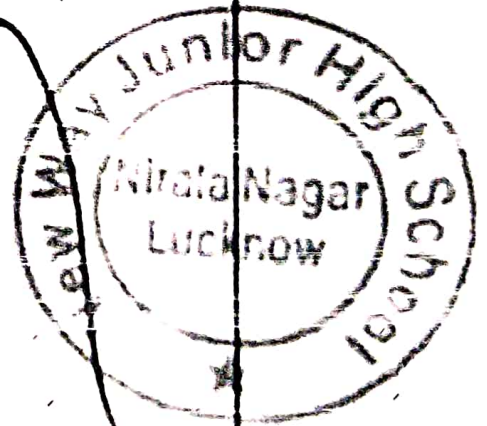
Class

VIII

Month

April - March

Sl. No.	PARTICULARS	Amount	
		Rs.	P.
1.	Admission Fee		
2.	Tuition Fee Monthly fee X 12	34200/-	
3.	Examination Fee + Annual days	8350/-	
4.	Electricity	42550	
5.	Excursions		
6.	Hand Work 145662392		
7.	Sports & Physical Education		
8.	D. A.		
9.		
10.		
	Total	42550	



Fee Incharge

[Handwritten signature]

TAEKWONDO FEDERATION OF INDIA



Registration No 1695/82-83 Under Societies Registration Act. Uttar Pradesh
Regd. Office : A-2, Second Floor, 32/16 Valmiki Marg, Hazratganj, Lucknow-226001

President
Sri Kalraj Mishra
Governor of Rajasthan

Secretary General
Grand Master Jimmy R. Jagtiani, 8th Dan
Founder & Father of Taekwondo In India

Treasurer
Sudhir S. Halwasiya
Vice President
Bhartiya Janta Party, U.P.

Sr. Vice President

Hon'ble Brajesh Parthak

Deputy Chief Minister

Vice President

Sri Rohitashwa Modak

Sri Pawan S. Chauria

Sri Rakesh Lodhian

Sri Ashok Kumar Bhargava

Technical Chairman

Peter Jagtiani

Joint Secretary

Administration

Sri Ashish Pandey

Sri Mahendra Mishra

Development

Sri Satpal Rehman

Exco. Member

Sri M. Sunderam

Sri P. Chaitanya

Sri Manoj Tyagi

Sri Manoj Agarwal

Sri Gajanan

Sri Anil Prasad

Sri Anil Prasad

Sri Anil Prasad

Sri Anil Prasad

Manager

Sri Anil Prasad

Rs: 30,000/=

Sponsor recognition on the event related to poster and add on the Victory banners and special banner with 1 VIP sit.

Rs: 40,000/=

Sponsor recognition on the event related to poster and add on the Victory banners and with 2 special banner with 1 VIP sit.

Rs: 50,000/=

Sponsor Logo + Photo in Led area for better coverage with 2 special VIP sits.

Rs: 1.00.000/=

Company name Video running in Led and in all media advertising with 2 special VIP sits.

Rs: 2.00.000/=

Sponsor advertisement in event program and name announcements in between the breaks plus Name on Poster with Video running in Led and in all media advertising with 2 special VIP sits.

Payment to:-

Bank A/c : Taekwondo Federation of India. A/c No. 1314100493

Name : Kotak Mahindra Bank, Lko:- IFSC Code:- KKBK0000141

Or : Google-Pay Number to:- 9198469730

Our main guest will be Hon'ble Brajesh Parthak, Deputy C.M., who is also the Sr. Vice President of TFI. The National Taekwondo Championships will commence in the presence of the respected delegates from the Cabinet of Uttar Pradesh, Officers of State and District Administrations, and many renowned businessmen, and political and non-political figures, there will be the presence of Local and National Media having full coverage of the event round the clock.

This will add to the widespread reach of advertisements, hence promoting your brand to the dynamic audience of the sport.

Thanking you

Yours Sincerely

Dr. Gm. Jimmy R. Jagtiani

Secretary General, TFI

Founder and Father of Taekwondo India

Mobile No. 9198469730, 9140207225

In Associates with:-

1. Gm. Master Peter J. Jagtiani, Technical Chairman: TFI,

Mb No. 9670675676

2. Gm. Master Adv. Gaurav Singh Chauhan, Chairman Publicity

Committee. Mb No. 7011925469

उद्घरण स्वतंत्रता (शासकीय)

उद्घरण क्रमांक: 2021/01/1366

शाम क्रमांक	ग्राम का नाम / परगना गला/हवेली भूखंड	जमीन का स्थिति	अधिका	जमा	अधिका	असली जमी	1991-92 का जमा	1992-93 का जमा
1	स्वतंत्रता का नाम / जिला वही सरकारी का नाम / जिला	अधिकार	खती के	प्रदेक	स्वतंत्रता	परिवर्तन सम्बन्धी आजा या उसका माराश	1991-92 का जमा	1992-93 का जमा
2	स्थान	अधिकार	प्रदेक	गाटे का	देव मालगुजारी	उनकी सख्या तथा रिगोंक सहित और आजा देने		
3	प्रारम्भ होने का वर्ष	प्रारम्भ होने का वर्ष	गाटे की	क्षेत्रफल (हे.)	या लगान	वाते अधिकारी का पद		
4			खसरा					
5			सख्या					

यदि कोई भी भूखंड 100 रु. से अधिक भूखंड और 100 रु. से अधिक भूखंड का नाम न हो तो उसे

शिक्षा विभाग उत्तर प्रदेश, (राजकीय सम्पत्ति) /

18	0.0350	1430फ	1010/9धन	सख्या	1010/9धन		
19	0.0250	2022	अनुपम लखनऊ	सख्या	अनुपम लखनऊ		
20	0.0100	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
21	0.0350	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
22	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
23	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
24	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
25	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
26	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
27	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
28	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
29	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
30	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
31	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
32	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
33	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		
34	0.0360	2022	भूखण्ड में भूखण्ड	सख्या	भूखण्ड में भूखण्ड		

175



68100100
68100101
68400795
6860016100
6860014200
6880010010
6880010020

0 1140
0 1420
0 1290
0 1390
0 1390
0 1320
0 4360
0 1300
0 2910
0 1320
0 1300
0 3570
0 2510
0 2280
0 0760
0 1830
0 1770
0 1260
0 0690
0 1640
0 0650
0 0350
0 1020
0 0100
0 1010
0 2630
0 1010
0 1260
0 1260
0 0230
0 2210

85
86
87
88
89
91
98
99
100
102
103
104
105
106
107
108
109
110
114
127
128
133
136
137
142
160
161
162
175
176
177



OP

10 10 70

178	0.0160
200	0.1200
201	0.1870
202	0.0350
203	0.0630
210	0.1300
211	0.2290
212	0.0650
215	0.1020
214	0.0880
217	0.0770
218	0.0770
219	0.0770
221	0.0670
225	0.1260
226	0.0770
227	0.1200
228	0.1670
239	0.0660
230	0.1420
231	0.1810
232	0.0350
233	0.2150
234	0.1030
235	0.0860
236	0.0920
241	0.1670
242	0.0950
243	0.0110
247	0.0380
248	0.1310



10 10 31

249	0.1720
250	0.0750
261	0.0610
262	0.0610
263	0.0610
264	0.0610
265	0.0610
266	0.0610
267	0.0620
268	0.1760
269	0.1760
270	0.1880
271	0.0780
272	0.0570
273	0.1950
274	0.0190
275	0.0300
276	0.0610
277	0.2210
278	0.0190
279	0.3470
280	0.0440
281	0.1030
282	0.1930
291	0.2500
292	0.0730
293	0.1200
295	0.0860
301	0.0830
302	0.3630
303	0.2280



AP

305	0.3160
308	0.2250
314	0.1740
315	0.1770
316	0.1150
317	0.2050
318	0.2530
319	0.0900
369	0.0100
373	0.0160
374	0.0540
375	0.0510
426	0.0650
622	0.0550
650	0.1290
651	0.1010
652	0.0190
653	0.0380
654	0.0790
655	0.1140
656	0.1640
658	0.1860
663	0.0690
664	0.1420
666	0.0380
665	0.0230
667	0.0440
668	0.0250
432	0.6005
655/1042	0.1140
54	0.1010



CP

1.00 मि	0.0144
1.00 मि	0.0120
1.00 मि	0.0328
1.00 मि	0.0384
1.00 मि	0.0072
43 मि	0.0627

कुल प्रमाणित श्रम दशमलव श्रम शून्य रूपये 0

कुल गार नौ कुल क्षेत्रफल एक सात दशमलव चार शून्य गार पाँच (हैक्टियर)

Digitally Signed By RAJANAM

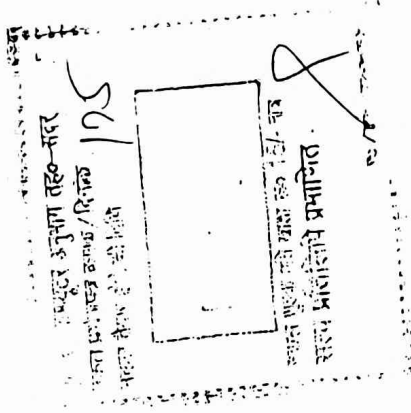


संस्थ अहिलानी
तहसील सदर जनपद अयोध्या

दिनांक एक जनवरी 2022 11:11:05

(1) प्रमाणित श्रम दशमलव चार शून्य गार पाँच (हैक्टियर) श्रम शून्य रूपये

31/10



उद्धरण खतौनी (शासकीय)

उद्धरण क्रमांक : 166/14/02/2103

ग्राम क्रमांक : 166/14

भाग : 1

फसली वर्ष : 14/21/14/33 (01 जुलाई, 2021 से 30 जून, 2027)

जनपद : अयोध्या

तहसील : सदर

ग्राम का नाम : परगना गजाहवेली अवध

खतौनी स्थान : खातेदार का नाम पिता पति भ्रातृभक्त का नाम, निवास

टिप्पणी

परिवर्तन सम्बन्धी आज्ञा या उसका सारा उन्की संख्या तथा दिनांक सहित और आज्ञा देने वाले अधिकारी का पद

खातेदार द्वारा देय मालगुजारी या लगान

श्रेणी : 001... अर्द्धिक भूमि... खतौनी नूमे : ... तालाब : गजा

4	5	6
148	0.1400	
155क	0.6260	
360ख	0.0210	
370ख	0.0410	
385क	0.1260	
389ड	0.2160	
397ख	0.0380	
579	0.0190	
584	0.0440	
610क	0.2050	
661ख	0.1980	
681क	3.5310	
872	0.3160	
921ख	0.0380	
799/1041ख	0.5590	
15	6.1180	₹ 0.00

कुल भू-राजस्व - शून्य टथामलव शून्य शून्य रूपये

कुल क्षेत्रफल : टथामलव एक एक, आठ शून्य (हबरेयर)

14/21/14/33 (01 जुलाई, 2021 से 30 जून, 2027) तक का कार्यालय लिखत अधिकारी अथवा आदेश संख्या 155क ईएलआरसी श्रेणी परिवर्तन हेतु ईपटी 29/21/14/33 (01 जुलाई, 2021 से 30 जून, 2027) तक का कार्यालय लिखत अधिकारी अथवा आदेश संख्या 689 एक 1-2020-20/5/2016 राजस्व अनुभाग 1 तालुका दिनांक 06/07/2016 प्रस्तर 1/1/21 गयी खतौनी के अनुसार उप राजस्व सहिता 2006 की धारा 77 से आच्छादित श्रेणी की भूमियों के श्रेणी परिवर्तन की कार्यवाही करत। उप आदेशसूचना संख्या 655 एक 1-2020-20/5/2016 तखतक दिनांक 06/07/2020 में निर्हित प्राविधानों के अन्तर्गत ग्राम गजा की गाटा संख्या 148, 0.140 है, 155क 0.626 है, 681क में 0.105 है तालाब के खाते से निरस्त होकर गाटा संख्या 148 0.140 है, 155क 0.626 है व 681क में 0.046 है बन्ने के खाते में तथा गाटा से 681क में 0.059 है नतीज परती के खाते में दर्ज हो। इ शानि का 02.07.2021

172

https://upbhulekh.gov.in/bhulekh_login/app/bhulekhlogin.aspx/RORR

सदर अधिकारी BAKLISH
तहसील सदर जगत जगोपा

दिनांक एवं समय: 18.10.2022 11:10:34
0 के अंतर्गत खेती के इलेक्ट्रॉनिक डिजीटरी सिस्टम द्वारा तयार की गयी है एवं द्वारा डिजिटल असाइन दाता
हस्ताक्षर है।



Data Digitally Signed by: RAJA RAM

सदर अधिकारी के तहसील के इलेक्ट्रॉनिक डिजीटरी सिस्टम द्वारा तयार की गयी है एवं द्वारा डिजिटल असाइन दाता
हस्ताक्षर है।

172

8



Q

10 10 2022

उद्धरण खतौनी (शासकीय)

उद्धरण क्रमांक : 16634120221032

ग्राम क्रमांक : 166341 ग्राम का नाम / परगना : गजा(हवेली अवध)

जनपद : अयोध्या

फसली वर्ष

1229-1231 (01 जुलाई, 2021 से 30 जून, 2027)

भाग : 1

खाता स्थान : खातेदार का नाम / पिता पति सरक्षक का नाम / निवास

परिवर्तन सम्बन्धी अज्ञा या उसका साराश
उत्पत्ती संख्या तथा दिनांक सहित और अज्ञा देने
वाले अधिकारी का पदभूमिक अधिकार ग्रहण होने का वर्ष
खाते के प्रत्येक गाटे की खसरा संख्या
प्रत्येक गाटे का क्षेत्रफल (हे.)
खातेदार द्वारा देय मालगुजारी या तगान

टिप्पणी

13

श्रेणी : 00455

बोर्ड : 361

श्रेणी	खसरा संख्या	तद्वसीत : सटर	जनपद	अयोध्या	फसली वर्ष
190मि	338	349क	प्रत्येक गाटे का क्षेत्रफल (हे.)	0.1710	0.0540
356	358	361	0.0910	0.0450	0.0080
612	660	680	0.0130	0.0640	0.1140
692	733	946	0.0310	0.1200	0.0310
			0.0060		



17)

1290 कांयालय जिलाधिकारी अयोध्या आदेश संख्या
1251 डीएल-आरसी/श्रेणी परिवर्तन-हवाईपट्टी /2021
दिनांक 15जून 2021के अन्तर्गत शासनादेश संख्या
11 एफ. 2016-20(5) 2016राजस्व अनुभाग
लखनऊ दिनांक 03जून 2016 एवं शासनादेश संख्या
689/एफ.1-2020-20(5) 2016 राजस्व अनुभाग
लखनऊ दिनांक 06जुलाई 2020के प्रस्तर 3में दी
गयी व्यवस्था के अनुसार उप राजस्व सहिता 2006की
कार्यवाही की कार्यवाही करते हुए अधिसूचना संख्या
688/एफ.1-2020-20(5) 2016 लखनऊ दिनांक
06जुलाई 2020 में निहित प्राविधानों के अन्तर्गत ग्राम
गजा की गाटा संख्या 692/0 120हे.बाहा के खाते से
निरस्त होकर बंजर के खाते में दर्ज हो
गयेगा की 02.07.2021

1290 कांयालय जिलाधिकारी अयोध्या संख्या
1251 डीएल-आरसी/श्रेणी परिवर्तन-हवाईपट्टी /2021-अदेश
शासनादेश संख्या 11/एफ.1-2016-20(5)
2016राजस्व अनुभाग लखनऊ दिनांक 03जून
2016की आशिक परिष्कार करते हुए और उत्तर प्रदेश
राजस्व सहिता 2006 उत्तर प्रदेश अधिनियम संख्या
8में 2012की धारा 39की उपधारा 44 के खण्ड
(1) तथा उत्तर प्रदेश राजस्व सहिता नियमावली

2016 के निम्न से द्वारा प्राप्त अर्थात् 2016 के अंत में
 05) शासकीय अधिसूचना संख्या 1/2016/2005/2016/सं.क. दि. 04/03/2016 के अंत में
 शासनादेश संख्या 1/2016/2005/2016/सं.क. दि. 04/03/2016 के अंत में
 2016 दिनांक 6 जुलाई 2020 को द्वारा शासनादेश संख्या
 687/एक-1-2020-2005/2016 दिनांक 6 अक्टूबर 2020 को
 द्वारा प्रतिनिधित्व अधिकारी का प्रयोग करते हुए श्री
 नितीश कुमार खिलिचंदरी अहोवाल सहायक अधिसूची
 उत्तिष्ठित गृहि को जो अब तक उपरोक्त निर्देश
 03 जून 2016 के अनुसार अनुसूची के संख्या 8 में
 उत्तिष्ठित ग्राम पंचायत गजा की बजार गाटा संख्या
 692/0120 हे भूमि राजकीय हवाई पट्टी विस्तार के लिए
 हेतु पुनर्परीक्षा की गई है। ह. रा. नि. का. 1/16.01.2072

1429 के संशोधित अमरावती, संशोधित
 रिताधिकारी, अयोध्या संख्या 100/कु.सं.सं. सं. सं. सं.
 2021 दिनांक 27.12.2021 आदेश शासनादेश संख्या
 211/एक-1-2016-2005/2016/सं.क. दि. 04/03/2016
 1. संशोधित दिनांक 03 जून 2016 का अधिसूचना संख्या
 करते हुए और और प्रदेश गजा के संशोधित ग्राम
 (बजार प्रदेश अधिसूचना संख्या सं. सं. सं. सं. सं. सं.)
 संशुद्धि उपकरण (स) के सं. सं. सं. सं. सं. सं. सं. सं. सं. सं.
 राजस्व सहित नियमावली 2016 के नियम 85 द्वारा प्रेषित
 शक्ति का प्रयोग करके तथा शासनादेश संख्या 1/2016-
 संख्या 740/एक-1-2016-2005/2016/सं.क. दि. 04/03/2016
 03 जून 2016 1 शासनादेश संख्या सं. सं. सं. सं. सं. सं.
 1-2020-2005) 2016 दिनांक 6 जुलाई 2020 को
 शासनादेश संख्या 687/एक-1-2020-2005/2016
 दिनांक 6 जुलाई 2020 द्वारा प्रतिनिधित्व अधिकारी का
 प्रयोग करते हुए श्री नितीश कुमार खिलिचंदरी अहोवाल
 सहायक अधिसूची में उत्तिष्ठित भूमि को जो अब तक
 उपरोक्त दिनांक 03 जून 2016 के अनुसार अनुसूची के
 संख्या 8 में उत्तिष्ठित ग्राम पंचायत गजा की बजार गाटा
 संख्या 692/0120 हे भूमि राजकीय हवाई पट्टी
 विस्तार के लिए पुनर्परीक्षा हेतु शासनादेश संख्या सं. सं. सं. सं. सं. सं.
 की गई है। ह. रा. नि. का. 1/16.01.2072

0

3

1: 0.7300 ₹ 0.00

कुल मूल्य एक ही कुल मूल्य शून्य दशमलव सात तीन शून्य शून्य (हैकडस) कुल मूल्य शून्य दशमलव शून्य शून्य रूप में

3/110

Q

Data Digitally Signed by: RAJ (10:33 AM)

For more information, please visit our website at <http://www.mca.gov.in>



संस्थापक निदेशिका
राजस्थान राज्य सरकार
दिनांक 10/10/2022
0 27 3 10 33 AM 10/10/2022

171
8

2
3/10

8

किसी भी प्रकार से इस दस्तावेज़ को नष्ट न करें।
यदि इस दस्तावेज़ को नष्ट किया जाये तो इसकी
प्रतिलिपि तैयार की जायेगी।

संख्या: १३७७ / १९७७ दिनांक: १९/०७/७७

Date Digitally signed by RAJA RAM



महाराष्ट्र सरकार
राज्यपाल कार्यालय
मुंबई



१८६

१

उद्धरण खतौनी (शासकीय)

उद्धरण क्रमांक 10/2021/34

ग्राम कार्यका 100/3/1 ग्राम का नाम / परगना : गजातवेती अवध, तहसील सतर संघ के स्वामी के नाम / पिता प्रति शरदक का नाम / निवास स्थान : सतलुआ, जिला गोरखपुर, कृष्णा नदी, गोरखपुर, उत्तर प्रदेश

व्यक्ति का नाम : राजेश कुमार शर्मा, पत्नी का नाम : सुषमा शर्मा, पता : गजातवेती अवध, तहसील सतर, जिला गोरखपुर, कृष्णा नदी, गोरखपुर, उत्तर प्रदेश

संख्या : 100/3/1, दिनांक : 30 जून, 2021

कारण : जमीन का मालिकाना हक का प्रमाण पत्र प्राप्त करने के लिए

प्रकार : खतौनी

क्षेत्रफल : 1.5000 हे. मी.

व्यक्ति का नाम : राजेश कुमार शर्मा, पत्नी का नाम : सुषमा शर्मा, पता : गजातवेती अवध, तहसील सतर, जिला गोरखपुर, कृष्णा नदी, गोरखपुर, उत्तर प्रदेश

संख्या : 100/3/1, दिनांक : 30 जून, 2021

कारण : जमीन का मालिकाना हक का प्रमाण पत्र प्राप्त करने के लिए

प्रकार : खतौनी

क्षेत्रफल : 1.5000 हे. मी.

व्यक्ति का नाम : राजेश कुमार शर्मा, पत्नी का नाम : सुषमा शर्मा, पता : गजातवेती अवध, तहसील सतर, जिला गोरखपुर, कृष्णा नदी, गोरखपुर, उत्तर प्रदेश

संख्या : 100/3/1, दिनांक : 30 जून, 2021

कारण : जमीन का मालिकाना हक का प्रमाण पत्र प्राप्त करने के लिए

प्रकार : खतौनी

क्षेत्रफल : 1.5000 हे. मी.

व्यक्ति का नाम : राजेश कुमार शर्मा, पत्नी का नाम : सुषमा शर्मा, पता : गजातवेती अवध, तहसील सतर, जिला गोरखपुर, कृष्णा नदी, गोरखपुर, उत्तर प्रदेश

संख्या : 100/3/1, दिनांक : 30 जून, 2021

कारण : जमीन का मालिकाना हक का प्रमाण पत्र प्राप्त करने के लिए

प्रकार : खतौनी

क्षेत्रफल : 1.5000 हे. मी.

व्यक्ति का नाम : राजेश कुमार शर्मा, पत्नी का नाम : सुषमा शर्मा, पता : गजातवेती अवध, तहसील सतर, जिला गोरखपुर, कृष्णा नदी, गोरखपुर, उत्तर प्रदेश

संख्या : 100/3/1, दिनांक : 30 जून, 2021

कारण : जमीन का मालिकाना हक का प्रमाण पत्र प्राप्त करने के लिए

प्रकार : खतौनी

क्षेत्रफल : 1.5000 हे. मी.

31/10

1)6





उद्धरण खतीनी (शासकीय)

उद्धरण क्रमांक: 166311202100334

ग्राम क्रमांक: 1663111 शायम का नाम / परगना: गजा(खेती अवध) तहसील सदर जयपुर: अचोष्क फसली वर्ष: 1429/1430 (01 जुलाई, 2021 से 30 जून, 2027) भाग: 1

खतदार का नाम / पिता यदि सरशक का नाम / निवास खतदार द्वारा परिवर्तन सम्बन्धी आज्ञा या उसका साराय टिप्पणी
 खतीनी स्वामिन हरि मन्नाड / राधिका प्रसाद गजा उनकी सख्या तथा दिनांक सहित और आज्ञा देने
 इम प्रारम्भ होने का वार्षिक प्रत्येक गाटे का क्षेत्रफल या लगान (रे.) गते अधिकारी का पद

1	5	6	11
---	---	---	----

शायम का नाम / परगना: गजा(खेती अवध) तहसील सदर जयपुर: अचोष्क फसली वर्ष: 1429/1430 (01 जुलाई, 2021 से 30 जून, 2027) भाग: 1

हरि मन्नाड / राधिका प्रसाद गजा
 परशुराम - सीताराम गजा

कुली गते तक कुल क्षेत्रफल: मूल्य दर्शाएलद मूल्य शून्य चार शून्य (हेक्टियर) कुल मूल्यजस मूल्य दर्शाएल पाँच पैसे रुपय

Data Digitally Signed by: RAJA RAMI



सदस्य अधिकारी: RAKESH
 तहसील सदर जयपुर अचोष्क
 दिनांक एवं समय: 19/10/2021 11:17:09
 0 1 2 3 4 5 6 7 8 9 10 11 12 13 14 15 16 17 18 19 20 21 22 23 24 25 26 27 28 29 30 31 32 33 34 35 36 37 38 39 40 41 42 43 44 45 46 47 48 49 50 51 52 53 54 55 56 57 58 59 60 61 62 63 64 65 66 67 68 69 70 71 72 73 74 75 76 77 78 79 80 81 82 83 84 85 86 87 88 89 90 91 92 93 94 95 96 97 98 99 100

178

उद्धरण खतौनी (शासकीय)

उद्धरण क्रमांक - 166/11/2022/10/100

ग्राम क्रमांक - 166/141 ग्राम का नाम - परगना : गज(हवेली अवध) खतौनी का नाम / पिता पति सरक्षक का नाम / निवास स्थान : खतौनी स्यान
 खतौनी का नाम / पिता पति सरक्षक का नाम / निवास स्थान : खतौनी स्यान
 क्रम : 2/110
 संख्या : 2/110

तहसील : सदर तहसील : सदर जंजपट : अयोध्या जंजपट : अयोध्या जंजपट : अयोध्या
 जमीनी वर्ष : 1979-80 जमीनी वर्ष : 1979-80 जमीनी वर्ष : 1979-80
 खातेदार द्वारा परिवर्तन सम्पत्ती आजा या उसका साराफ़
 देय गालगुजारी उनकी संख्या तथा दिनांक सहित और आजा देने
 या तगाना वाते आधिकारी का पद

सदर 3 1 5 6 7 12 13
 प्रत्येक खाते में प्रत्येक गाटे का क्षेत्रफल (हे.)
 प्रत्येक गाटे की खसरा संख्या

कुल गाटे की संख्या 3 कुल भूराजस्व का दो दशमलव दो पाँच रुपए 1.4080 ₹ 51.25 0 0

कुल गाटे की संख्या 3 कुल भूराजस्व का दो दशमलव दो पाँच रुपए 1.4080 ₹ 51.25 0 0

सदर अधिकारी, RAJESB तहसील : सदर जंजपट : अयोध्या दिनांक एवं समय : 19/10/2022 प्रायः 10 बजे विधि

उद्धरण खतौनी इलेक्ट्रॉनिक डिजिटली सिस्टम द्वारा किया जा रहा है जो सुरक्षित हस्ताक्षर द्वारा हस्ताक्षरित है।

Data Digitally Signed by: RAJA RANI

उद्धरण खतौनी का प्रमाणित करने के लिए उपरोक्त वेब साइट पर जाकर किया जा सकता है।

सत्य प्रतिनिधि प्रमाणित

179

10/10/22

उद्धरण खतौनी (शासकीय)

उद्धरण क्रमांक: 106/2019/1013

काम क्रमांक: 106/2019/1013
 शीर्षक: नाम: परमेश गजोहरीती प्रवर्ध
 खतौनी: खतौनी का नाम: विवी पति भरदुक का नाम: निवास स्थान

तहसील: सदर
 ज-पट्ट: अयोध्या
 फ-सती वर: 1479/14/1001 जुलाई 2019 से 30/06/2021 तक
 खतौदार द्वारा: खतौदार द्वारा
 देय मालगुजारी: देय मालगुजारी
 या लगान: या लगान
 त्रिफणी: त्रिफणी

1 5 6 7-12

श्रेणी: 00210
 भेदी: (भात) राम फत किरोडपुर
 दयागम रामदुझावा: करियक विस्तृत तह लेखानर

कुल मूल्य: ₹ 0.3470
 डेटा: 0.3470 ₹ 6.55 0
 डेटा: 0.3470 ₹ 6.55 0
 डेटा: 0.3470 ₹ 6.55 0



Data Details Signed by: RAJARAM
 मूल्य अधिकारी: RAJARAM
 तहसील: सदर ज-पट्ट: अयोध्या
 दिनांक: 19/10/2021 11:44
 (1 वर, उद्धरण क्र. 106/2019/1013) त्रिफणी विस्तृत तह लेखानर



Handwritten mark or signature



उद्धरण खतौनी (शासकीय)

उद्धरण क्रमांक : 166331902210313

ग्राम का नाम / परगना गजाहवेती अवध
 खतौनी का नाम / पिता पति संरक्षक का नाम / निवास
 ग्राम खतौनी स्थान
 जमा
 अवस्था

फरवरी वर्ष : 1429 1434 (01 जुलाई, 2021 से 30 जून, 2027) भाग 1
 खतोदर द्वारा परिवर्तन सम्बन्धी आज्ञा या उसका सारांश
 देय मातृपुजारी उनकी संख्या तथा दिनांक सहित और आज्ञा देने
 या लगाने वाले अधिकारी का पद

श्री राजा राम के नाम पर भूमिधरा के अधिकार में हो।

CLASS राज बिलास जगती / गंजा

31/10

कुल क्षेत्रफल शून्य दशमलव चार दो तीन शून्य (हेक्टेयर) कुल भू-राजस्व एक पाँच दशमलव शून्य शून्य रुपये

Total Details Signed by RAJA RAM

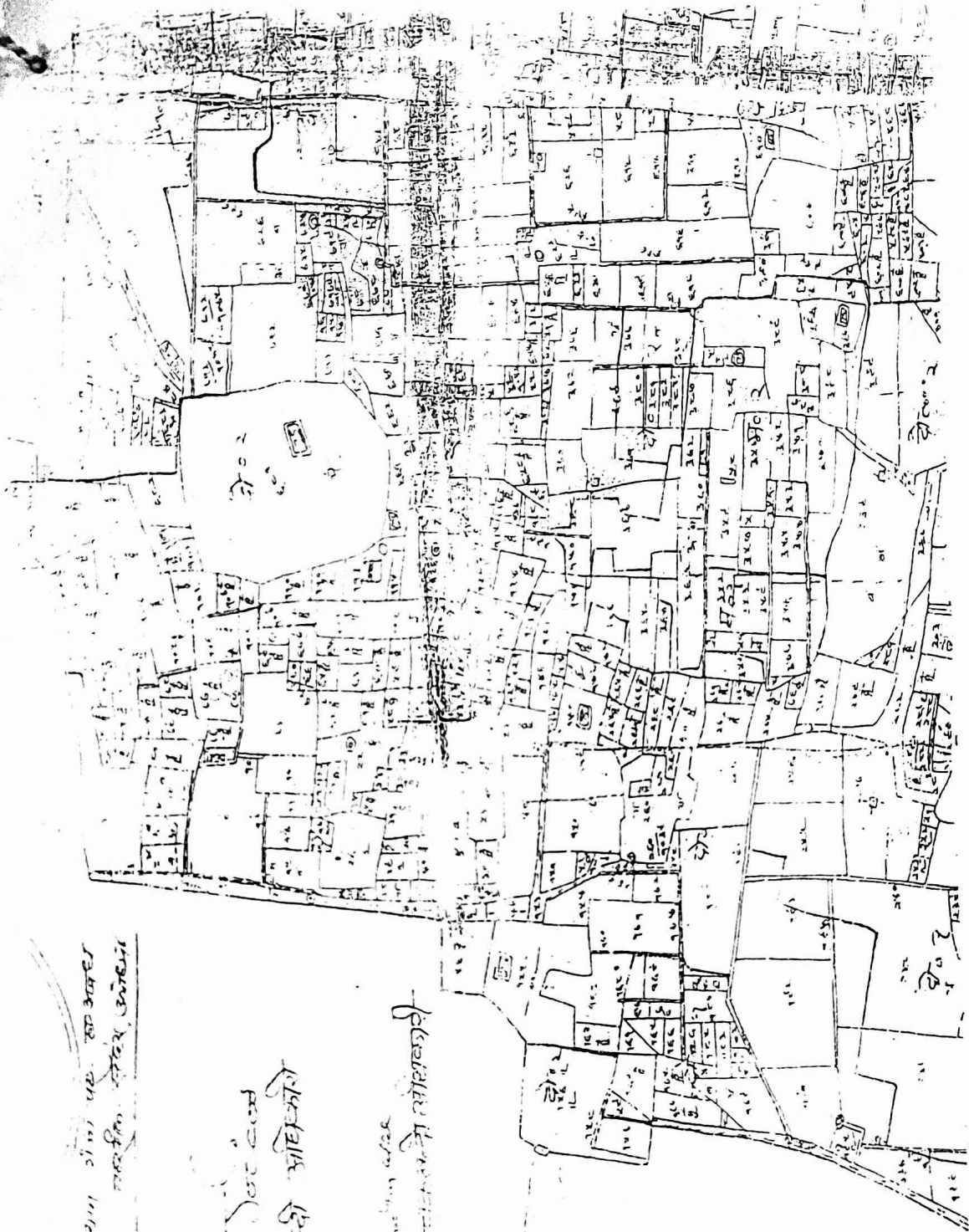


सक्षम अधिकारी: RAKESH तहसील: गंजा जमपट, अयोध्या

0 यह प्रमाण खतौनी इतकालिक दिनांक से सिद्ध है कि जमा के अन्तर्गत जमा

109

राज बिलास प्रमाणित



प्लॉट नं. १०२
 प्लॉट नं. १०३
 प्लॉट नं. १०४

प्लॉट नं. १०५
 प्लॉट नं. १०६

प्लॉट नं. १०७
 प्लॉट नं. १०८

प्लॉट नं. १०९
 प्लॉट नं. ११०
 प्लॉट नं. १११



उद्धरण खतोनी (शासकीय)

उद्धरण क्रमांक: 1/2022/2011/1017

भाग 1

फसती वर्ष 1427-1432 (01 जुलाई 2019 से 30 जून 2022)

अवधि

संदर्भ

श्रीमं का नाम पराना: पूरा हुसैन खाहवेती अवधि

श्रीमं का नाम

विवरण

परिवर्तन सन्ध्या आशा या उत्तका संराश

खातेदार द्वारा

प्रत्येक गाटे का

भौतिक अधिकार प्रारम्भ होने का वर्ष

पिता प्रति सरक्षक का नाम / निवास

उनकी सख्या तथा दिनांक सहित और अग्रो दे

देय मात्पुजारी या लगान

क्षेत्रफल (हे)

खसरा सख्या

पिता प्रति सरक्षक का नाम / निवास

वाले अधिकारी का पद

11

7-12

6

5

4

3

श्रीमं का नाम पराना: पूरा हुसैन खाहवेती अवधि

शिक्षा विभाग / राजकीय सम्पत्ति / नि.ग्राम

1430फ. शासनादेश संख्या 1010/छप्पन
2022-11/2013नागरिक उड्डयन अनुभाग लखनऊ
दिनांक 24 जून 2022के अनुसारन में माननीय मन्त्रि
परिषद की बैठक दिनांक 14 जून 2022 में लिए गये
निर्णय/अनुमोदन के क्रम में अयोध्या स्थित हवाई पट्टी
को एयरपोर्ट के रूप में विकसित किए जाने हेतु
परियोजना क्षेत्र के अन्तर्गत पञ्जावारी इलाकाधिक
शिक्षा विभाग की गारा सख्या 3011मि/0100हे 207
/0.261हे, 203/0.269हे, 204/0.329हे, 205/मि/0.230
/0.100हे, 228/मि/0.089हे, 229/मि/0.062हे, 230
/0.095हे, 231/0.031हे, 232/0.082हे,
233/0.063हे, 234/0.082हे, 235/0.009हे, 242
/0.009हे, 247/0.110हे, 248/0.019हे, 249
/0.126हे, 250/0.034हे, 251/0.034हे, 254/0.253हे,
256/0.245हे, 257/0.038हे, 258/0.058हे,
260/0.066हे, 261/0.158हे, 262/0.190हे, 263/मि
/0.005हे, 266/मि/0.103हे, 552/मि/0.040हे, 557/मि
/0.120हे. कुल 30गाटे क्षेत्रफल 3.330हे (8.228एकड़)
भूमि को नागरिक उड्डयन विभाग के पक्ष में निःशुल्क
हस्तान्तरित किया गया। (ह.रा.नि.का/26-07-2022)

183

10.10.2022 11.17

189	0.1110
190	0.1270
193	0.2020
200	0.2270
201	0.1070
202	0.2610
203	0.2690
204	0.1290
205	0.1670
206	0.0510
219	0.0220
220	0.0080
221	0.0060
222	0.0090
223	0.0510
224	0.0370
225	0.0380
226	0.0140
227	0.0230
228	0.1360
229	0.0630
230	0.0950
231	0.0310
232	0.0820
233	0.0630
234	0.0820
235	0.0090
242	0.0090
247	0.3100
248	0.0190
249	0.1260



Handwritten signature or initials.

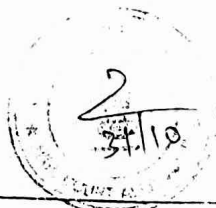
2000

33	0.0340
34	0.0340
35	0.0530
36	0.2450
37	0.0380
38	0.0580
39	0.0660
40	0.1580
41	0.1900
42	0.0080
43	0.1700
44	0.2220
45	0.0380
46	0.1260
47	0.0690
48	0.0630
49	0.0950
50	0.0820
51	0.0440
52	0.1320
53	0.1010
54	0.0130
55	0.0380
56	0.0470
57	0.0510
58	0.0170
59	0.1740
60	0.0570
61	0.0670
62	0.1390
63	0.0380



A

506	0.2500
507	0.0100
508	0.0100
509	0.0100
510	0.0100
511	0.0100
512	0.0100
513	0.1900
514	0.1220
516	0.0970
521	0.0670
522	0.0890
523	0.0130
540	0.0220
541	0.0940
542	0.2330
543	0.1830
544	0.0440
545	0.2730
546	0.1030
547	0.1660
548	0.0030
549	0.2500
551	0.0310
552	0.0860
557	1.0750
560	0.0360
567	0.0640
568	0.1740
569	0.0380



P



572	0.110
574	0.300
575	0.0870
576	0.0760
577	0.0530
578	0.0330
579	0.0980
580	0.100
581	0.120
583	0.0430
584	0.1900
585	0.0830
586	0.0890
587	0.0250
591	0.0540
592	0.0160
595	0.2240
596	0.1410
603	0.1430
605	0.0130
609	0.1900
624	0.2020
625	0.1390
627	0.0220
629	0.1640
630	0.0380
631	0.1040
632	0.0380
635	0.1070
636	0.1930
637	0.0980

OP

641	0.1330
642	0.1330
643	0.1330
644	0.1330
645	0.1330
646	0.1330
647	0.1330
648	0.1330
649	0.1330
650	0.1330
152	17.0980
20.00	

Digitally Signed by: RAVARAM
 Date: 10/10/2017 17:05
 Digitally signed by RAVARAM, DN: cn=RAVARAM, o=RAVARAM, email=RAVARAM@RAVARAM.COM



103

8

ग्राम खतोनी (शासकीय)

उ. प्र. शासकीय कार्यालय, गोरखपुर

ग्राम का नाम: खतोनी, पंचायत: खतोनी, तहसील: खतोनी, जिला: गोरखपुर, प्र. सं. 142/143/100, तारीख: 30.06.2021

ग्राम की स्थिति: ग्राम में 142/143/100 नंबर का प्लॉट है।

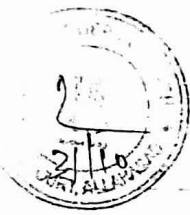
ग्राम की सीमा: ग्राम की सीमा पूर्व में खतोनी, पश्चिम में खतोनी, उत्तर में खतोनी, दक्षिण में खतोनी है।

क्र.सं.	विवरण	1	2	3	4	5	6	7	8
00144	खतोनी	1404	157	0.0250	खतोनी	खतोनी	खतोनी	खतोनी	खतोनी
	खतोनी	1378	169	0.0960	खतोनी	खतोनी	खतोनी	खतोनी	खतोनी
	खतोनी	1378	597	0.1360	खतोनी	खतोनी	खतोनी	खतोनी	खतोनी

142/143/100 नंबर का प्लॉट है।

ग्राम की सीमा पूर्व में खतोनी, पश्चिम में खतोनी, उत्तर में खतोनी, दक्षिण में खतोनी है।

ग्राम की स्थिति: ग्राम में 142/143/100 नंबर का प्लॉट है।



184

142/143/100 नंबर का प्लॉट है।

ग्राम की सीमा पूर्व में खतोनी, पश्चिम में खतोनी, उत्तर में खतोनी, दक्षिण में खतोनी है।

ग्राम की स्थिति: ग्राम में 142/143/100 नंबर का प्लॉट है।

उद्धरण खतौनी (शासकीय)

उद्धरण क्रमांक

ग्राम क्रमांक 100574 ग्राम का नाम परगना अयापुराहदेवी अवध नरसीत सदर जनपद अयोध्या फसली वर्ष 1421-1422/01 जुलाई, 2016 से 30 जून, 2022 मा 1

खतौनी खतौनी स्थान विवाह भूमि अधिकार प्रारम्भ होने का वर्ष खाते के प्रत्येक गाटे का क्षेत्रफल (हे.) खतौनी के प्रत्येक गाटे की खसरा संख्या परिवर्तन संबंधी आज्ञा फ अंशका सारा उन्की संख्या तथा दिनांक सहित और आज्ञा देने वाले अधिकारी का पद

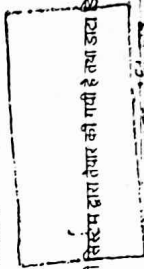
1	2	3	4	5	6	7
श्रेणी : 6.1	सकृदिक भूमे	उत्समप्र भूमि				
00360	नारा / /					
16	0.1110					
121ख	0.0450					
137	0.0250					
138	0.1560					
230	0.0060					
232	0.0950					
235	0.0080					
238	0.0210					
262	0.0570					
445	0.0380					
10	0.5620				₹ 0.00	0



कुल गाटे एक शून्य कुल क्षेत्रफल शून्य दशमलव पांच छ दो शून्य (हैक्टयर) कुल भू-राजस्व शून्य दशमलव शून्य शून्य रूप

Data Digitally Signed by: Prem Chandra Singh

अपरोक्ष उद्धरण खतौनी का नसीबि केशन <http://cpbhubli.raj.gov.in/Website> पर जाकर किया जा सकता है।



सकम अधिकारी: RAKESH
वहसीत: सदर जनपद, अयोध्या
दिनांक एवं समय: 19-10-2022 11:18 10
0 यह उद्धरण खतौनी इलेक्ट्रॉनिक सिस्टम द्वारा तैयार की गयी है तथा डाटा डिजिटल हस्ताक्षर द्वारा
हस्ताक्षरित है।

सत्य प्रतिलिपि प्रमाणित

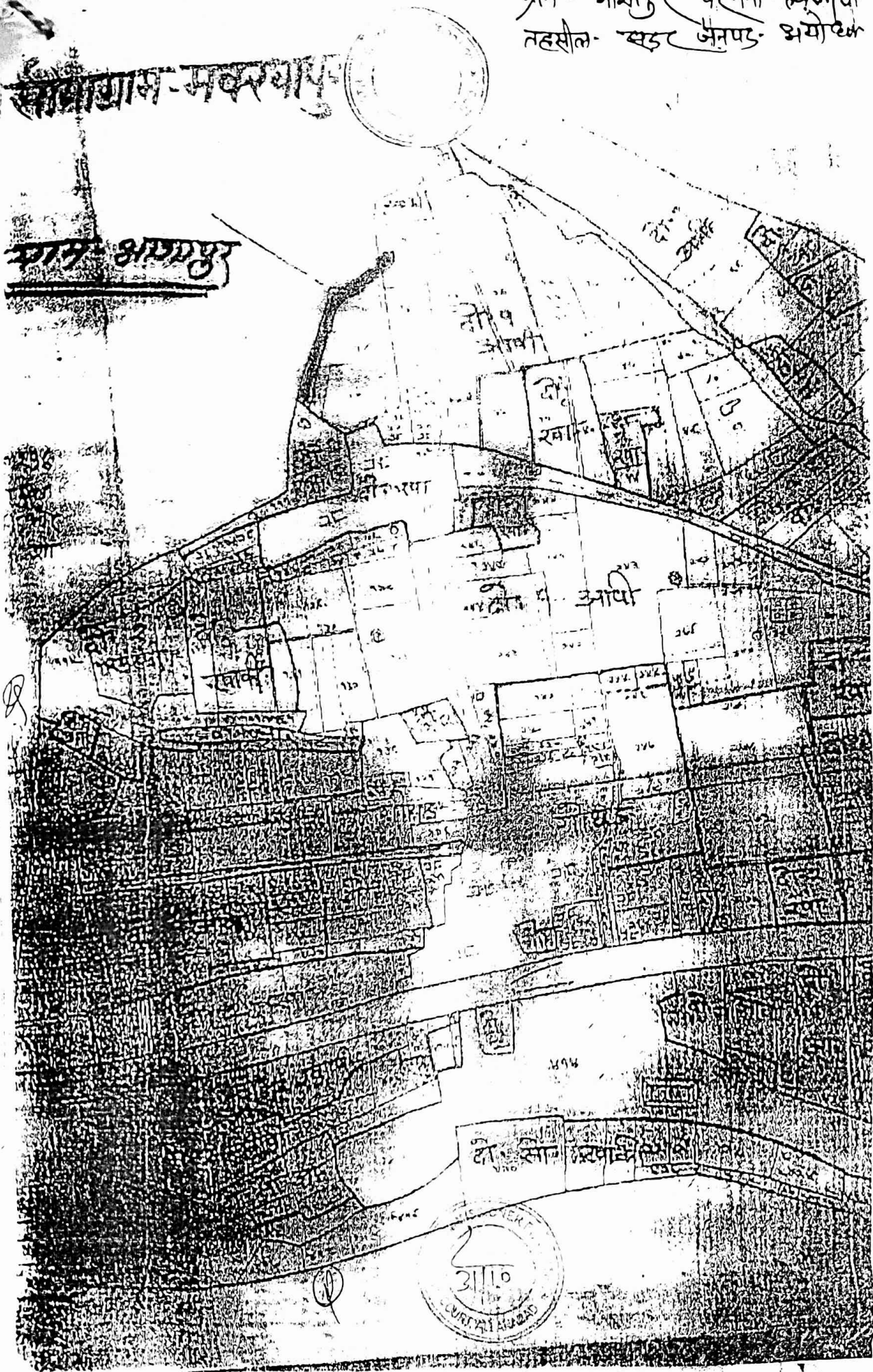
10 10 2022 11:18

1395

ग्राम - आशापुर परगना - हकेरी का
तहसील - खडक अनूप - अयोधर

सामान्य-मकरयापुर

ग्राम - आशापुर



उद्धरण खतौनी (शासकीय)

उद्धरण क्रमांक : 300/2022/10

ग्राम का नाम : वास्तुपुरमिरता जयसिंहवंती अवध

फसली वर्ष : 1977-78 जुलाई 2019 से 30 जून 2021

परिवर्तन संदर्भ आज्ञा या संका संसाधन उनकी संख्या तथा टिप्पणी सहित और आज्ञा देने वाले अधिकारी का पद

अनुपट्ट अयोग्यता

खतौनी का नाम : खतौनी प्रति सरक्षक का नाम : निवास : भूमि अधिकार : पारस्य होने का इर्द

खतौदार द्वारा टैप माताजोरी का इर्द

प्रत्येक गाटे का क्षेत्रफल (है)

खतौ के प्रत्येक गाटे की खसरा संख्या

कुल गाटे का नाम	कुल क्षेत्रफल - शून्य दायमत्व वार आंद गांव शून्य (हेक्टेयर)	कुल भूराजस्व - शून्य दायमत्व शून्य रूपये
66	0.0250	0
73	0.0380	0
348	0.2280	0
350/1	0.1010	0
347	0.0630	0
5	0.4550	0

कुल गाटे का नाम : कुल क्षेत्रफल - शून्य दायमत्व वार आंद गांव शून्य (हेक्टेयर) कुल भूराजस्व - शून्य दायमत्व शून्य रूपये

Data Digitally Signed by: RAJARAM

उपरोक्त उद्धरण खतौनी का सर्वाधिकारित <http://rajaramkhosla.com> पर जाकर किया जा सकता है।

सहम अधिकारी: RAJESH तहसील: सदर जनापट्ट: अयोध्या दिनांक एवं समय: 19-10-2022 11:18:38

0 यह उद्धरण खतौनी इलेक्ट्रॉनिक डिजिटली सिग्नेचर द्वारा तैयार की गयी है तथा डाटा डिजिटली सिग्नेचर द्वारा हस्ताक्षरित है।

31/10

10 10 2022 11:19

10 10 2005 11 01

Handwritten text in the top left corner, possibly a date or reference number, including "10 10 2005".



Handwritten signature or mark at the bottom center of the page.

1. ...
 2. ...
 3. ...
 4. ...
 5. ...
 6. ...
 7. ...
 8. ...
 9. ...
 10. ...



(Handwritten mark)

13/07/21 को भी से 24/06/21 तक की मीटर
 रीडिंग का 95% से कम की 0.1 रुपये में विक्रेता
 समुदाय या गणविकास निगमों/अधीनस्थ पराम
 र्षदेती प्रदाता वरिष्ठों को विक्रेता स्वयंसेवा को भी
 प्रारंभ करके पुनः एक रुपैयाँ पर केला श्रेणी कृष्ण देवी
 पट्टी शर्मा प्रसाद विद्युत निगम लिमिटेड या आवापुर
 जिला प्रदाता को विक्रेता समुदाय के पुनः एक रुपैयाँ 2021 के
 अनुसार
 24/06/2021



10 10 7007 01 01

5-2-10

14296. न्यायलय नयब तहसीलदार अयोध्या अद
संख्या 14296/2021/04230105965
दिनांक 18.11.2021

14296. न्यायलय नयब तहसीलदार अयोध्या अद
संख्या 14296/2021/04230105965
दिनांक 18.11.2021

14296. न्यायलय नयब तहसीलदार अयोध्या अद
संख्या 14296/2021/04230105965
दिनांक 18.11.2021

14296. न्यायलय नयब तहसीलदार अयोध्या अद
संख्या 14296/2021/04230105965
दिनांक 18.11.2021



0. 10

10 10 2021 11:10

10 10 2017 11:10

187

Handwritten symbol resembling a stylized '7' or 'r'.

10 10 2017 11:10

10 10 2017 11:10

Handwritten text in Devanagari script, possibly a signature or name.



Date Digitally Signed by: RAVARAM



Handwritten symbol resembling a stylized 'P' or 'R'.

10 10 2017

वार्षिक खतौनी (उन क्षेत्रों को छोड़कर जिनमें निम्न एक्टर लागू नहीं है)

ग्राम पंचायत/मंडल/जिला/संसदीय क्षेत्र का नाम: [unclear] जिला: [unclear] संसदीय क्षेत्र: [unclear]

न० खतौनी	किसान का नाम पिता का नाम निवास स्थान	खसरा नम्बर	क्षेत्रफल	लगाव		विवरण
				नकदी	जिनसी	
1	2	4	5	6	7	8
	डिहसा [unclear]	[unclear]	[unclear]			
	आमर्धम सेवा संपन्न [unclear] ऑफिस लाइन नई दिल्ली खेवर [unclear] जिनम ६ - गैर मुजबिल (१) ग्रामि जिल पर पानी है	३९	००३५			
२२६	तिलई नाला	३०८	००१०			
	दहीपत मुतकरिफ [unclear] खाहा खेवर न० २ जिनम ६ - गैर मुजबिल (१) ग्रामि जिल पर पानी है	२६	००८०			
२२४	तिलई नाला	३०५	००१३			

रकम प्रति लिए प्रमाणित
शासकीय कार्यालय
[Signature]
19-10-2022



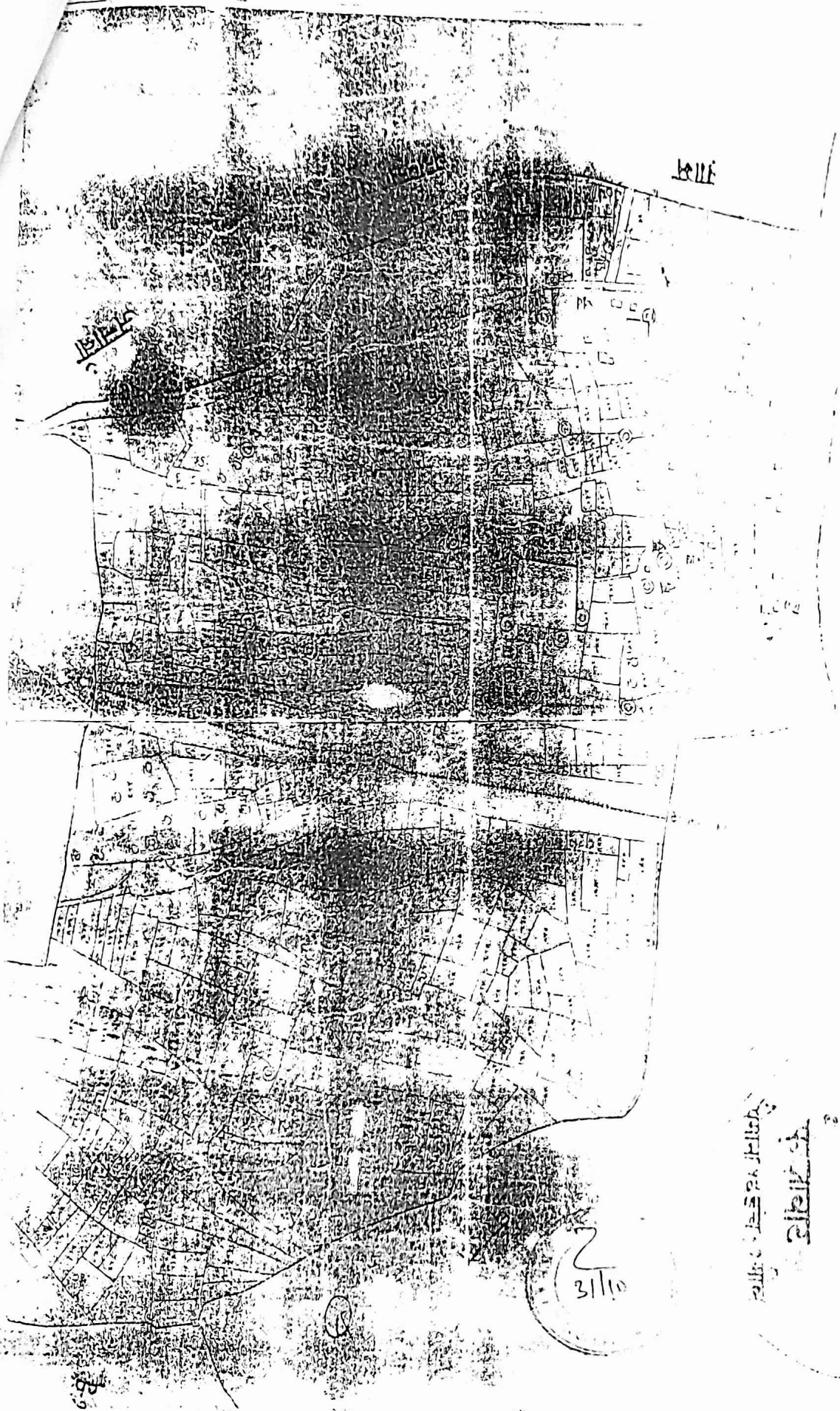
वार्षिक खतौनी (उन क्षेत्रों हेतु जहाँ ज०वि० एक्ट लागू नहीं है)

ग्राम बासूपुर सिरसा उर्फ जयसिंहपुर महाल.... परगना हवेली अवध तहसील सदर जिला
अयोध्या फसली सन 1428

क्र. सं. खतौनी	किसान का नाम पिता का नाम, विदास रमीन	खेती करने की अवधि	खसरा नम्बर	क्षेत्रफल	लगान		विवरण
					नकदी	जिन्सी	
1	2	3	4	5	6	7	8
हिस्सा अव्वल 'अ'							
1. आर्य धर्म सेवा संघ मुकाम व दफ्तर डायरेक्टर लाइन नई दिल्ली खेवट नं० 1							
जिम-9 गैर मुमकिन जिस पर पानी हो-							(1) भूमि
229	तेलई नाला		21	0.025			
			308	0.110			
2 हकीगत मुकामरिका रलवे मु० खाता खेवट नं० 2							
जिम-9 गैर मुमकिन (1) भूमि जिस पर पानी हो-							
234/1	तिलई नाला		56	0.080			
			305	0.063			



Q



RUE

18/11/15

2
3/110

Handwritten text in a non-Latin script, likely Hindi or Urdu, located at the bottom of the page. The text is partially obscured and difficult to read due to the high contrast and noise of the scan.

उद्धरण खतौनी (सारणीय)

क्र.सं.	विवरण	प्रमाणित	अंश	विवरण	अंश
1	शेफी 000006	181	0.0760	कस्तुरी बंद	7.12
2	मिलई नाला // काजो पुर विलावा	35	0.1260	परिचय सचिवालयी आशु का उल्लेख	
3		3	0.2020	उन्की सखुग तथा दिनांक सहित आशु आशु के बारे आधिकारी का पत्र	
कुल		219	0.4040		



शेफी अधिकारी RAKESH
 सहस्री संतर जनपद अजमेर
 दिनांक एवं समय 19-10-2022 11:30:22
 0 अशु सुदृश सुकी इलेक्ट्रॉनिक डीपीपी का प्रमाणित है।

108

Handwritten mark



Digitally Signed by RAJALANI

Digitally signed by Rakesh Kumar, DN: cn=Rakesh Kumar, ou=...

10 10 1000 11.00

109

8

Handwritten notes and stamps in the upper left quadrant.

Small rectangular stamp or mark.

Vertical text on the left margin.

Circular stamp with handwritten text inside.

Small handwritten mark.

Small handwritten mark at the bottom center.

वार्षिक खतौनी (जिन खतौनीयों में जहाँ जलविद्युत एकट लागू नहीं है)
 ग्राम काजीपुर चितावा महानगर, पुराना जिला आंध्र प्रदेश जिला सदर मिला अधोय्या फसली
 नं० 1428

न० खाता खतौनी	किरात का नाम निवासी	पिता का नाम	खतौनी जहाँ की अधि	स्वरपत्र नं०	क्षेत्रफल	लागत		विवरण
						नकदी	अन्य	
1	2			4	5	6	7	8
महानगर चितावा								
हिस्सा अन्वला अ								
1. राकेश कुमार आदि मु० खतौनी खतौनी नं० 1								
जिम-9 गैर मुमकिन (1) भूमि जिस पर पानी हो								
1/5	तालाव			1793	0.152			

Q



वांर्षिक खतौनी (उन क्षेत्रों हेतु जहाँ जि० वि० एक्ट लागू नहीं है)

ग्राम काजीपुर चित्तौड़गढ़ परगना ४३३० तहसील सदर जिला अयोध्या/फसली सन् १५२४

न० खता खतौनी	किस्मान का नाम पिन का नाम निवास स्थान	खेती करने की अवधि	खसरा नम्बर	क्षेत्रफल	लगान		विवरण
					नकदी	जिनसी	
1	मोहाल- रेकरपुर (-हिस्सा अखल 'ब')	3	4	5	6	7	8
11/10	श्री ठाकुर रघुवंश बाघण जी मन्थन खवाहा खेवट नं० १ जिमन-६ (९) गैर मुनकिन तिलई नाला	/	६६ मि.	०.०१०			
9/20	मोहाल- काजीपुर चित्तौड़गढ़ हिस्सा अखल 'अ' श्री अनुषंधारी जी भागवान का स्थान सर्व महल देवेन्द्र प्रसाद शास्त्री उर्फ देवेन्द्र प्रसाद-बाघण खेवट नं० १ जिमन-६ (९) गैर मुनकिन (९) भूमि जिस पर पानी है तिलई नाला		६२ १६६ २-०	०.१६६ ०.१५२ ०.३२६			

सत्य प्रतिलिपि प्रमाणित।
शासकीय कार्यालय
सदर
कसौतपुर
19-10-2022

SICR
2
3/10

ग्राम काजीपुर चितावा

परगना हवेली अवध

तहसील व जिला फाजाबाद

आकृत १६३७ ई०

जमीन अतवादा १६२ फिट

12220

उत्तर

उत्तर
फाजाबाद

1417

उत्तर
फाजाबाद

उत्तर

पाठक



उद्धरण खतोनी (शासकीय)

उद्धरण क्रमांक 166/2022/000

ग्राम- कानक 166/2022/000 ग्राम का नाम परगना : तक्रपुरा(हवेली अवध), तहसील : रुदर जनपद अयोध्या फसती वर्ष : 1426 (14110) जुलाई 2018 से 30 जून 2024 भाग : 1

खतोनी खतोनी का नाम : रजनी लाल शर्मा खतोनी का नाम : तक्रपुरा (हवेली अवध) अधिकार : खतोनी के पत्निक अधिकार प्रारम्भ होने का वर्ष : 1975 खतोनी का पते का क्षेत्र : खतोनी रोजी देव मातृगुजाँई का तालाब परिवर्तन लाकड़ी आग का उत्तका साराय उन्की संख्या तथा दिनांक सहित और आग्रा टेन दाते अधिकारी का पद : टिप्पणी



शानोब / तक्रपुरा

5	0.0510
6	0.5820
20	0.2970
49ख	0.0630
56	0.0630
118	1.7700
129	0.4550
339	0.2400
340	0.0220
9	3.5430
	₹ 0.00

कुल गाँव की कुल क्षेत्रफल : तीन दशमत्तव पाँच चार तीन सून्य (हैक्टॉयर) कुल भू-राजस्य - शून्य दशमत्तव शून्य शून्य रूपसे

Digitally Signed by RAJARAM



महाम अधिकारी KARI JAI तहसील- रुदर जनपद अयोध्या दिनांक एवं समय 19.10.2022 11:21:13

उद्धरण खतोनी का दर्शन/विवरण <http://upbhulech.gov.in/Website> पर जाकर किया जा सकता है।

महाम अधिकारी का पद एवं नाम : राजराम दया शर्मा की पत्नी है तथा डाटा रिजिस्टर है सचिव द्वारा तैयार किया गया है।

राजराम दया शर्मा की पत्नी है



३१/१०
 परगना देवली ३१ व
 तहसील सर
 जिला अजमेर

३१/१०
 HIGR
 ३१/१०

३१/१०
 ३१/१०

उद्धरण खतों में (निय)

उद्धरण क्रमांक 1985/3920/1911

भाग : 1

14.12.12 (01) जुलाई, 2019 से 30 जून, 2025)

टिप्पणी

परिवर्तन सम्बन्धी अज्ञात या उत्तको तारिका
उन्की सख्या तथा दिनांक सहित और अज्ञात देन
गाते अधिकारी का पद

कसती वर्ष
खातेदार द्वारा
देय माता-जारी
या नगान

जनपद अर्थात्
प्रत्येक
गाटे का
क्षेत्रफल
(हे.)

तहसील सदर
खाते के
प्रत्येक
गाटे की
खसरा
सख्या

व्यक्तिगत
भूमिक
अधिकार
प्रारम्भ होने
का वर्ष

ग्राम का नाम
परागा : हैबतपुर/हैबती अवध)
विक्र. पते सरठक का नाम
निवात

व्यक्ति	सं. 1	सं. 2	सं. 3	सं. 4	सं. 5	सं. 6	सं. 7
सुरेश कुमार / कर्चई ताल / नि. ग्राम	1590	32	0.2110				
गुरेश कुमार / कर्चई ताल / नि. ग्राम	1390	59	0.0570				
संजोत कुमार / कर्चई ताल / नि. ग्राम							
रोकेश कुमार / कर्चई ताल / नि. ग्राम							
निर्मला देवी / कर्चई ताल / नि. ग्राम							
बाबू ताल / परमेश्वरी / हैबत पुर							
राम अधार / परमेश्वरी / हैबत पुर							
कुल गाटे हे।	2	0.2680	₹ 12.40	0	0	0	0

कुल गाटे हे। कुल क्षेत्रफल मात्र दशमत्तव दो छ आठ सून्य (दोन्टैपर) कुल भू-राजस्व एक दो दशमत्तव चार सून्य रुपये

Data Digitally Signed by RAJAKAM

उपरोक्त उद्धरण खतों में वा. सं. 1911-19-10-2022 11 22 55



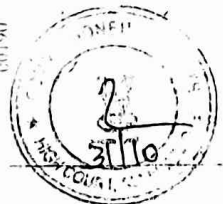
सहाय अधिकारी: RAKESH
तहसील सदर जनपद अर्थात्
दिनांक एवं समय: 19-10-2022 11 22 55

0 यह उद्धरण खतों में इलेक्ट्रॉनिक डिजिटल सिस्टम द्वारा तैयार की गयी है तथा डाटा डिजिटल हस्ताक्षर द्वारा
हस्ताक्षरित है।

198

Handwritten signature

10 10 2022 11 22



उत्तराखण्ड स्वतंत्रता (शासकीय)

ग्राम क्रमांक 166159 ग्राम का नाम/ परगना हंक्कपुर (हवेली अधु), तहसील नटर खतौली (शासकीय) जिला चित्तौड़गढ़
 खातेदार का नाम, पिन नं. सरक्षक का नाम, पिन नं. खातेदार द्वारा परिवर्तन सम्बन्धी आशा या उत्तरीय सारांश
 स्थान, पिन नं. अधिकार प्रारम्भ होने की तिथि देय मातगुजारी उपकी संख्या तथा दिनांक सहित और आशा देी
 क्रम, पिन नं. को वर्ष खसरा सख्या या लगान या तगान वारी अधिकारी का पट

1	2	3	4	5	6	7-12
14199	1390	60	0.2080	खानेदार द्वारा	रुसती वर्ष 1927-1932 (10 जुलाई 2019 से 01 जून 2019)	14199
14200	1390	61क	0.0650	प्रत्येक गाटे का क्षेत्रफल (हे.)	देय मातगुजारी या तगान	14199
14201	1390	62	0.0950			14199
14202	1390	63	0.0140			14199

14199 प्रशासनिक खाते उप निवेदनकारी यादर नोट्स दि. 16/07/2019 सरकार बनाम गाटे प्रोत्साहन अधिसूचना संख्या 21933/2019 खाता संख्या 180042 अंकित है।
 14201 प्रशासनिक खाते उप निवेदनकारी यादर नोट्स दि. 16/07/2019 सरकार बनाम गाटे प्रोत्साहन अधिसूचना संख्या 21933/2019 खाता संख्या 180042 अंकित है।
 14202 प्रशासनिक खाते उप निवेदनकारी यादर नोट्स दि. 16/07/2019 सरकार बनाम गाटे प्रोत्साहन अधिसूचना संख्या 21933/2019 खाता संख्या 180042 अंकित है।



कुल गाटे- चार कुल क्षेत्रफल- शून्य दशमलव तीन आठ शून्य शून्य (हेक्टेयर) कुल ग्राजस्व- सात दशमलव पांच शून्य रुपये

Data Digitally Signed by: RAJARAM
 सक्षम अधिकारी: RAKESH
 तहसील: नटर खतौली, जिला: चित्तौड़गढ़
 दिनांक एवं समय: 19-10-2022 11:23:14
 0 यह उद्घरण स्वतंत्रता (शासकीय) डिजिटली सिग्नेचर द्वारा तैयार की जा चुकी है तथा इसका डिजिटल हस्ताक्षर द्वारा प्रमाणित है।



उत्तराखण्ड उत्तराखण्ड स्वतंत्रता (शासकीय) का वेबसाइट पर जाकर किया जा सकता है।

सत्य प्रतिलिपि प्रमाणित

हरेली अवाय
संकेत
सुदर
डा. पाण्डे

काकोपुर

काकोपुर

लक्षपुरा



उद्धरण खतीनी (शासकीय)

उद्धरण क्रमांक: 100/100/2100

फसती वर्ष: 19-10-2022 (01 जुलाई, 2016 से 30 जून, 2023)

जनपद: अयोध्या

ग्राम का नाम: परगना शाहनवाजपुरगाइयाहवेली अवध

ग्राम क्रमांक: 100/370

दिनांक:

परिवर्तन राशिकर्मी आजा या उमका सोराय
उमकी सरखा तथा दिनांक राशिकर्मी और आजा देन
दान आधिकारी का पद

खातेदार द्वारा
देय मासपूजायी
या लगान

खाते के
प्रत्येक
गाटे की
क्षेत्रफल
(है)

भौमिक
अधिकार
प्रारम्भ होने
का वर्ष

विभाग:

खातेदार का नाम
पिता गते सरखल का नाम

खातेदार
का नाम

खतीनी
क्रम
संख्या

1 2 3 4 5 6

287ड	0.0600
288ख	0.0200
337/2ख	0.1900
381	0.0900
599ग	0.5100
695ख	0.1700
1138मि	0.0400
570मि	0.0300
560/1414	0.0300

9 1.1400 ₹ 0.00 0

194

कुल भू-राजस्व - शून्य दशमलव शून्य शून्य रुपये

कुल क्षेत्रफल - एक दशमलव एक वार शून्य शून्य (हेक्टेयर)

कुल भू-राजस्व - शून्य दशमलव शून्य शून्य रुपये

Date Digitally Signed by: Prem Chandra Singh



सक्षम अधिकारी: RAKESH

तहसील: सदर जनपद: अयोध्या

दिनांक एवं समय: 19-10-2022 11:23:47

0 यह उद्धरण खतीनी इलेक्ट्रॉनिक डिटिलीवरी सिस्टम द्वारा तैयार की गयी है तथा डाटा डिजिटल हस्ताक्षर द्वारा हस्ताक्षरित है।

उपरोक्त उद्धरण खतीनी का वेबसाइट <http://upbhulekh.gov.in> website पर जाकर किया जा सकता है।



उद्धरण खतौनी (गारसकीय)

उद्धरण संख्या : 1000/2022
 कसती वर्ष 1124 (11/2022) जुलाई, 2016 से 30 जून 2022

ग्राम का नाम : परगना : शाहनेवाजपुरमाझा (हवेली अवध) तहसील नंदा जिला अयोध्या

खतेदार का नाम पिता पति सरदक का नाम : निवास भूमिक खाते के प्रत्येक खतेदार द्वारा परिवर्तन सम्बन्धी आज्ञा या उसका संशोधन रिफण्टी खतौनी स्थान अधिकार प्रारम्भ होने का वर्ष प्रत्येक गाटे का क्षेत्रफल (हे.) उन्की सख्या तथा टिर्नक सहित और आज्ञा देने वाले अधिकारी का पद

31/10

769ज	0.0700
1359	0.0180
1	0.0880

₹ 0.00 0

कुल क्षेत्रफल : शुद्ध दशमतव शून्य आठ आठ शून्य (हेक्टेयर) कुल भू-राजस्व : शून्य दशमतव शून्य शून्य रुपये

Data Digitally Signed by : Prem Chandra Singh



सक्षम अधिकारी: BAKESH तहसील: नंदा जनपद: अयोध्या दिनांक एवं समय: 14.10.2022 11:24:06

परीक्षा उद्धरण खतौनी का वेबपेजेशन लिंक <http://upbhulekh.gov.in/Website> पर जाकर किया जा सकता है।

0 यह उद्धरण खतौनी इलेक्ट्रॉनिक टिर्नबरी सिस्टम द्वारा तैयार की गयी है तथा डाटा डिजाइट होता है।

195

संयुक्त प्रशासन

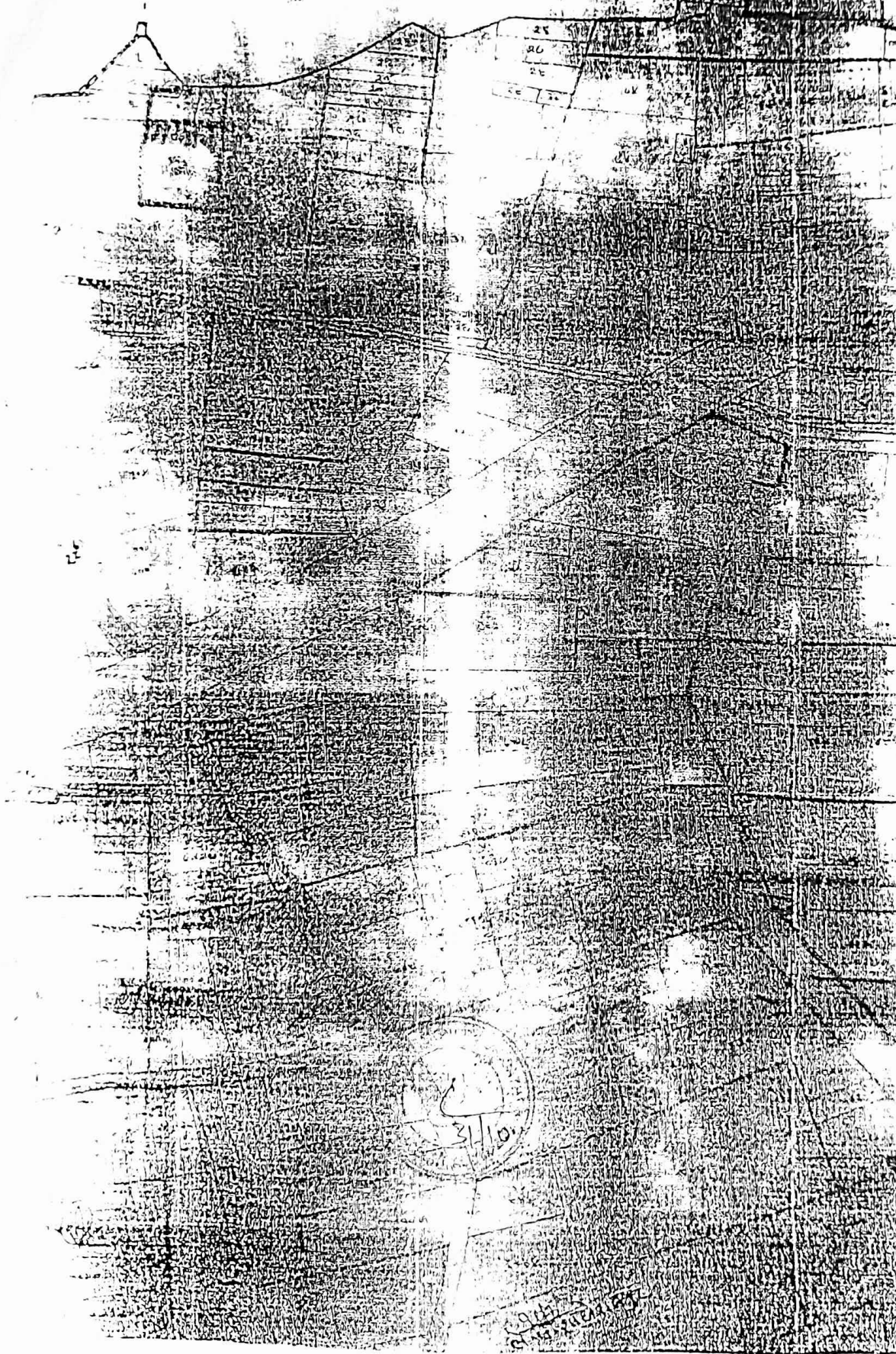
10 10 2022 11 24

1426

सीमापार नासिकपुर

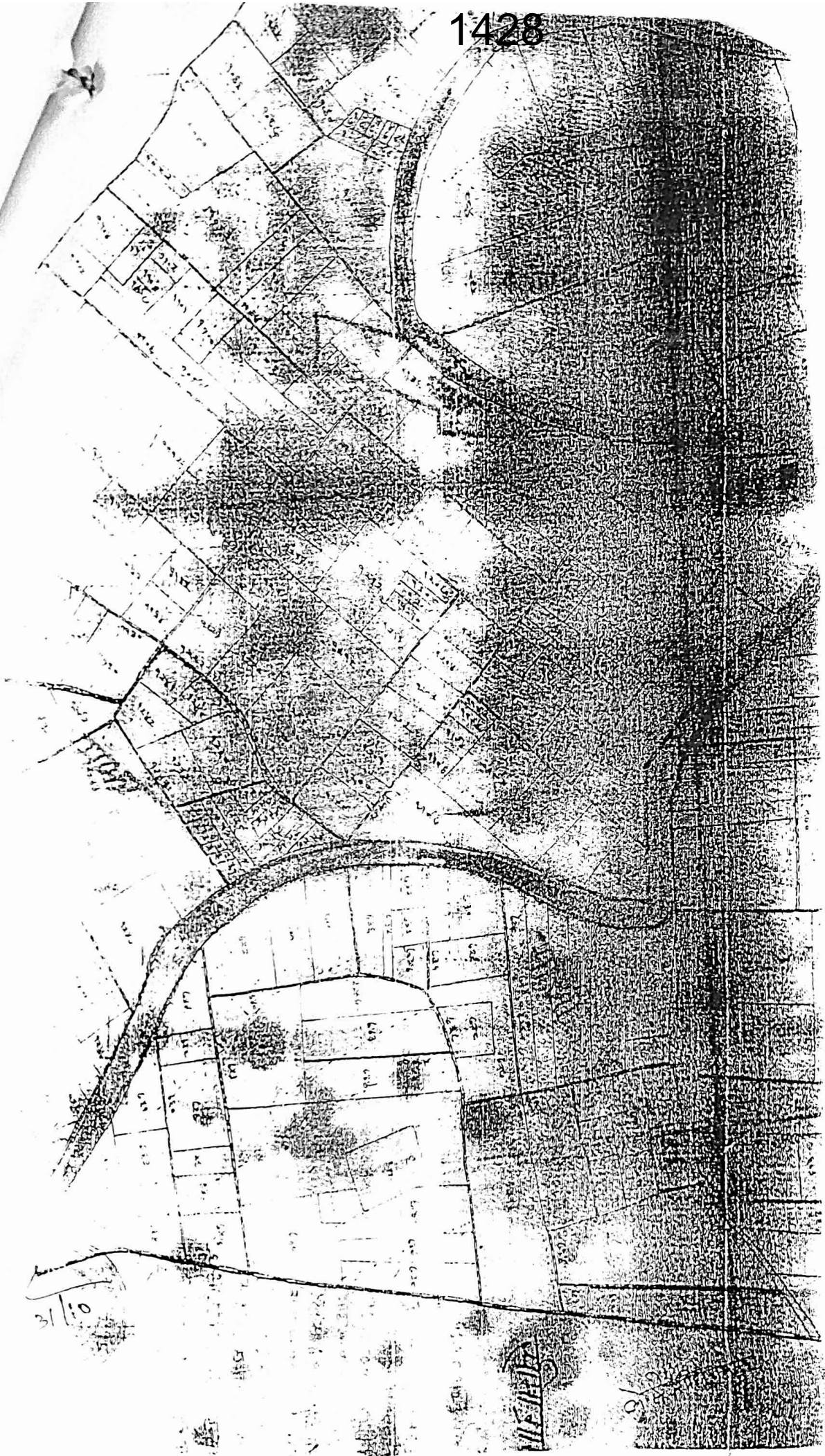
ग्राम-साधेवाजपुर माला परगना-हवेली भासा
तहसील-सतर जमपा-अपोषा

कलिंग





3/110



षट्वार्षिक खतौनी

(उन क्षेत्रों के हेतु जहां अ०वि० एक्ट लागू है)

महाराष्ट्र राज्य सरकार
 तहसील सदर जिला अहमदनगर सं० १३८८ फसली से १३८८ फसली तक

सं. क्र.	सं. क्र. के नाम पिता का नाम का पतिवास स्थान	मौखिक अधिकार प्राप्त होने का तारीख	आवक की प्रकृतियों का विवरण	सं. क्र. के नाम पिता का नाम का पतिवास स्थान	सं. क्र. के नाम पिता का नाम का पतिवास स्थान	परिवर्तन सम्बन्धी आंशिक व सारा रकम की राशियां तथा फसली देने वाले अधिकारी का नाम और सम्बन्धी या पत्राचार का सं. क्र. साक्षीकरण नं.						दिनांक
						फसली सं०	फसली सं०	फसली सं०	फसली सं०	फसली सं०	फसली सं०	
		3	4	5	6	7	8	9	10	11	12	13
	सं. क्र. के नाम पिता का नाम का पतिवास स्थान		१ १४३१५ ॥ ४५६ १६६५ ८५ ३५॥ १४४ ५५॥ १४३ ५५॥ १६५५ १५५३ ३५३ १५५३ ३३६ ५५॥ ४५२ ५५॥ ५४६ ५५॥ ५६६ ५५॥ ५५२ ५५॥ ६०५ ५५॥ ६०६ ५५॥ ६६६ ५५॥ ६०० ५३ १६ ३६६ ॥									
	सं. क्र. के नाम पिता का नाम का पतिवास स्थान											

सं. क्र. के नाम पिता का नाम
का पतिवास स्थान

सं. क्र. के नाम पिता का नाम
का पतिवास स्थान

19-10-2022
 दिनांक
 सचिव
 जिला अहमदनगर

सं. क्र. के नाम पिता का नाम का पतिवास स्थान :- **Singh इलेक्ट्रोस्टेट**, इंदगाह के सामने, सिविल लाइन्स, अयोध्या

प्रेषक,

उपजिलाधिकारी,
सदर, अयोध्या।

सेवा में,

जिलाधिकारी,
अयोध्या।

पत्र संख्या- 146/रा0नि0(कार्या0)/एन.जी.टी.-आख्या/2023

दिनांक 02 मार्च, 2023

विषय:- मा0 एन0जी0टी0, नई दिल्ली में योजित O.A.NO.584/2022 दुर्गाप्रसाद यादव व अन्य बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 21.12.2022 के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या 1097/ O.A.NO.584/2022/23 दिनांक 17.02.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में अवगत कराना है कि राजस्व अभिलेखों के अनुसार जनपद अयोध्या में त्रिलोदकी नदी नाम से कोई भूमि दर्ज अभिलेख नहीं है। याची द्वारा जिसे त्रिलोदकी गंगा कहा गया है, वह राजस्व अभिलेखों में किसी ग्राम में तिलैया नाला के नाम से दर्ज है तो किसी ग्राम में सोती, बाहा अथवा नाली के खाते में दर्ज है एवं किसी ग्राम में आबादी श्रेणी 6(2) एवं कहीं-कहीं संक्रमणीय भूमिधर के खाते से होकर प्रवाहित होता है। ग्राम जनौरा (बा0न0पा0) में उक्त नाला जिस भूमि से होकर प्रवाहित होता है, वह राजस्व अभिलेखों में बाहा के खाते में गाटा संख्या 1037, 1079 व 1080 के रूप में दर्ज है, (प्रतिलिपि खतौनी संलग्नक संख्या- 1) ग्राम गंजा में यह नाला गाटा संख्या 190, 274, 349, 356, 357, 386, 385, 378, 372, 374, 655, 655/1042, 665, 666, 663, 661, 681, 684, 700 व 692 से होकर प्रवाहित होता है, जिसमें से गाटा संख्या 274, 374, 655, 663, 666, 665, 655/1042 शिक्षा विभाग उ0 प्र0 के नाम दर्ज अभिलेख है तथा गाटा संख्या 385क, 681क तालाब के खाते में तथा गाटा संख्या 681क बंजर, नवीन परती व तालाब के खाते में, गाटा संख्या 190मि., 349क, 356 व 692 बाहा के खाते में अंकित है। गाटा संख्या 700, 372, 349ख, 357, 386, 385क संक्रमणीय भूमिधरों के खाते में दर्ज अभिलेख है। (प्रतिलिपि खतौनी संलग्नक संख्या-2) ग्राम पूरा हुसैन खां में यह नाला गाटा संख्या 496, 497, 514 व 609 से होकर प्रवाहित होता है, जिसमें से गाटा संख्या 496क, 514 व 609 खतौनी में शिक्षा विभाग/राजकीय सम्पत्ति के रूप में दर्ज है तथा गाटा संख्या 497 श्री बेचूलाल, जोखूलाल, रामदीन पुत्रगण झगरू आदि की संक्रमणीय भूमिधरी है। (प्रतिलिपि खतौनी संलग्नक संख्या-3) ग्राम आशापुर में यह नाला राजस्व अभिलेखों में गाटा संख्या 16/0.1110हे0 नाला के खाते में अंकित है। (प्रतिलिपि खतौनी संलग्नक संख्या- 4) ग्राम वासूपुर सिरसा उर्फ जयसिंहपुर में यह नाला गाटा संख्या 66, 73, 348, 350/1, 69, 70, 72, 56, 305, 21 व 308 से होकर प्रवाहित होता है, जिसमें गाटा संख्या 66, 73, 350/1, 56, 305, 21 व 308 तिलई नाला के रूप में दर्ज अभिलेख है तथा गाटा संख्या 69, 70, 72 श्री रामदेव पुत्र भगवानदीन व अन्य सहखातेदारों के संक्रमणीय भूमिधरी खाते की भूमि है। (प्रतिलिपि खतौनी संलग्नक संख्या- 5) ग्राम काजीपुर चितावां में यह नाला गाटा संख्या 55, 181, 86, 64मि., 65, 179व से होकर प्रवाहित होता है, जिसमें गाटा संख्या 55, 181, 64मि., 65 व 179व तिलई नाला के रूप में अभिलेखों में दर्ज है तथा गाटा संख्या 86 श्री रामकृष्ण पुत्र रामआसरे व अन्य सहखातेदारों की संक्रमणीय भूमिधरी है। (प्रतिलिपि खतौनी संलग्नक संख्या-6) ग्राम-तकपुरा में यह नाला गाटा संख्या 56 से होकर प्रवाहित होता है, जो राजस्व अभिलेखों में नाला खाते में दर्ज है। (प्रतिलिपि खतौनी संलग्नक संख्या-7) ग्राम हैबतपुर में यह नाला गाटा संख्या 61ख, 228, 59, 60, व 61क से होकर प्रवाहित होता है, जिसमें गाटा संख्या 61ख व 228 नाला के रूप में अभिलेखों में दर्ज है। गाटा संख्या 59 सुनीलकुमार पुत्र कन्धईलाल आदि की सह-संक्रमणीय भूमिधरी है एवं गाटा संख्या 60 व 61क श्री नन्हकू पुत्र रमेसर की संक्रमणीय भूमिधरी है। (प्रतिलिपि खतौनी संलग्नक संख्या- 8) ग्राम शाहनेवाजपुर मांझा में यह नाला गाटा

96


संख्या 287ड., 288ख व 769ज से होकर प्रवाहित होता है, जिसमें गाटा संख्या 287ड. व 288ख सोती के खाते में तथा गाटा संख्या 769ज नाला के रूप में दर्ज अभिलेख है। (प्रतिलिपि खतीनी संलग्नक संख्या- 9) यह नाला ग्राम रामपुर हलवारा मांडा में गाटा संख्या 311 अ से होकर प्रवाहित होता है, जो अभिलेखों में जलमग्न भूगि के रूप में दर्ज है। (प्रतिलिपि खतीनी संलग्नक संख्या- 10) इस प्रकार यह नाला तहसील सदर अयोध्या के राजरव ग्राम हांसापुर, पूरा दुसैन खाँ, गंजा, जनौरा, भीखापुर, रानोपाली, आशापुर, तकपुरा, हैवतपुर, काजीपुर चितावां, वासूपुर सिरसा उर्फ जयसिंहपुर, शाहनेवाजपुर मांडा आदि ग्रामों से होता हुआ सरयू नदी में मिल जाता है। वर्तमान में एयरपोर्ट विस्तार से उसके आस-पास के क्षेत्र में जल निकासी प्रभावित हुई है, जिसके कारण उक्त क्षेत्र में प्रभावित जलनिकासी व्यवस्था को सुदृढ़ करने हेतु जिलाधिकारी अयोध्या द्वारा एक अन्तर्विभागीय समिति का गठन किया गया, तदोपरान्त समिति के सुझाव के अनुरूप सिंचाई खण्ड अयोध्या द्वारा उपर्युक्त कैचमेण्ट के जल को सरयू नदी तक प्रवाहित करने हेतु एक वैकल्पिक ड्रेन के निर्माण की परियोजना बनायी गयी है। उक्त परियोजना के सक्षम स्तर से अनुमोदन एवं अग्रेतर कार्यवाही हेतु जिलाधिकारी अयोध्या द्वारा पत्र संख्या 2585 दिनांक 8.9.2022 अपर मुख्य सचिव, नागरिक उड्डयन को प्रेषित किया जा चुका है जिसकी प्रतिलिपि प्रमुख सचिव, सिंचाई एवं जलसंसाधन विभाग, उ0प्र0 लखनऊ को आवश्यक कार्यवाही हेतु प्रेषित है। परियोजना में चांदपुर हरवंश ड्रेन के कैचमेण्ट एवं एयरपोर्ट परिक्षेत्र से प्राप्त होने वाले समस्त जलनिकासी का प्रावधान रखा गया है। (अधिशायी अभियन्ता सिंचाई खण्ड अयोध्या की आख्या संलग्नक संख्या- 11)

मेसर्स अमृत बाटलर्स प्रा0लि0 चांदपुर हरवंश पोस्ट डाभासेमर जनपद अयोध्या का पानी चांदपुर ड्रेन में गिरता है। अयोध्या एयरपोर्ट के विस्तारीकरण के चलते चांदपुर ड्रेन का कुछ हिस्सा प्रभावित हुआ है, जिससे सुचारु जलनिकासी सुनिश्चित करने हेतु अधिशायी अभियन्ता, सिंचाई खण्ड अयोध्या द्वारा वैकल्पिक व्यवस्था की गयी है। मेसर्स अमृत बाटलर्स प्रा0लि0 चांदपुर हरवंश के सम्बन्ध में क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड अयोध्या के द्वारा मेसर्स अमृत बाटलर्स प्रा0लि0 चांदपुर हरवंश पोस्ट डाभासेमर जनपद अयोध्या का निरीक्षण कर अवगत कराया गया है कि दिनांक 01.06.2022 को एकत्र किये गये जल नमूने की प्राप्त विश्लेषण आख्या में पी0एच0-7.87, बी0ओ0डी0-18.0 मिग्रा0/लीटर, सी0ओ0डी0 106 मिग्रा0/लीटर, टी0एस0एस0 46 मिग्रा0/लीटर पाये गये हैं तथा दिनांक 21.6.2022 को एकत्र किये गये जल नमूने की प्राप्त विश्लेषण आख्या में पी0एच0-7.58, बी0ओ0डी0 24मिग्रा0/लीटर, सी0ओ0डी0 146.4 मिग्रा/लीटर, टी0एस0एस0 76 मिग्रा/लीटर पाये गये हैं, जो बोर्ड के मानकों के अनुरूप हैं। (क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड की आख्या संलग्नक संख्या-12) इस प्रकार एयरपोर्ट का विस्तार किये जाने पर भी किसी भी प्रकार से जलभराव अथवा प्रदूषण की कोई समस्या नहीं है। मा0 उच्चतम न्यायालय एवं उच्च न्यायालय द्वारा प्रतिपादित विधि व्यवस्थाओं के अनुक्रम में पारिस्थितिकी एवं पर्यावरणीय संतुलन बनाये रखने के लिए हर प्रकार से प्रयास किया गया है।

अतः आख्या महोदय की सेवा में सादर सम्प्रेषित है।

संलग्नक:- यथोपरि।


तहसीलदार,
सदर, अयोध्या।

भवदीय

(विशाल कुमार)
ज्वाइण्ट मजिस्ट्रेट / उपजिलाधिकारी
सदर, अयोध्या।

प्रक,

अधिकासी अभियन्ता,
सिंचाई खण्ड, अयोध्या।

सेवा में,

जिलाधिकारी महोदय,
जनपद-अयोध्या।

पत्रांक :- 242 /सिं०ख०अयो०/एअरपोर्ट/

दिनांक: 30.01.2025


विषय :- जनपद अयोध्या में निर्माणाधीन मर्यादा पुरुषोत्तम श्रीराम अन्तर्राष्ट्रीय एअरपोर्ट के जल निकासी हेतु निर्माण के सम्बन्ध में।

सन्दर्भ :- आपका पत्रांक-1026/ओएसडी/मिस-बैठक सूचना/अमृत बाटलर्स/2025/ दिनांक-22, जनवरी, 2025।

महोदय,

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि आपकी अध्यक्षता में दिनांक-27.01.2025 को आहूत बैठक में मा० नेशनल ग्रीन ट्रिब्यूनल न्यायालय (एन०जी०टी०) द्वारा पारित आदेश दिनांक-18.12.2023 के अनुपालन से सम्बन्धित इस कार्यालय के अन्तर्गत चलित परियोजना के सम्बन्ध में वांछित आख्या तैयार कर संलग्न कर आपकी सेवा में सूचनार्थ एवं अग्रेतर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक :- उपरोक्तानुसार।


अधिकासी अभियन्ता
सिंचाई खण्ड, अयोध्या

Before national green tribunal principal bench ,NEW DELHI ओरिजिनल केस
no.584/2022

4. We have gone through the reports filed by UPPCB and Respondent No. 5 and we find that the reports to be vague without supporting documents and the same fall short of the requisite compliance with the orders passed by this Tribunal. We do not consider it necessary to inlist the deficiencies in the reports at this stage as we consider further hearing to be necessary for ensuring requisite compliance with orders passed by this Tribunal. It may also be added here that this Tribunal had also given directions for taking of requisite remedial measures for demarcation and rehabilitation/rejuvenation of river Trilodki Ganga on the basis of the documents available and to notify the same for its protection/conservation . Further, this Tribunal had also given directions to completion of the drain and taking of remedial measures for ensuring that flow of water in drain remains smooth and there is no waterlogging in the adjoining land due to the flow in the drain and the discharge from M/s Amrit Bottlers Private Limited. No report has been filed in this regard. Accordingly, issuance of notice to respondents is ordered for requisite further hearing for ensuring due compliance with the orders passed by this tribunal.

1-सिंचाई खण्ड अयोध्या द्वारा एअरपोर्ट द्वारा दी गयी 5.00 मीटर भूमि पर एअरपोर्ट की जल निकासी हेतु एक आर सी सी ड्रेन का निर्माण कराया जा रहा है जिसमें निम्न कार्य मुख्यतः प्रस्तावित/पूर्ण हैं-

प्रस्तावित कार्य	कार्यपूर्ण	कार्य अवशेष
1-कच्चा ड्रेन - 22.400 किमी	1-कच्चा ड्रेन का कार्य पूर्ण 21.500 किमी (94%) ।	1-कच्चा ड्रेन का कार्य 0.900 किमी ।
2-आर सी सी ड्रेन निर्माण का कार्य-10.350 किमी	2-आरसीसी ड्रेन निर्माण का कार्य पूर्ण - 9.450 किमी (90%)	2-आरसीसी ड्रेन निर्माण का कार्य पूर्ण - 0.900 ।
3- बाक्स कल्वर्ट निर्माण का कार्य -29 अदद	3- बाक्स कल्वर्ट निर्माण का कार्य पूर्ण -29 अदद (100%)	

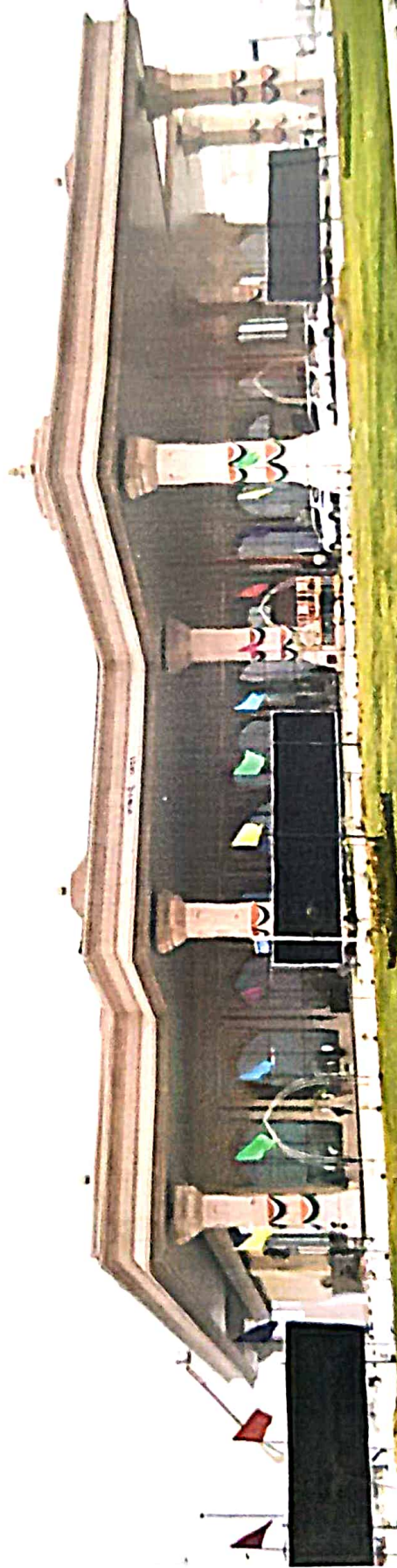
1-एअरपोर्ट की जलनिकासी हेतु धनावंटन के पश्चात ड्रेन निर्माण का लगभग 90% कार्य पूर्ण करा दिया गया है,अवशेष 10% कार्य सम्बंधित विभागों से समन्वय स्थापित करते हुए पूर्ण कराया जा रहा है।

2- पूर्व में प्रस्तावित ड्रेन का कार्य जो कि सुल्तानपुर रोड के समीप सी.आर.पी.एफ.आवासीय योजना के पास से मिट्टी का कार्य भी करा दिया गया है । मिट्टी के कार्य की लम्बाई में लगभग 400 मीटर का कार्य व्यक्तिगत लैंड के गाटा संख्या से गुजरती है जिसे तात्कालिक रूप से प्रशासन के सहयोग से पूर्ण कराया गया है इस ड्रेन का डिस्चार्ज इस स्थान पर 16.50 क्युसेक है । ड्रेन का कार्य 100 % पूर्ण हो जाने पर उक्त ड्रेन से प्रस्तावित डिस्चार्ज 26.25 क्युसेक सरयू नदी की तरफ प्रवाहित किया जाना संभव होगा । यहाँ यह भी उल्लेखनीय है कि गतिमान परियोजना के कारण ही इस वर्ष के वर्षाकाल में ड्रेन के एलाइनमेंट/एअरपोर्ट के अन्दर किसी प्रकार का जलभराव/waterlogging की समस्या नहीं उत्पन्न हुई है ।
संलग्नक -सम्बंधित ड्रेन के फोटो गाफस।

[Signature]
30-1-2025
महोदय, अधिवक्ता-निर्माण
सिंचाई खण्ड अयोध्या

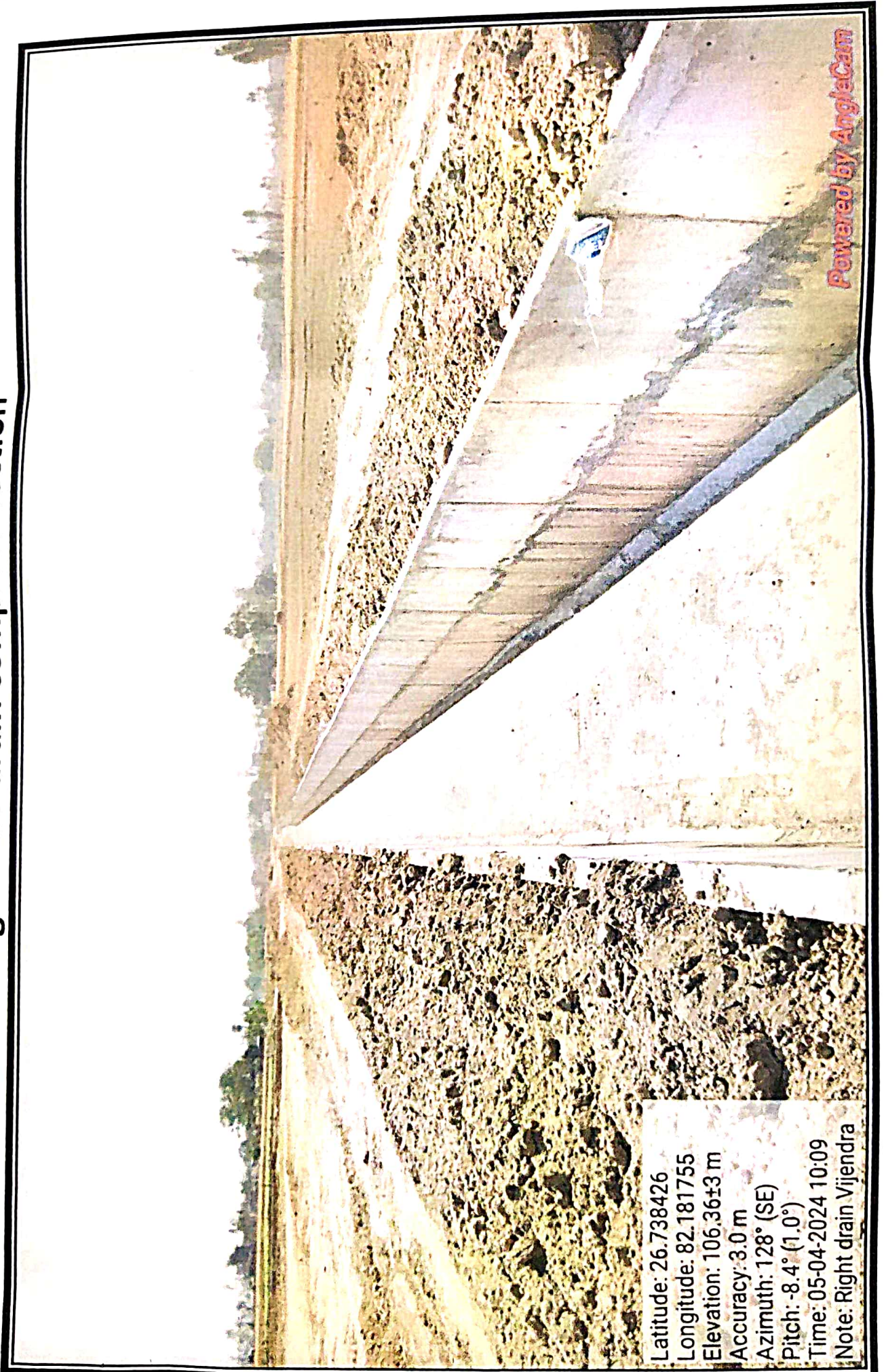
[Signature]
30/1/25
अधिशारी अभियन्ता
सिंचाई खण्ड,अयोध्या

सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश



अयोध्या में निर्मित महर्षि वाल्मीकि अन्तराष्ट्रीय एयरपोर्ट (पूर्व नाम मर्यादा पुरुषोत्तम श्रीराम अन्तराष्ट्रीय एयरपोर्ट) के जल निकासी हेतु ड्रेन निर्माण की परियोजना।

Right side drain complete Section



Latitude: 26.738426
Longitude: 82.181755
Elevation: 106.36±3 m
Accuracy: 3.0 m
Azimuth: 128° (SE)
Pitch: -8.4° (1.0°)
Time: 05-04-2024 10:09
Note: Right drain Vijendra

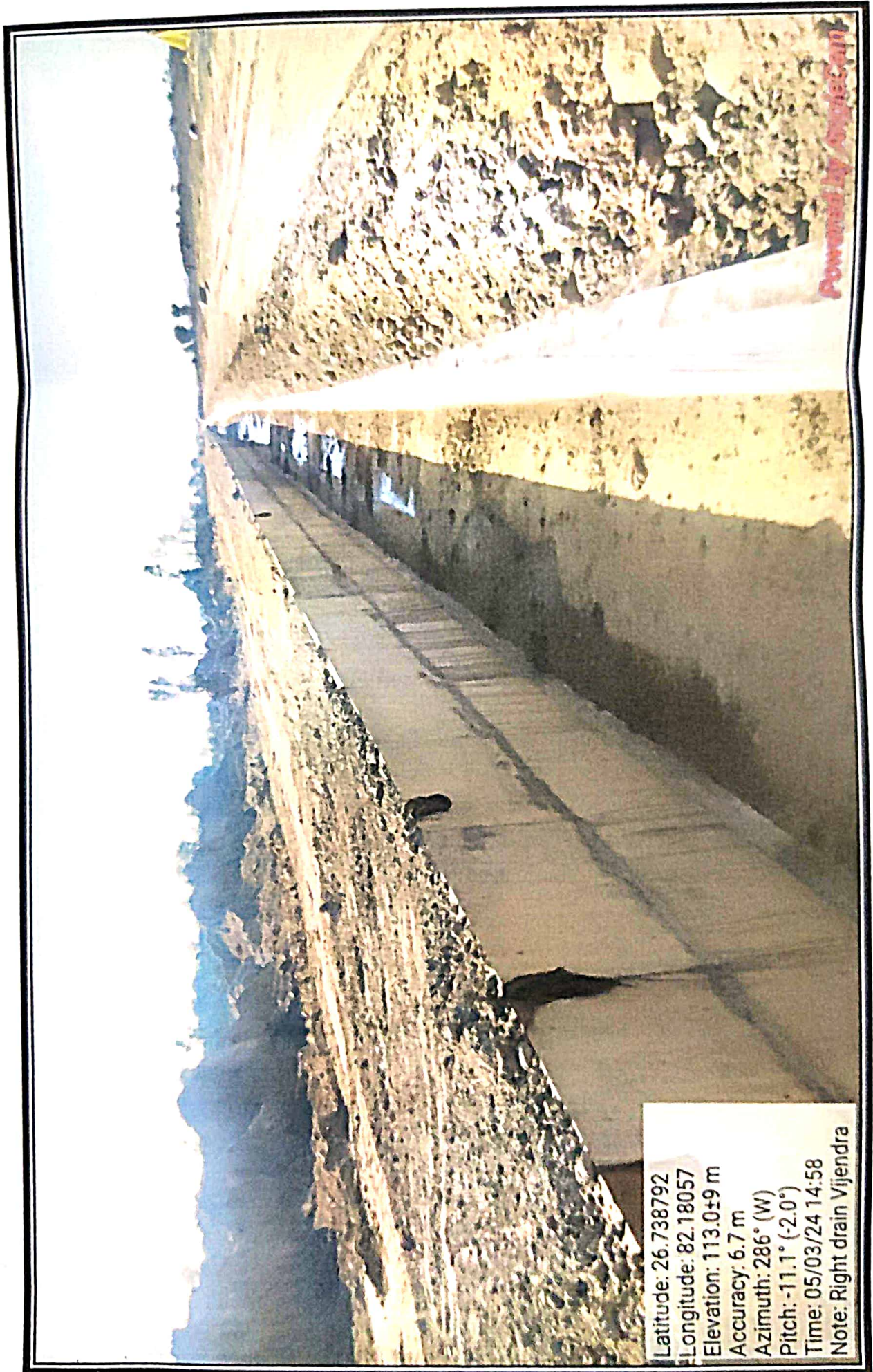
Powered by AngleCam

Right side drain complete Section



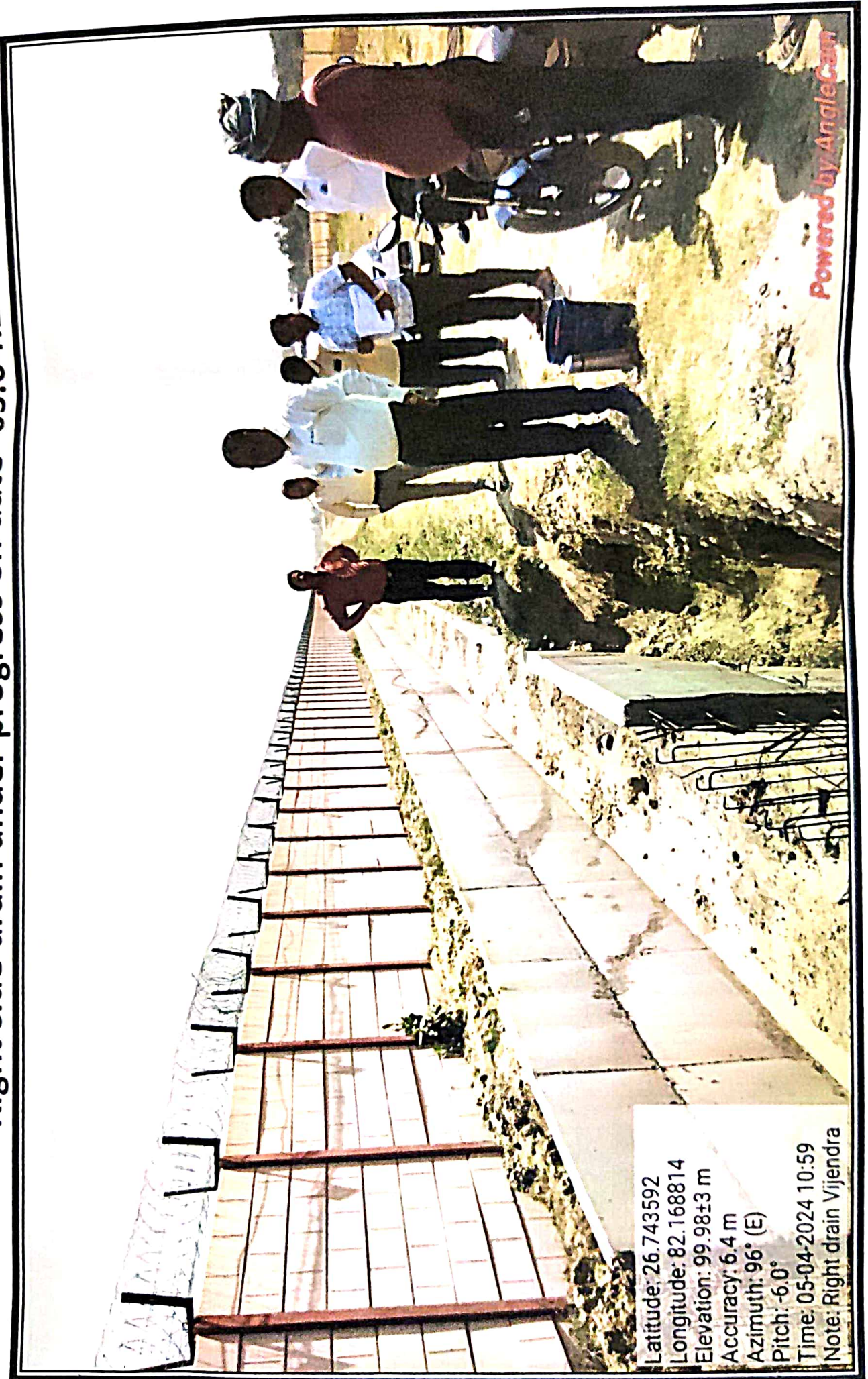
Latitude: 26.738415
Longitude: 82.181681
Elevation: 105.32±3 m
Accuracy: 3.0 m
Azimuth: 117° (SE)
Pitch: -3.4° (2.1°)
Time: 05-04-2024 10:10
Note: Right drain Vijendra

Right side drain complete Section



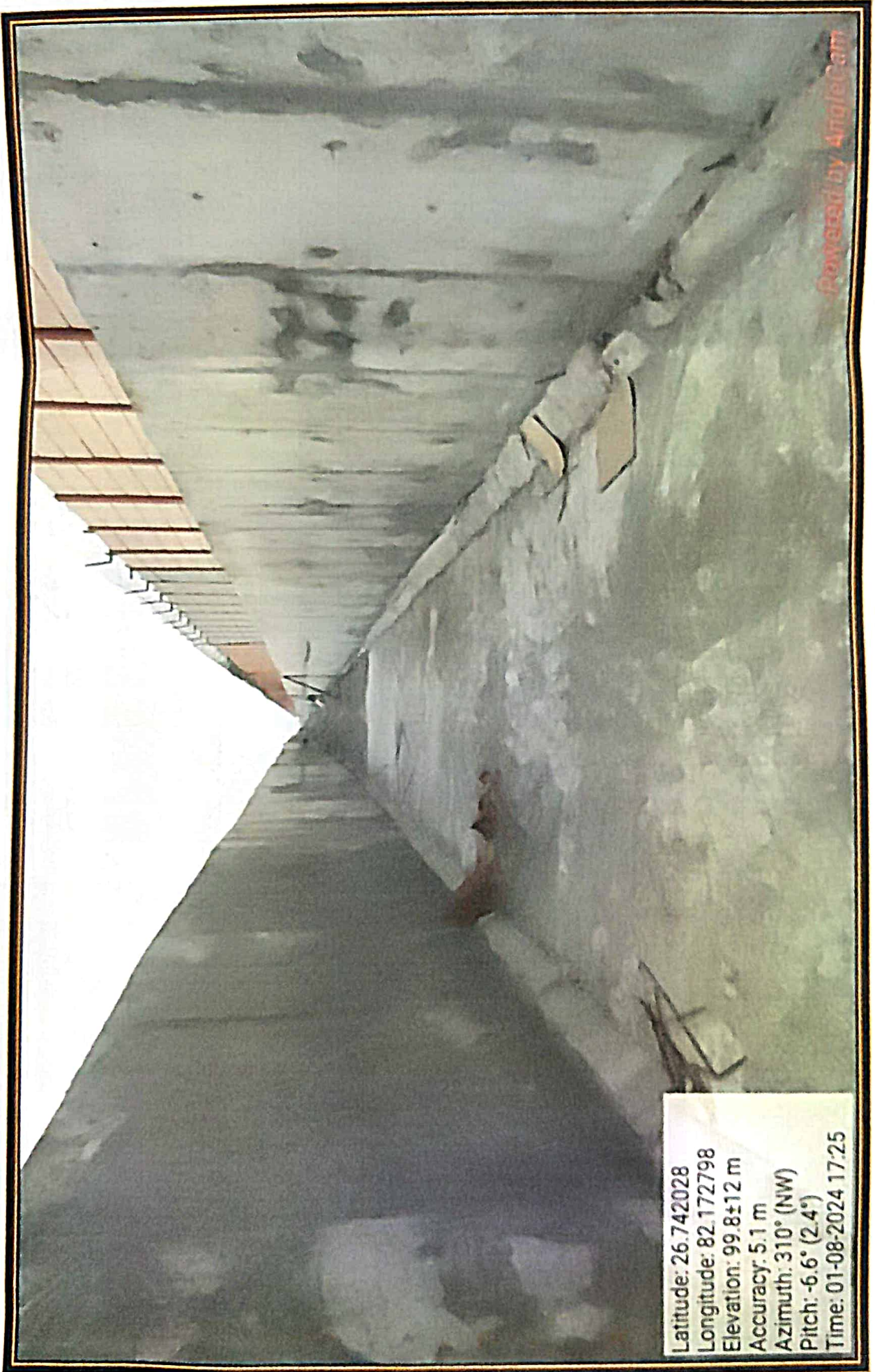
Latitude: 26.738792
Longitude: 82.18057
Elevation: 113.0±9 m
Accuracy: 6.7 m
Azimuth: 286° (W)
Pitch: -11.1° (-2.0°)
Time: 05/03/24 14:58
Note: Right drain Vijendra

Right side drain under progress on date- 05.04.2024



Latitude: 26.743592
Longitude: 82.168814
Elevation: 99.98±3 m
Accuracy: 6.4 m
Azimuth: 96° (E)
Pitch: -6.0°
Time: 05-04-2024 10:59
Note: Right drain Vijendra

Right side drain under progress (08.01.2024)



Right side drain under progress (08.01.2024)

1440



Right side drain
Box culvert completed at km 2.415

